THE BUDGET (RAILWAYS), 1984-85 contd.

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SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Mr. Deputy Chairman, Sir, I have read the speech of the Railway Minister and on page 19, paragraph 26.17 says

"Railways have been described as the life-line of the nation. Our strategy, in short, will be aimed at making this life-line stronger, safer, securer and speedier so as to render more satisfying service to the community."

So this is what the Railway Minister has said. Shall I continue?

MR. DEPUTY CHAIRMAN: Please go, on. You will have 10 minutes. Finish In 10 minutes

SHRI GHULAM RASOOL MATTO: No, 15 minutes.

MR. DEPUTY CHAIRMAN: Your party has got 33 minutes and there are five speakers.

SHRI GHULAM RASOOL MATTO: AH right.

SHRI LAL K. ADVANI (Madhya Pradesh): Let him continue after lunch. Let him start now.

MR. DEPUTY CHAIRMAN: He had already started. All right,

> The House then adjourned for lunch at fifty-eight mi-nuts' past twelve of the cltck.

The House reassembled after lunch at five minutes past two of the clock. The Vice-Chairman | Dr. (Shiimati) Najma Heptnlla] in the Chair.

VICE-CHAIRMAN (SHRIMATI) NAJMA HEPTULLA]: Shri Gfaulam Rasocd Matto. may continue his speech

SHRI GHULAM RASOOL MATTO: Madam, Vice-Chairman, Shri A. B. A. Ghani Khan Choudhury, in his speech had made the following observation in his speech on page 19, paragraph 26.17. And I quote:

Railways have been described as the life-line of the nation. Our strategy, in short, will be aimed at making this life-line stronger, safer, securer and speedier so as to render more satisfying service to the community.

I would like to know whether we all, including the Government and the opposition and the people at large, really contributing their mite to make the railways really a lifeline. Whether we are doing it or not doing that, we have to go to the health of the Railways. In connection with the health of the Railways, I have certain observations to make which will reveal the present state of affairs of the railways. The original idea as mentioned by the Railway Minister again on page 8 is that the Sixth Plan was a rehabilitation plan. In other words the amount spent so far has been on rehabilitation and that has always been the strategy. No effort has been made to see that we catch up with the developed nations of (he world. With regard to the health of the railways....

THE VICE-CHAIRMAN DR. (SHRIMATI) NAJMA HEPTULLA]: You are talking^ of the health of the Railways. The Health Minister is here. You can go

SHRI GHULAM RASOOL MATTO: I will give some figures. According to (he Explanatory Memorandum given by the Railway Ministry, passenger traffic in the year 1950-51 was 412,000 for the suburban and 872,000 for the non-suburban railways. Today the position is that the suburban 1 raffle of passengers is 2,029,000 and that of the non-suburban sector is 1.fi26,009. This means that on the suburban sector alone, there has been an la-crease of 400 per cent and on the non-suburban Sector there has been

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In route-kilometers the position in 195t-51 was 53,596 kms and today it :s 61,385 kms. Thus there is a nominal increase of 11 per

With regard to the rolling stock. the number of locomotives, including steam, diesel and electric, was 8,209 in 1950-51 and today it is 10,087. It means that there is an increase of 10 per cent only. On the one hand, you have found that there is an increase of 400 per cent in the suburban passenger traffic, on the other hand, the infrastructure increase is only 10 per cent. You can yourself understand the position. Madam, Vice-Chairman.

The position at present is that 6000 km railway track is not fit and requires replacement. Twenty thousand kilometres require immediate re-p]-'.cement. Twenty per cent of coaches are over-aged and 65,000 wagons are unfit and require immediate replacement. Twenty per cent of operating signals and points are also overdue for overhauling. The number of over-aged and weak bridges has increased to 3500 during the last ten years. This is the state o,f affairs of the Railways at present.

During the year under review, there has been an anticipated revenue deficit as against budget estimate of Rs. 5174 crores. The revised estimates are Rs. 5024 crores: that means, a decrease of Rs. 147 crores. So this is the state of affairs of the Railways. The dividend as envisaged in the Budget estimates was Rs. 438 crores, whereas in the revised estimates only . Rs. 311 has been provided. This means that in the current dividends also there is a shortfall of Rs. 126 crores. There is a total deficit of Rs. 152 crores during the

Taking all these factors into consideration, I would like to know from the hon. Minister, if this is the state of affairs of the Railways, how is he going to rectify the situation.

Now, again on page 8, col. 7.6 he States that some unorthodox methods have to be adopted, but the Minister has not so far come out with any specific proposals as to what these unorthodox methods are for mobilisation of resources. If a single expiation was there, we would have thought that there is earnestness for mobilisation of resources. This has not been done. On the contrary, we are going on with the Budgets.

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The other point that I have to make is that in every industrial concern*-and the Railways is also o,n industrial concerndepreciation is always fixed 10 per cent for one shift, 15 per cent for the second shift and 20 per cent for the third shift. But here the depisciation is determined according to their own calculations. This needs an explanation as to why this depreciation has been fixed in a manner which is different from other industrial undertakings.

So I would like the hon. Minister to please enlighten us what Ee proposes to do in ord.»r to mobilise resources. (Time bell rings)

Mr. Ghani Khar. Choudhury is here. Last year he came out with a plea that he was not getting money from the Finance Ministry. The Finance Ministry has its own problems. They have to look after as many things. Of course they have also given some money. But is that money sufficient to make the Railways a successful Railway and a Railway-which we can be proud of? It is not possible unless we resort to certain unorthodox methods. In this connection, I had mentioned last year that as the Railways are getting money every day, why they should not issue bonds for Rs. 300 crores every year repayable so that they can augment their resources?

The second point that I want to make is this. He has mentioned in his speech that the Railways are the lifeline of the nation. I agree with him one hundred per cent. This is

the lifeline of the country. What should the nation do? I propose that Mr. Ghani Khan Choudhury should suggest to the Cabinet that on the total receipts of the Railways, one paisa per rupee or one per cent, should he levied as surcharge exclusively for the Railways. Similarly, a request should be made to the State Governments that on the revenue that they collect, one per cent should be collected. A pool should be made of this sum. It should be governed by the National Development Council in which all the Chief Ministers are present who will specify as to where this amount can be spent. The situation can be rectified by this method alone. I had read some article recently in some journal according to which I learn (hat Rs 16000 crores are needed for the Railways to rehabilitate if and to make it as modern as the other Railways in the world. How is this sum of Rs. 16,000 crores to be mobilised?. He himself states that unorthodox methods have to Be adopted. I would request him to come out with certain concrete proposals. I have made two proposals. Let him come out with other proposals. Other Members can also make proposals. I agree with the Finance Minister when he says that he is not in a position to give more money. He can give only to the extent it is possible for him and that he has given in the Budget. The Railways have to mobilise the resources. (Tune bell rings).

Madam, 1 come to two or three points with regard to Jammu and Kashmir. In the Budget estimates, for the Jammu-Udhampur railway line, the total expenditure is expected to be 50 crores and the provision made by the hon. Minister is just 2 crores of rupees for the current year I would like to say that it will take 25 years *fox* this 56 kilometre line to be completed. I would request that he should immediately announce that more allocation would be made so that this railway line from Jammu to Udhampur is completed as early as possible.

My second point is that in this I scientific age, it is not impossible to take the Railways to the Kashmir Valley. I had made a suggestion and I am astounded to find that no provision has been made for survey work. I would request the Railway Minister to provide Rs. 15 to 20 lakhs for survey work for providing a railway line from Udhampur to Srinagar. This is very vital. We have seen that every year during the winter months our roads get blocked. In 1905, Maharaja Hari Singh get a survey done. A survey was made suggesting that the railways can be taken to Srinagar. Of course, that was via Rawalpindi. It is not impossible. The terrain that we have got in Kashmir, i.e. from Udhampur to Srinagar, is as good as in any other part of the world. I would request him that a minimum of 20 to 25 lakhs of rupees may be earmarked this year for survey work on the railway line between Udhampur to Srinagar. Madam Vice-Chairman, three years back, the predecessor of Mr. Jaffar Sharief had announced with a bang that an internal railway line in the Kashmir Valley from Baramulla to Panihal will be started soon. In fact, a survey has already 'been made on that. I would like to know from the hon. Minister as to, what progress has been made in that direction and what has been done in that case. Madam, I am very grateful to the Railway Minister that a Railway Service Commission has been constituted. Railways is the biggest employer, and the people from Jammu and Kashmir are the worst affected so far as the employment is concerned in the Railways. I would only request Kim that this Railway Service Commission should be really made working. And I would request him that steps should be taken to recruit as many people as possible from the State of Jammu and Kashmir, and a report should be placed before the House as soon as possible as to what steps have been taken with regard to the minorities and weaker sections of the people so that they get more employment in the Railways in all parts of the country.

THE VICE-CHAIRMAN |DR. (SHRIMATI) NAJMA HEPTULLA]: You have taken a lot of time. You have taken more than your time.

SHRI GHULAM RASOOL MATTO: All right. If you want to say that, 1 will sit down. I have only to say, and I would request the hon. Minister that with regard to the railway line from Jammu to Udhampur, "more allocation should be made and announced as soon as possible.

The last point I want to make is that although Mr. Ghani Khan Chou-dhury is not here—and I do not want to convert this serious debate into a political affair—he has made a distinction the other day between West Bengal and Jammu and Kashmir whereas he wanted to dump West Bengal Government in to the Bay of Bengal, he wanted that the Jammu and Kashmir Government to be dumped in the Indian Ocean. I think (Interruptions) I think that he has lost the sense of geography. If the crow flies from Kashmir, the Mediterranean is nearer to us than the Indian Ocean. He should have chosen any other thing. My idea is that he should treat the entire railway system from Kashmir to Kanya-kutnari as one, and not treat Malda only as the place that should be attended to. Even North Bengal is weeping that it is not being attended to. Malda alone is not the country. Kashmir to Kanyakumari is the country. And I would request him that he should pay as much attention to any other part of the country as he pays to Malda for which he has launched various schemes. Thank you. Madam.

SHRIMATI PRATIBHA SINGH (Bihar): Madam, Vice-Chairman, while supporting this Railway Budget, I would like to clearly say that the Railway Budget has to be considered mainly in two aspects. It is mainly a serin two aspects. It is mainly a service organisation. It is meant for giving facilities to the public, creating new infrastructure for the industry, and helping the development, of

the backward areas. Now, we have to see what are its projections, and what are the facilities and amenities given. The other aspect of the Railways is its commercial side. There also we have to see what the achievements are and where the failures are because as the Railway Minister has said in his Budget Speech, the railways are the nerve lines of the nation and the health of the nation depends on this. He has also given a slogan in his Budget Speech-safety, Security and punctuality. This is the new slogan given in his Budget Speech this year. Now, the train accidents in 1981-82 were 1130. In 1982-83, the number has been reduced to 797, a reduction of 29.5 per cent as compared to 1981-82. Now, we have to see what are the reasons behind these train accidents. These reasons have to be analysed. The public has to be given confidence that while they travel, when they start from home, they will be able to reach their destinations or back home again, NOW the reasons analysed in their booklet say that a rise in the failure of equipment especially of permanent way signalling apparatus due to railways inability to replace and renew the assets satisfactorily because of financial constraints are responsible for these things. They say that {hey do not have so much funds as are required for renewal of all these tracks, or their repair or replacement. The other reasons given are that arrears have accumulated in renewal of outdated track and replacement of rolling stock and equipment.

Madam Vice-Chairman, the Railway Reform Committee estimated that nearly one-third, i. e., 60 thousand kilometres of rail track in the country is overaged and defective. This is quite a sizeable length. The condition of the track, they say, is so poor that there are speed restrictions on 4500 kilometres o,f rail lines. The rolling stock is in no better position. It is also said that 41 thousand wagons, i.e., 10 per cent of the total, are unserviceable. The RR'C estima-

[Shrimati Pratibha Singh] ted' that these two things alone would require Rs. 2,000 crores. Do we hope that a part of the levies will be utilised lor these iwo things? Dp we expect that the Railway Minister would see to it that we utilise whatever we gel: from levels on these things so that their new slogan of 'Safety' can really be achieved in the coming year.

Madam Vice-Chairman, the outlay for maintenance of track and bridge has been raised from Rs. 250 crores to Rs. 278 crores and for track renewal from Rs. 150 crores to Rs. 220 crores. But even this will not suffice. How they will cover up these gaps or how they will mobilise more resources, they have to think.

Madam, it has been said that compensation for rail accident victims would be raised from the present Rs. 50 thousand to rupees one lakh in fatal cases as recommended by the Railway Reforms Committee. They have also aaia inai while analysing me reasons for accidents, the failure of the railway staff constituted the largest single causative xacior responsible for rail accidents. This is nearly 64.5 per cent of all train accidents. Out of a total of 54 collisions in 1982-8 S_t 52 were as a result of momentary negligence or error of judgement of staff engaged in train operations for example, drivers, station masters, etc. eic. Madam, I would request the Kail-way Minister that the reasons should be properly evaluated and appointments should be done only on the basis of merit and not on any other considerations.

As it is, there are many other considerations on which appointments are made. I am sorry to say it.

An amount of Rs. 725 crores has been set apart for replacement and renewal of railway track and locomotives. Wanchoo Railway Accidents Enquiry Committee of 1968 made certain recommendations. I would like

to know the position about it and whether they have been implemented and in what percentage. I would also like to know as to what has been the result, and whether anybody has analysed the results or made any assessment, . because certain definite things bad been said by them like periodical inspections of new railway lines. Periodical inspection of open lines, approval of new works, renewals and intorduction of new types of roiling stocks.

Madam, the manning of the unmanned crossings and providing lift barriers with interlocking arrangements etc. launched during the current year had a provision of Rs-4,7 crores in 1982-83 revised budget. Axles of the coaches had been built and thus the Railways have tried to take some action. So far as safety part is concerned, I feel a little more attention is needed to see that travelling public feel secure while travelling on the trains

The other slogan is punctuality This depends upon the preparation of the railway time-tables. Thi:i is very important. If one train is coming and some other train which was late, also happens to come by that time, it may result in accident. Thefe-' fore, punctuality is very important.

Then special purpose wagons and engineered terminals for loading and unloading are needed for freight movement. RDSO Lucknow is working on these lines and I feel that they should be provided with more and more facilities for research and development to meet our needs.

The Minister in his budget speech has paid special attention on the development projects and for this, a gross surplus of Rs. 205.73 crores has been set apart which, he says, would be utilised for development fund expenditure anjd partial liquidation of indebetedness I would request the hon. Minister to v pay more attention to development fund expenditure. A new direction is expected to flew from the Railway Minister's deve-

lopment projections contained in the budget. RDSO Lucknow will have a new set-up to face the growing challenges) of the future.

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About the 20-point programme, it is said that Railways have identified several areas for exploiting non-convention and renewable sources of energy on the Railways, and it has been said that these include 31 wind energy, 60 for solar thermal schemes, 21 for biogas technology and 50 for photo-volties energy systems.

RDSO has designed high-speed coaches with a speed potential of 120 Km. per hour. Development testing is also going on. I would like to ask the Minister whether I am not correct that if the track is not in a proper condition, if all other things are not in proper shape, there is likelihood of having more number of accidents in our attempt to save some time of the travelling public. Somebody has to think about these problems also, take note of them and see that whatever you do, is gainful to the nation.

Madam, expenditure on gauge conversion has been pruned to Rs. 50 crores as against a need-based estimate of Rs. 600 crores. This is a very big pruning. Therefore, I have become suspicious as to what will happen to the Muzaffarpur-Dharbanga-Raxaul conversion scheme, from metre gauge to B.G. line I have been told that this has been taken out of the priority list of your conversion schemes. Madam, I would request, through you, the hon. Railway Minister that this should not be taken out of the priority list. In fact, it should be completed as soon as possible because this will create a proper infrastructure for the under-developed North Bihar area and part of Nepal Tarai. Therefore, this is a very important line. As it is, Bihar is always left behind. I would request the hon. Minister that Bihar should not be left behind, when you take up such projects.

SHRI NIRMAL **CHATTERJEE** (West Bengal): Railways should

be on the Bihar map or Bihar should be on the railway map?

SHRIMATI PRATIBHA SINGH: Both.

Madam, there is another point which I would like to mention here. You say that there is paucity of funds. Where you cannot have new lines, for the movement of goods, for the movement of public and for the development of the backward areas, you should think of some plans. Therefore, I would request that the integration of bus-truck-rail travel should be taken up. Wherever you cannot have new lines, you should co-operate with the transport people and you should try to develop the bus and truck services. The report of the National Transport Policy Committee is already there. It says that buses will be able to take travelling passengers by (1) frequency of service (2) availability of feeder bus services and (3) restructuring the fares.

The net requirement for the Sixth Plan is Rs. 11,000 crores. The plans are already there. But the money available is only Rs. 5,100 crores. This leaves a very big gap for the new projects. Madam,, I would request, through you, the hon. Minister that whatever schemes they already have, they should try to complete them before venturing upon new schemes. Now, the question is, how to raise resources. You should set up some committee to study this. But I will make one or two suggestions in this connection. For example, exports should be stepped up. This should be done both in the area of laying of new lines and through the export of bogies and wagons which you are already doing. But this has to be encouraged a little more and some incentives should also be given for this purpose. This will also gear up the employment potential and bring foreign exchange.

Then, there is another source through which you can earn some money, though not very much, you

[Shri Nirmal Chatterjee] should have better printing of railway time-tables. This is a small thing. This is a small item in your railway budget. But if you have better printing of railway time-tables, you will be able to get good advertisements and you will be able to earn more money because these are sold in crores throughout the country. If they are beautiful and presentable, you can earn a little more money, through advertisements and sales. Then the railway land lying idle all over the country has to be utilised properly so that it can yield money. Throughout the country we have seen that the railway land is lying vacant. You are not even building staff houses. Use that land for your staff houses. You should give your staff more facilities. Plus, you can utilise it for commercial ventures so that you can earn money.

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Stalls of all categories on stations have to be reassessed and given to unemployed graduates, whether male or female, to Harijans and economically backward people. So long they have been lying there with the Old people for the last 20 years, 30 years, and at the same rates. You have to revise the rates, co-relate them with their earnings.

These are a few suggestions about how you can make improvement in your revenue earning.

Madam,, they have also to think how to fill up the gap between the earnings and rising higher operations costs. At present you are having losses because yo,u have experience gained, there should be some committee to study this how we can reduce the operational cost and how we can increase the revenue yield.

Madam, this is the third consecutive year when rail users have to suffer hike in fares and freight rates without a comparative improvement in passenger amenities and goods movement. Even salt, edible oils, cement, paper, sugar and oil seeds will

be covered by hike of 1.3 paise and 2.3 paise per tonne. Coal and petroleum products' rate is even higher. Of course, the hon. Minister has given a concession of 6 per cent on freight traffic to and from stations in Assam and North-Eastern railways. But in spite of these hikes and severe shortfalls in revenue earning, traffic and other problems faced by the railways, compared to other years the burden of the additional levies is moderate.

Madam, the Minister deserves special thanks for allocating Rs. 80 crores for the Calcutta Metro Railways, but I would like to tell the Minister that this is really a remarkable work that our engineers have done and this has to be completed, funds have to be found out from somewhere, and this has to be completed to, ease the difficulties of the Calcutta public.

I thank the Minister for introducing New Delhi-Patna-Magadh Express, New Delhi-Barauni Jayanti Janata Express in Bihar and I would request that a little more attention Bihar does desire and require from your organisation.

Madam, railways are the nerve lines of the nation. If they are working well, the nation is healthy. With these words I support the Railway Budget.

श्री हरी शकर भानड़ा (राजस्थान) : मेडम वाइस-चेयरमीन महोदया, रुत्तारुढ दल पिछने कुछ वयाँ से एक वहत वहा नारा लगा रहा है कि सरकार को चलाने में विरोधों दल हर जगह बाधक है भीर सरकार इसलिए नहीं चल पा रही है। विरोधों दल वाले बड़ेंगे लगाते हैं। मैंने यह देवा है कि रेतवे मिनिस्टर, सत्तारह दन के नेता और उनके सहयोगी इस नारे को बड़े जोरों से बलन्द कर रहे हैं। लेकिन मैंने रेलवे मिनिस्टर की पूरो स्थीच को पढ़ा, उन्होंने शायद भूल से यह कहीं भी नही कहा कि रेलवे

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प्रशासन को रोके में विरोधी ६ल का हाथ है या सेबोटेज विरोधी दल वाले कर रहे हैं या रेलवे को जो घाटा हो रहा है वह विरोधी दल वालों की वजह से हो रहा है। रेलवे मिनिस्टर से यह भल हो गई है। में नहीं समझता कि रेलवे मिनिस्टर इस भूल में कोई सुधार करेंगे।

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मान्यवर, असल बात यह है कि ग्रव तक हमारे चौत्ररो साहव कहते रहे कि रेलवे का काम स्मेश हो गया, यह स्मैश हमा या नहीं लेकिन इस वजट के ग्रांत में रेल पटरों से निश्चित रूप से उतर गई, इसमें कोई शंका हं ही सकती । इसका कारण साफ है । जो रेलवे बजट बनाया गया है उसमें जो प्रमख बात हमको देखनी चाहिए वह यह है कि रेल के सुधार के लिये या रेल के विकास के लिये इसमें क्या प्रावधान है। सारा बजट देखने के बाद यह लग्ता है कि आंकड़ों की हेराफेरी करके घाटे की नका और नके को घाटा, इस तरह से आंकडों को जादूगरी इसमें की गई है ग्रीर रेलों के सुधार या विकास की कोई संभावना इस बजट में नही है। बजट में कुल ग्रामदनी 5342 करोड़ रुपये को कतो गई ग्रीर खर्चा 4011 करोड़ रुपया कृता गया । लेकिन दूसरी तरफ रेल मंत्री ने अपने भाषण में यह स्वीकार किया कि यह 4011 करोड़ रुपये का जो घाटा है यह लाभ बंटवारे की राशि 490 करोड रुपये ग्रीर पंजो राजकोष से 58 करोड़ रुपया देने के बाद यह खर्चा 5037 करोड रुपये का हो जायेगा। इसके बावजूद भी यह लाभ विकास को राणि और राहत पंजी की जो राशि है उनको भो जोड़कर इसको पुरा नही कर पायेंगे और 242 करोड़ रुपये फिर भी कम रहेंगे। ग्रभी जो सर चार्च के नाम पर, माल भाड़े के नाम पर

थोड़ी बहुत बढ़ोतरी की है वह 128 करोड़ रुपये की है। उसको मिलाने के बाद भी यह घाटा रेलवे में रहने वाला है। फिर उसको पुरा करने के लिये लाभ बटवारे की राशि 490 करोड रुपये से घटाकर 420 करोड़ रुपया कर दिया गया और 170 करोड़ रुपये देनदारी के खाते में डाल दी गई हैं जब कि पिछले साल 111 करोड रुपये डाली थी । 58 करोड रुपया का कर्जा ग्राम राजस्व से मांगा गया । इस तरह से रेलवे सरकार की 850 रुपये की कर्जदार बन गई है। इस तरह से आंकड़ों की इस जगलरी से यह बजट बनाया गया है। व**स्त**िस्थिति में समझता हं यह है कि रेल बजट बनाते समय वास्तविकता को नजरमंदाज किया गया है । पिछले साल माल ढोने का लक्ष्य 24.5 करोड टन था लेकिन 23 करोड टन ही माल की ढलाई हुई । लेकिन इस बार फिर से 24.5 करोड टन का जो इन्होंने लक्ष्य रखा है. मेरी समझ में नही आता कि इन दिनों में कौन सी ऐसी बात हो गई जिससे ग्राप इतनी ढ्लाई को कर पायेंगे। रेलवे में कौन सी एफिसि-येंसी बढ जायेगी या हमारे यहां जो व्यापार व्यवस्था है, जिसकी वजह से पिछले साल ढ्लाई नहीं हुई उसमें क्या प्रगति होगी । इसलिये ग्राने वाले समय में ऐसी कौन सी बढ़ोत्तरी, प्रगति हो जायेगी जिससे 24.5 करोड़ टन माल ग्राप ढो पायेंगे । श्रीमन, वस्तुस्थिति यह है कि इतना माल यह हो नही सकेंगे । यह केवल एक महज आंकड़ों का खेल बजट में रखा गया है ग्रीर ग्रांकड़ों के रूप में ग्रच्छा तस्वीर दिखाने के लिए रखा गया है । सबसे दुखद बात तो यह है कि इस रेलवे वजट में इस साल रेलों के विकास के लिये पर्याप्त धन रखा हो नही गया है। ग्रभी सरकार के पास नई रेलवे लाइन बनाने के लिये कुल 46 प्रोजेक्ट की परि-

[श्री हरी शंकर भाभड़ा]

कल्पनायें हैं । इन परिकल्पनाओं को पूरा करने के लिये 1 हजार करोड़ रुपयों की जरूरत है जब कि इस बजट में केवल 90 करोड़ रुपये का प्रावधान किया गया है। अब यह 90 करोड़ रूपये ऊंट के मृंह में जीरा के बराबर हैं। ये सारी बातें इस बात का द्योतक हैं कि रेल मंत्री की इच्छा ही नही कि रेलों का विकास हो । रेलों के विकास के लिये 1 हजार करोड़ रुपये जहां लगने वाले हैं वहां इसके लिये केवल 90 करोड रुपयों का प्रावधान किया गया है। इससे जो आपकी परिकल्पना है वह कभी पुरी नहीं होगी, नई लाइनों का सवाल ही नही, उनका पूरा होने का सवाल ही नहीं, इस वजट को देखकर ऐसा लगता है। इसी प्रकार से जिन लाइनों को धाप बड़ी लाइनों में कन्वर्ट करना चाहते हैं, 19 प्रोजेक्ट स्वीकृत पड़े हुए हैं, जिनमें 680 करोड रुपया लागत ग्राने की आशा है लेकिन बजट में इसके लिये व्यवस्था की गई है केवल 50 करोड़ रूपयों की । यह भी इस बात का द्योतक है कि रेलवे मंत्री इस मामले में गम्भीर नहीं हैं। किसी भी तरह से इस बजट को देखतं हुए यह बजट रेल या यानियों के लिए कुछ स्विधायें देगा, इसका विकास करेगा इसकी कोई सम्भावना इस बजट में नही है । इसके विपरीत रेल जो अभी पटरी पर चल रही है वह भ्रौर उतर जाएगी।

छठी पंचवर्षीय योजना में एक लाख वेगन बनाने का लक्ष्य था लेकिन श्रव इन्होंने इसे कम कर दिया है और श्रव यह कहते हैं कि 72 हजार से ज्यादा वेगन प्राप्ति नहीं कर सकते । 14 हजार किलो भीटर से ज्यादा लाइनें बदलने की योजना थी श्रव यह स्वयं 14 हजार से उत्तर कर 9150 पर श्रागये। यह विकास

का रास्ता ही नहीं है। श्राप विकास के मार्ग पर चल ही नहीं रहे हैं। यह आपके श्रांकड़े बता रहे हैं। श्राप एक कदम श्रागे जाते हैं तो दो कदम पीछे जाते हैं। लक्ष्य बनाते हैं और स्वयं उससे हटते रहते हैं। इस प्रकार के बजट से भारत की जनता को कोई सुविधा मिलेगी यही नहीं समझता और इसलिए यह बजट भले ही चुनावी है क्योंकि इनकी हिम्मत माल भाड़ा बढ़ारे की नहीं हुई। हालांकि सरचार्ज के रूप में कुछ बढ़ाया है लेकिन क्या बढाते । अब किराये की स्थिति क्या है ? इसका ग्राप अन्दाज लगाएं। सन 1970, मार्च में एक्सप्रेस ग्रीर भेल का किराया ए०सी०सी० फस्ट क्लास का तीन सी रुपये प्रति हजार किलो मीटर था ग्रीर फर्स्ट क्लास का 153.50 पैसे, सेकेंड क्लास का 40.50 पैसे था। सपरफास्ट ए०सं ०सी० फर्स्ट क्लास का किराया 158 रुपये ग्रीर सेकेंड क्लास का 41.95 पैसे प्रति 1000 किलो मीटर था। यह स्थिति 1979 में बनी रही ग्रीर 1980 में भी कुछ घन्तर नहीं हुआ लेकिन दिसम्बर, 1983 में मेल ग्रीर एक्सप्रेस का ए०सी०सी० फर्स्ट क्लास का किराया जो मार्च, 1970 में तीन सौ रुपये था उससे बढ़ कर 495 रुपये हो गया, सुपरफास्ट का जो 310 रुपये था वह 520 हो गया और फस्टं क्लास का किराया 153 से बढ़ कर के 248 रुपये हो गया. सपरफास्ट का 260 हो गया तथा सर्वेंड क्लास में 40.50 पैसे से वढ कर किराया 63 रूपये हो गया, स्लीपर के लिए 69 रुपये हो गया, सिटिंग का 65 रुपये हो गया । यह रिजर्वेशन एक्सक्लड कर के हैं। इतनी बढोतरी तो पहले से ही हो चुकी है। अब इनमें ग्रीर किराया बढ़ाने की कोई गुंजाइश ही नहीं थी इसलिए किराया बढाने की हिम्मत तो नहीं हुई लेकिन सरचार्ज के नाम पर जरूर बढा दिया। इसी तरह से माल

ढलाई की बात है । मार्च, 1970 में 100 किलोमोटर पर माल इलाई भाडा 1.73 पैसे प्रति क्विंटल था बह दिसम्बर, 1983 में बढ़ कर के तीन रुपये दस पैसे प्रति क्विंटल प्रति 100 किलो मीटर हा गया। जितना मैक्सीमम वडा सकते थे यह तो ग्रापने पिछले साल हो बढा लिया शब उसमें अधिक गजाइश नहीं को इंग्लिंग नहीं बढाया । अब उसमें ग्राप जनता को किसो तरह से वेदक्फ बनाने को कोशिश करें लेकिन इसमें भी बदन सी कमियां रही हैं। सबसे बड़ी कमी यह है कि राउड़ फिगर के नाम पर 50 पैसे का लेटफार्म टिकट एक रुपये का कर दिया। यह बात तो समझ में आतं। है 10 पैसे के सिक्के नहीं मिलते, 20 पैसे के खिक्के नहीं मिलते. पांच पैसे के सिक्के नहीं मिलते लेकिन 25 पैसे न्नीर उरसे ज्यादा के तो सिक्के मिलते हैं ब्रांप पनास वैसे के सिक्कों की तो कोई कमी नहीं हैं। राजंड फिगर के नाम जो प्लेटफार्म टिकट दो साल पहले 30 पैसे का था उसको बढ़ा कर के एक रुपया कर दिया यानी दो सी प्रतिगत की बढोतरी कर दो है, क्या साधारण आदमी जो स्टेशन जाना चाहता है कम से कम यदि वह बेचारा, यात्रा नहीं कर सकता. याता करने वालों के दर्शन करने के लिए जाना चाहे तो वह भी नहीं कर सकता. ब्रापने उसको इससे भी महरूम कर दिया है। राऊंड फिगर को बड़ो लचर दलोल है। कम से कम क्लेटफार्म टिकट बढ़ाने के लिए तो यह दलाल बिल्कुल ठोक नहीं है । मैं समझता हूं कि ग्राम ब्रादमी पर यह भार डालना उचित नहीं है। इसो तरोके से सरचार्ज को बात है। आपने सरचार्ज सेकेंड क्लास पेसेंजर ट्रेन से बावा करने वालों पर नहीं बढाया है लेकिन यह तो सिगल टिकट के लिए है ग्रीर यदि कोई रिटर्न टिकट ले कर याता करता है तो उसके सम्बन्ध में यह बात

साफ नहीं है । यह ग्राप नाफ करें कि पैसेंजर ट्रेन में भी रिटर्न टिकट लेकर यात्रा करने वालों को सरचार्ज देना पड़ेगा या नहीं । सिगल जर्नी का तो है कि नहीं लगेगा । फिर आपने मेल और एक्सप्रेस पर सरवाजं बढाया है। एक बात भेरो सनझ में नहीं प्राती कि पैसेंजर ट्रेन ग्रीर मेल ट्रेन की सुविधार्थों में क्या अन्तर है। मैं तो पैसेंजर से भी याता करता हं, मेल, एक्सप्रेस से भी यात्रा करता हं, स्परफास्ट से भी याता करता हं, लेकिन मझे तो बहां ज्यादा फर्क नजर नहीं ग्राया । बही गति पैसेंजर ट्रेन की है ग्रीर कमोबेश ऐसी हालत कोचेज की, मेन्टिनेंस को, स्टाफ की मेल ग्रीर ग्रन्थ में भी है। बल्कि मैं तो कहंगा कि आज आपके रेलवे में स्परफास्ट ट्रेन्स तो अधिक से अधिक लेट हो सकता है अर्थात 24 घंटे लेट आयें। एक घंटा तो साधारण बात है लेकिन एक घंटे से लेकर 24 घंटे तक जो लेट ग्राये वह सुपरफास्ट ट्रेन है। ग्राज सुपरफास्ट ट्रेन वही है यह रोज होता है।

उपसमाध्यक्ष [डा॰ श्रीमती भाजमा हेपतुल्ला]: स्लो ट्रेन्स कितने दिनों में श्रातों हैं ?

श्रो हरो शंकर भामड़ा: वे तो अपनी गित से चलती हैं उसको तीन दिन में पहुंचना है तो तोन दिन में पहुंच जातो है। मगर सुपरफास्ट ट्रेन 12 घंटे में पहुंचने वाली है तो यह एक घंटे से लेकर 24 घंटे लेट तक पहुंचेगी। आपकी जो दिल्ली-जोघपुर सुपर फास्ट चलती है। दिल्ली से जयपुर और फिर जोघपुर उसके स्टापेज हैं। मैं कई बार इससे याता कर चुका हूं। दिल्ली से जोघपुर जाने वाली का एक स्टापेज है लेकिन दिल्ली से रवाना होने के बाद रिवाडों के हर स्टेशन पर वह ट्रेन सकती है। मैंने पूछा तो कुछ ने कहा कि जो रेलवे के इंजन इाइवर और स्टाफ के लोग दिल्ली से

[श्री हरी शंकर भाभड़ा]

ग्राते हैं, 6 बजकर 10 मिनट का टाइम है तो ये ग्रपने मित्रो उतारने के लिए रोक देते हैं। यह **ग्र**नग्रथराइ०ड विल्ली में विना चेन पुलिश के बता रहा हूं कि वह रूकती है। तो यह है सुपरफास्ट ट्रेन । तामिलनाड् एक्सप्रेस के दो तीन स्टापेज हैं, झांसी, भोपाल और नागपुर । लेकिन स्टेशन पर वह नहीं रूकेगी ग्रीर जंगल में घंटों पड़ी रहती है। यह रुबका ग्रनभव है, ग्राप भी देखते हैं। यह हमारी स्थिति है। सुपर फास्ट ट्रेन का सिर्फ नाम स्परफास्ट है। हम चार्ज लेते हैं लेकिन पैसेंजर्स को उस टाइम पर पहुंचाने में कभी कामयाब नहीं होते हैं। मैं ग्राज सबह ग्रहमदावाद मेल से ग्राया हुं। वह मेल ਛੇ, परसा उससे आया था। वह कभी 7 बजकर 15 मिनट पर पहंचेगी तो कभी 10 बजे । ग्राज साढ़े 8 बजे पहुंची थी । मैंने कहा खशी है कि द्याज सिर्फ एक घंटालेट पहुंची। यह रोज का काम है। पैसेंजर ग्रीर मेल एक्सप्रेस में . . . (समय की घंटी) ग्रभी मेरा टाइम है मैं 25 मिनट बोल्गा ।

उपसभाष्यक [डा॰ (श्रीमती नाजमा) हेपतुल्ला] : अभी और 25 मिनट या टोटल 25 मिनट ?

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : हमारे 42 मिनट हैं । वे 25 मिनट बोलेंगे।

श्री हरी शंकर भाभड़ा : इसलिए मैं नहीं समझता कि इनमें क्या ग्रंतर है . . . (व्यवधान) इस लिए पैसेंजर ग्रीर मेल, एक्सप्रेस में सुविधाओं के लिहाज से कोई खास ग्रंतर नहीं है लेकिन उसके बावजूद यह सरचार्ज जो बढ़ाया गया है इसमें कौन सा तक है यह मेरी समझ में नही आया है। जैसा कि मैंने अभी बताया कि किराये ग्रीर माल भाड़े की

बढ़ोत्तरी के कारण यह स्थिति बनी है कि इस साल माल ढोने और याहियों की संख्या में कमी आई है। यदि आप किराया बढ़ाते रहे ते निष्चित रप से उसमें और कमी झायेगी क्योंकि लेगों को सुविधाएं तो ग्राप कुछ दे नहीं रहे हैं और केदल उन पर भाड़ा दढ़ाने के लिए ग्रधिक से ग्रधिक कोणिश कर रहे हैं। मगर सदाल यह ई कि ग्राचिर रेलवे ग्रुपने इस सारे खर्चे को कहां से लाये ? ग्रब उसके रास्ते हैं लेकिन वे सब रास्ते रेलवे ने ही बंद कर रखे हैं। उदाहरण के लिए स्टीम इंजन चल रहे हैं, उसका खर्चा और डीजल तथा इलेक्ट्रिक इंंग्ल का खर्चा देखिए। इस समय स्टीम इंजन आपके पास 7500 हैं जिसमें पयल कंजम्पशन होता है 226 करोड़ रुपये का और इम्पलायीज उसमें लगते हैं 2,21;000 । डीजल ग्रीर इलेक्टिक इंजन 3400 हैं जिसमें 400 करोड़ रुपये का खर्चा ग्रीर 69 हजार इम्प्लायीज लगते हैं । यानी स्टीम इंजन से बहुत कम खर्चा डीजल ग्रीर इलेक्टिक में लगता है (ब्यवधान) यदि नहीं सुनें तो मैं बंद करूं

उपसभाध्यक्ष [डा॰ (श्रीमती) नाजमा हेपपुरुला] : ग्राप बोलिए रिकार्ड हो रहा है।

श्री हरी शंकर मामड़ा : मैं ऐसी बातें नहीं कर रहा हं जो रेल मंत्री जी सुनना पसन्द न करे।

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ): मैं सुन रहा हं।

श्री हरी शंकर भाभड़ा : तो स्टीम 3 PM इंजन जो है इनकी संख्या इन्होंने कम

की है ? लेकिन कोल कंजम्पशन में कमी नही हैं। कोयला उतना ही खप रहा है ग्रीर स्टीम इंजंस की संख्या में कमी हो रही है। यदि रेलवे टाईम-वाउंड कार्यक्रम बना करके इन सारे

स्टोम इंजंस को स्क्रॉप में बेच कर ग्रीर सारी गाड़ियों का डीजलाइजेशन ग्रीर इलैक्ट्रीफिकेशन कर दें, तो रेलबे का बहुत कम खर्चा होगा ग्रीर उनको चलाने में रेलबे को सुदिधा ही होगी।

इसी तरह से आपके पास 2 लाख 75 हजार ब्रासबेयिंग फोर व्हिल्जं वर्णस हैं और करीब 80-90 हजार बाक्स वैगंस एच व्हीलर जो हैं. उनकी केपेसिटी 60 बिलोमीटर घंटा से होती है और फोरव्हीलर यदि एक भी गृड्स ट्रेन में लगाया जाए, तो उसकी रिनग स्पीड हो जाएगी 30 किलोमीटर प्रति घंटा।

[उपसभाध्यक्ष (श्रो सैयद रहमत श्रली) पीठासीन हुए]

तो जो आपके ब्रास बेयरिंग वाले फोर व्हील वैंगन हैं, यह आपकी लायिक्टी हैं। यदि आप ज्यादा माल ढ़ीना चाहते हैं, कम समय में अधिक ढोना चाहते हैं, अपनी कैपेसिटी को डबल करना चाहते हैं, लो यह जो आपकी बासबेयरिंग वैंगंस हैं, इनसे पिंड छुड़ाना चाहिए। इसके बारे में कई बार सजेशंस दिये गये हैं, लेकिन रेलवे मिनिस्ट्री में शायद कोई स्टोम डंजन लाबी काम कर रही है, या उसमें किसका हाथ है, यह कोई नहीं जानता, लेकिन इन इंजनों से पिंड नहीं छुड़ाया जा रहा है।

ग्रगर रेलवे केवल ब्रासवेयरिंग वैगंस ग्रीर स्टीम इंजंस को बेचे, तो उनको कम से कम दो हजार करोड़ रुपये की ग्रामदनी स्क्रीप बेच करके हो सकती है ग्रीर वह ग्रपनी योजनाग्रों को पूरा कर सकते हैं। लेकिन इस संबंध में रेलवे मंत्री ने कभी ध्यान नहीं दिया है। उनका ध्यान उलटी बातों पर जाता है। तो उसका कोई इलाज नहीं है।

उदाहरण के लिए कम्पट्रोलर एण्ड झाडिटर जनरल ने जो सभी रिपोर्ट दी है, उसमें उन पर एक एडीवसं रिमाकं कसा है कि रेलवे का जो कान्ट्रक्ट कर्क है, उसके मिसहैंडल करने से रेलवे को 2.79 करोड़ रुपये का नृकसान हुआ है । यह इस तरह से आप नृकसान होना पसन्द कर लेंगे ।

इसी तरह से कम्पट्रोलर एण्ड झाडिटर जनरक ने इस बात पर भी झापत्ति की है कि दिल्ली की एक फर्म ने करोड़ों रुपये की रेलवे की जमीन पर नाजायज कब्झा कर रखा है । उसको भी इजैक्ट नहीं करा सकते, उस जमीन को भी खाप प्राप्त नहीं कर सकते और इस तरह से खाप करोड़ों का घाटा सहन करने के लिए तैयार हैं।

श्री प्यारेलाल ७ थ्डेलवाल (मध्य प्रदेश) वह एम. पी. हैं, कैसे करा सकते हैं।

श्री जगदीश प्रसाद माधुर : कहां की बात कर रहे हैं, दिल्ली बाले ?

श्री प्यारेलाल खण्डेलवाल : वह तो कांग्रेसी संसद सदस्य हैं।

श्री हरी शंकर भामड़ां: हां, जी, दिल्ली वाले ही।

लेकिन कम्पट्रोलर एण्ड ग्राहिटर जनरल ने ग्रापत्ति की है। इसी तरह से हम जब कई गाड़ियों के लिए कहते हैं कि हमारी मरुधर एक्सप्रेस गाडी जो है. उसमें डीजल का इंजन लगाइये, तो बराबर बार-बार जवाब मिलता है कि हमारे पास डीज़ल इंजन की कमी है। लेकिन पी. ए. सी. ने श्रपनी रिपोर्ट में इस बात को खास तौर से कहा है **और खोला है कि ग्रापके पास इले** विट्रक श्रीर डीजल इंजंस सरप्लस हैं हर जोन में--यह पी. ए. सी. की रिपोर्ट में श्राया है ग्रीर मेम्बर्ज ग्राफ पाल्यामेंट को, बल्कि हमारी कनसल्टेटिय करेटी में भी और पालियामेंट में भी रेलवे मिनिस्टर इस तरह का जवाब देते हैं जब कि

[भो हरो शंकर भाभड़ा]

पी. ए. सो. कह रही है कि इनके पास सरप्लम हैं और गाडियां स्टीम इंजनों से चलाई जा रही हैं, जोकि डीजल इंजनों से चलाई जानी चाहिएं।

तो इस प्रकार से रेलवे मिनिस्टर जो हैं, वह इस तरफ तो ध्यान देते नहीं जिससे कि रेलवे को फायदा हो. ग्रीर-ग्रीर बातें ही वे करते हैं।

श्रव एक और वहत बड़ो बात है रेलवे में करण्यन की । मैं रेलवे में छोटो-मोटी करप्भत को बात नहीं करता. बाकी करप्यत को चर्चा तो रोज होती है, लेकिन कुछ दिनों पहले हमारे यहां श्रीकलराज मिश्र जो जो इसो हाउस के मेम्बर हैं, उन्होंने एक पत्रप्रधान मंत्री को लिखा है और उतमें रेलवे मंत्री पर ही ग्रारोप लगाया गया है कि वह किसी एक जनरल मैनेजर से, जिसको एक्टिंग जनरल मौनेजर उन्होंने बना रखा है, उसको सहायता से जम्मू से कश्मीर अपने गेस्ट को उन्होंने भेजा, दिस्ली से श्रागरा, श्रागरा से जयपूर श्रीर वहां से टिकट कलेक्शन में जो रुपये हुए, जम्म स्टेशन पर, उन रुपयों से ही टैक्सी किराये पर की गई धीर उनको वहां पर घुमाय भया ।

ऐसे ही क्रागरा से उनको जयपुर घुमाया गया, यानी उनको पूरे घुमाने का खर्चा⊸ग्रीर ग्रापका यह जो कर्माशयल मैन्युग्रल हैं, जिसमें 37 ऐसी व्यवस्थाएं हैं कि जिसके बाधार पर रेलवे टिकट कले बन्नन का जो पैसा है, उसको खर्च किया जा सकता है, उसमें यह कवर नहीं होता।

भी श्याम सुम्दर महापात्र (उड़ीसा): **क्या सब्**त है ग्राप केपास ? ग्राप कैसे कह सकते हैं

भी हरी शंकर भाभड़ा: मैं पालिया-मेंट में बोन रहा हूं। यह चाजेंज ग्रख-बारों में ग्राया है, रेलवे मिनिस्टर पर

लगायेगये हैं। हम ने फिर इस लिए प्राइम मिनिस्टर को लिखा है कि इस की जांच करिए । सब्त जांच करने पर मिलेगा। ग्रमीक्छदिन पहले सत्ताधारी दल ने कहा कि यह ग्रारोप बाहर लगाइये। यह ग्रारोप बाहर लगे हैं। यदि करणान रेलवे मिनिस्टर से, ऊपर से शुरू होगातो श्राप के कंडक्टर जो पैसा लेते हैं, रिजर्वेशन में पैसा लेते हैं, माल के ब्क करने में जो पैसालते हैं, उन को क्यादोप दियाजाए । यह एक बात है।

दूसरी बात और है। आपके रेलवे के जो जनरत मैनेजर है उन को ग्राप ने टी० बी० सेट दिये हैं। पुछने पर बताया गया कि टी० वी० सेट इसलिए दे रखे हैं कि उन में समाचार ग्राते हैं श्रीर उन लोगों को लेटेस्ट समाचारों की जानकारी होनी चाहिए। ग्रब यदि यही काइटेरिया है तो हिन्दुस्तान का जो होम सेकेटरी है उस केपास जरूर टी०वी० सेट होने चाहिए हर कलक्टर जो **है** डिस्ट्रिक्ट में उसके पास भी टी० बी० सेट होना चाहिए । उन के पास नहीं है. लेकिन रेलबे केजनरल मैनेजर ग्रीर रेलवे के डी० धार० एम० केपास जरूर टी०वी० होना चाहिए यानी फालत् की चीजों पर खर्च कर रहे हैं। इसी तरह टी० वी० सेट खरीद कर मंत्री जी के गेस्ट्स को प्रेजेंट किये गये। यह सारी बातें प्रधान मंत्री को लेटर में लिखी हैं। यदिवह गलत है इस की जांच करिए भ्राप । प्राइम मिनिस्टर को पर्संनल लेटर लिख कर दिया गया है। ग्रखबारों में चर्चा हुई है।

श्री सी० के॰ जाफर शरीफ: ग्रगर कुछ ऐसी बात हो तो हमें भी लिख दीजिए हम जांच करेंगे।

श्री हरी शंकर भानड़ा: ग्रगर प्राइम मिनिस्टर को कोई पत्र दिया है तो उन्होंने जरूर आप केपास भेजा होगा । ऐसी भूल प्राइम मिनिस्टर नहीं कर सकती है। यह पत्र 18 फरवरी 1984 का ग्राप के पास ग्रा गया होगा। ग्राप इस की जांच कर लीजिए। एक छोटा सा उदाहरगदिया है। यदि इस तरह से करप्शन होता रहा फिर नीचे करण्यन रोकने की वात भ्राप कर नहीं सकते। कोयले की चोरी होती है, करोड़ों रूपयेका ग्राप का त्कसान होता है। ग्रापके सारे ग्रफसर रेलवे के तीमेंट को ग्रपना समझते है, रेलवे की लकड़ी को ग्रपना समझते है। उन के मकान बने है रेलवे की लकड़ी, रेलवे का सीमेंट सब काम में ब्राते हैं। ब्राप जांच करिए। बहत से जनरल मैंनेजर के बंगले बने हैं बड़े बड़े शहरों में । एक एक कंट्रक्ट में निगलते रहते है ; ग्रगर उस को रोक नहीं सकते तो करणान को जो वात मंत्री जी ने कही है वह बेकार है। ग्रगर करणान रोकना है तो ऊपर से शुरू करिए। रेलवे मिनिस्टर के गैस्टस पर रेतर्व ने थोड़ा कुछ खर्च कर दिया, इतनी बड़ी बात नहीं है लेकिन उस पर बहुत बड़ा ग्रसर नीचे होगा, इस की चिन्ता करिए। यदि यह बात गलत है भी तो इस ही चर्चा क्यों ग्राई। जब यह चर्चा ग्रखबारों में हुई तो इस का स्पष्टीकरण निश्चित रूप से रेलवे मिनिस्ट्री को स्वयं जांच करवा कर करना चाहिए ताकि स्थिति स्पष्ट हो ।

श्री कलराज मिश्रः रेलवे श्रिविकारी ने स्वीकार किया है कि गेस्टम के ऊपर खर्च श्रीनंग मनी से किया गया है। श्रीनंग मनी कहाँ से श्राया, किस के लिए उपयोग में श्राता है यह श्रीप मेंनुअल के हिसाब से देख सकते है यह सीधा सीधा मेरा श्रारोप है।

श्री हरी शंकर भाभड़ा : इसके ग्रलावा श्रीर एक बात है। रेलवे सर्विस कमीशन

है। ग्रभीग्रमीग्रबबारों में रेलवेसर्विस कमीशन के संबंध में ग्राया। वह गलत है ? वह गलत है तो ग्राप ने संस्पेंड क्यों किया। एक और केस है कम्प्यटरों की खरीद का--रिजर्वेशन के कप्यटराइजेशन के लिए। इसके लिए ग्लोवल टेंडर मांगने लेकिन की बात हुई थी. टेंडर मांगे नहीं गये धीर कलकत्ते के किसी मिस्टर घोष से जो बी ० के ० पालिट से मिले हुए हैं आप ने कम्प्यटर खरीदने का सौदा किया जिस को बाद में 83 कम्प्युटर मान कर रिजैक्ट किया गया । यह सब बाते है जो प्राइममिनिस्टर कों पत्र में लिखी गयी है। विवरण सहित लिखी है और इस के बारे में जब तक स्पष्टीकरण जांच कर के ग्राप नहीं देंगे काम नहीं चलेगा और इन सारी वातों का ग्रसर रेलवे इंप्लाइज पर पड़ता है ग्रीर वे सोचते हैं कि हमारे मिनिस्टर इस में लगेहए है तो हम भी यह सब कुछ कर सकते है। तो मेरे कहने का मतलब यह कि इस करप्शन को ग्राप चेक करिये श्रीर इस को चेक करेंगे तो ग्राप को करोड़ों रुपयों की बचत होगी । ग्राज करोडों रुपया ग्रापको बोगस क्लेम्स के लिये देना पड़ता है ग्रीर उस में ग्राप **के** श्रफसर लोगों से मिले रहते हैं, मगर उस को ग्राप चेक नहीं कर सकते ब्रगरइस को ब्राप चैक कर लें तो उस से श्चाप की ग्रामदनी बढेगी।

श्री सी० के० जाफर शरीफ: श्राप को जो इल्जाम लगाना हो लगायें, लेकिन हम को इतना छोटा समझना ये वात कुछ शोभा नहीं देती ।

श्री हरी शंकर भामड़ा: मैंने अपने भाषण में कहा कि मैं इस हो बहुत बड़ी बात नहीं समझता, छोटी ही समझता हूं लेकिन इस का असर उन पर क्या पड़ता है इस को आप देखिये, समझिये। नीचे बाले लोगों पर अगर इस का

कोई छोटा ग्रसर होता तो मैं उसका उल्लेख ही नहीं करता, लेकिन बातों का ग्रसर सारे देश पर पड़ता है। श्चाप शासन में बैठे हुए हैं की हर बात को हिन्दुस्तान जनता देखती है। ग्राप के चाल चलन को देखती है, ग्रापके ग्राचरण को देखती है ग्रीर उसका ग्रसर सारे देश पर पडता है इस बात को ग्राप मत भूलिये और ग्रगर इस को ग्राप भलेंगे तो वही गलती करेंगे जो ग्राप करते आग रहे हैं ग्रीर इसी का परिणाम है कि ग्राज सारे देश में भ्रष्टाचार बढ़ रहा है। लोग इशारा करते हैं कि यह एम पी है, यह एम एल ए है यह मिनिस्टर हैं, यह करप्ट है। तो यह सोचने की बात है ग्रौर इस बात का ग्रसर ज्यादा पड़ रहा है। इसी लिये मैंने यह छोटी सी बात कही

उपसभाष्यंक्ष (श्री सैयट रहमत म्रली) एक छोटी सी बात के लिये ग्राप ने बहुत ज्यादा वक्त ले लिया।

श्री हरी शंकर भाभड़ा: मंत्री जी ने कहा इस लिये मैं ने इस बात के लिये कुछ ज्यादा समय ले लिया । तो मैं ने दो, तीन सजेशन दिये है जिन से ग्राप पैसे की व्यवस्था कर सकते हैं ग्रीर इस रेलवे में सुधार कर सकते हैं ग्रीर ग्रागे बढ़ सकते हैं स्रौर जो भी स्राप के प्रोजेक्टस हैं उन को समय में कंप्लीट कर सकते हैं। क्योंकि प्रोजेक्ट्स का समय पर कंप्लीट न होना भी दुखंदायी होता है। उस से उन की कास्ट बढ़ती जाती है। एक प्राजेक्ट भ्राप हाथ में ले कर भ्रगर साल भर में पूरा करना चाहते हैं स्रोर यदि वह साल भर में पूरा नहीं होता उस की कास्ट बढ़ जाने से ग्रामे ग्राप पर भार ग्रीर बढ़ जाता है ।

इस के अतिरिक्त रेलवे में जो रीजनल इंबैलेंस है, जो इस में क्षेत्रीय असंतुलन है उस की शिकायत सभी कर रहे हैं, लेकिन मैं राजस्थान के वारे में पूछना चाहता हुं कि सारे हिन्दुस्तान के जितने भी राज्य हैं किसी भी राज्य की राज-धानी ऐसी नहीं है कि जो ब्राड गैज से जुड़ी हुई न हो। लेकिन राजस्थान एक ऐसा भ्रमागा प्रदेश है जिस की राज-धानी जयपूर ब्राज तक ब्राड गैज से जुड़ी हुई नहीं है जब कि बाह गैज की लाइन उस से बहुत ज्यादा दूरी पर नहीं है। केवल 130 किलोमीटर पर सवाई माधो-पुर है। इस को टाप प्रायरिटी में लेना चाहिए। सारे देश के हर प्रदेश की राज-धानियां बाड गेज से जुड़ी हुई हैं लेकिन हिन्दुस्तान में राजस्थान स्टेट की राजधानी ब्राड गेज से नहीं जुड़ी हुई है। इसके बारे में श्राप को विचार करना चाहिए। इस वक्त ब्राप ने राजस्थान के लिये बजट में कोई प्राविजन भी नहीं रखा है। ग्रीर इस से राजस्थान के लोगों में बडी भारी निराशा हो रही है। राजस्थान एक ऐसा प्रदेश हैं कि जो भ्रपने बलब्ते पर डवलप हो सकता है । इंडस्ट्रीज में भी श्रीर मिनिरल्स में भी । वहां इतने मिनिरल्स हैं ग्रीर भगवान ने वहां पर इतना बन दिया है जमीन के नीचे कि केवल बाड गेज लाइन वहां देदी जाए तो राजस्थान हिन्दुस्तान का टाप मोस्ट इंडस्ट्यिल प्रदेश बन जाएगा। कोटा में जो इंडस्ट्रीज लगी हुई हैं वह इसी वजह से कि वहां बाड गेज लाइन है। इस लिये राजस्थान को ब्राड गेज लाइन दी जाए इस लिये कि वहां मिनिरल्स हैं, वहां काफी खनिज हैं, रा मैटीरियल हैं। उन को हम उपयोग में ला सकते है। और इस के ग्रलाबा पश्चिमी राजस्थान का पुरा इलाका पाकिस्तान से जुड़ा हुन्ना है, डिफैंस के लिये महत्व का है लेकिन वहां कोई कम्युनिकेशन नहीं है। बार के समय कितनी परेशानी होती होगी और भविष्य में क्या हो सकता है इस बात को ध्यान में रख कर राजस्थान मैं तो कहंगा कि राज-स्थान के साथ सीतेला व्यवहार हो रहा है

श्रीर यह जो क्षेत्रीय श्रसंतुलन है इस को आप समाप्त करिये और जयपुर को बाह गेज से जोड़ने की व्यवस्था करिये। दूसरी बात मैं यह कहना चाहता हूं कि मैंने कई बार ग्रापसे निर्देदन किया है कि राजस्थान एक ऐसा प्रदेश है जहां वैच बहुत हाई होती है, ठंड भी होती है, गर्मी भी होती है, धल भी उड़ती है तो जो आप ए सी स्लीपर बना है हैं इसका सचमच उपयोग अगर कही हो सकता है तो वह राजस्थान में ही हो सकता है। य न बीकानेर शल में है, न जोधपूर शल में है, न चेतक में है। वार-वार आग्रचे कहने के बावजूद भी श्रापने ऐसा नहीं किया । भ्राप हमारे लिये ऐसा नहीं करना चाहते तो कम से कम जो बाहर से लीग ग्राते हैं, जो पर्यटन स्थल देखने आते हैं उनकी सविधा के लिये ही सही, यह कर दीजिए। ध्रव गरियां ग्राने वाली हैं । जब पर्यटक यहां पर्यटन स्थल देखने ग्रायेंगे तो उनको धल ही उड़ती हुई नज़र ग्रायेगी । दूसरे में यह कहना चाहता हूं कि ग्रापने जो यह पैलेस आफ व्हील्स बना रखी है, यह ग्रजीब बात है इस पर लाखों रुपये का घाटा हो रहा है। इससे आपको क्या मजा खाता है। या तो इसका किराया घटा कर इसको कामन मैन के लिये बना दीजिए जिससे ग्रानन्द ग्रीर लोग भी उठा सकें, उनको सुविधा दीजिए और फिर या इसे बंद कर दीजिए। यह घाटा भ्राप क्यों उठा रहे हैं ? केवल नाम के लिये और कुछ लोगों को दिखाने के लिये ? जयपुर स्टेशन पर खडी कर रखी है। लोग ग्राते हैं ग्रौर देख लेते हैं। इसके ग्रलावा इसका ग्रीर कोई फायदा नहीं है। दिल्ली से चेतक चलती है। इसमें 15 कौचेच को खींचने की क्षमता है लेकिन 8 कौचेज ग्राप ले जाते हैं। दिल्ली और जयपूर के बीच जो यह गाडी चलती है इसमें अगर आप 15 कौचेज लगा दें तो वहां पर रण काफी इद तक कवर हो सकता है लेकिन यह काम हो नहीं रहा है। लोग परेशान

होते हैं। लोगों को जाने में परेशानी होती है। एक ही ट्रेन है जो दिल्ली- उदय-पुर के बीच चलती है। इससे लोगों में परेशानी होती है। लेकिन आज इस पर बा -बार कहने पर भी ध्यान नहीं दे पा ्हे हैं । इसलिये मैं श्रापसे निवेदन करंगा कि इस बजट में तो आपने कोई प्रावधान किया नहीं लेकिन जो ग्रापने कुछ नई लाइने डालने की या लाइनों को बदलने के लिये कहा है उसमें अगर कुछ गंजाइश हो सकती है तो इस पर ध्यान देने की कृपा करें।

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दूसरे मैं रेलवे स्टेशन की जो कैटरिंग सर्विस है उसके बारे में कहना चाहता है जनरल जो ग्राप कर रहे हैं, करिये, लेकिन जो ग्राप ठेके देते हैं, जो ग्रापकी नीति है शेडयल्ड कास्टस ग्रीर शेडयल्ड टाइब्स ग्रार को-ग्रापरेटिव को देने की इसके बारे में कहना चाहता हं कि खागोडिया स्टेशन में एक वैन्डर कोग्रापरेटिव है। उसने ग्राप के यहां वैन्डरिंग के लिए टेंडर दिये । लेकिन वहां के लोगों ने कुछ पुराने लोगों को या जो उनके मिलने वाले, व्यवितगत लोग हैं उनको टेंडर दे दिया, इस कोग्राप-रेटिव को पूछे बिना । जिनको ग्राप ने ठेका दिया है उनसे आएने कोई लाइसेंस फीस भी नहीं ली। यह जो कोग्राप-रेटिव बनी हुई हैं इस कोग्रापरेटिव के साथ इस तरह का दुव्यंवहार किया जा रहा हैं।

सर्विसेज के मामले में भ्रापने लिखा है कि स्राप कुछ कर रहे हैं। मेरे पास एक मेमोरेंडम ए सी फर्स्ट कलास के ग्रटेंडेंट्स का है। उन बेचारे लोगों के ग्रेड को डी-ग्रेड कर दिया गया है। प्रोमोशनल वेन्यज कुछ भी नहीं हैं। शुरु में नौकरी में जहां पर ग्राए थे वहीं पर हैं। इसके वारे में जरा सोचिये। बड़े-बड़े लोगों के बारे में ग्राप सोचते हैं, थोड़ा इन लोगों के बारे में भी सोचिये। इतना कह कर में ग्रपनी बात को समाप्त करता हूं।

\I. S. Ramachandran] mm M. S. RAMACHANDRAN .(Tamil Nadu); Vice-Chairman, Sir, I am thankful to you for giving me this opportunity of participating in the general discussion on the Rail-.way Budget. At the outset, I wish to, congratulate our Railway Minister and his Ministry for presenting such a least painful budget this time. Though the pace of development is not as satisfactory as many of Members would like to have at a time when the prices are on the increase, adequate care has been taken, not to do. anything in the matter of passenger fares and charges which will add to the chances of any escalation in prices on that account.

The Budget

Sir, there have been a number of observations made by hon. Members from both sides of the House.

They said that the allocations made in respect of several railways are ot adequate. I am also in agreement with them that the allocations do not satisfy many projects and many areas. At the same time. I am not able to reconcile with the statement that a particular Slate has been discriminated against some other State. Particularly, my friends from South, from both sides, both in the opposition and the ruling party, Save been saying that the whole of South has been discriminated against. One of my friends said that Kerala has been completely discriminated against and another friend said that Tamil Nadu has been discriminated against. I did some exercise over the allocations made and I find that my Zone, i. e., the Southern Railways, comes at the third position from the top of the list. Actually, only two other Railways, namely, South-Central and North-East Frontier Railways have been given higher allocations than the Southern Railway. If you take the whole amount including the amount already spent on the projects and the allocation made for this year. I am happy to note that the Southern Railway stands at the top of the list >ecause it got Rs. 167.89 crores (already spent) and provision o,f Rs. 20.53 crores for 1S184-85, making а

total of Rs. 188.42 crores. Therefore I do not see any justification in the allegation that the Southern Railway has been dealt with unjustly. Sir, at the same time, I would like to appeal to the hon. Railway Minister to give priority to such Zones which are more backward and which have been neglected in

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I would like to bring to the notice of the hon. Railway Minister that the money sanctioned for the Karur-Din-Dindigul-Madurai and Madudigui, rai-Trnnelveli for this and vear also what was spent during at last two years is not a11 adequate for this project. Another important thing is that while they have provided parallel line almost through out the whole length of this new pro ject, only between Madurai and Maniyachi they have sanctioned only the conversion from metre-gauge to brotdgauge. While the whole line has para llel line, only this gap in between Madurai-Maniyach; in having the con version. It will n<it suit the require ment of the area. I hope the Railway Minister will be kind enough to sanc tion the additional funds for this pro ject, at least after the allocation made for this year is spent. Sir, the Railway Minister deserves congratulations fram all sides not only for this Budget the but also for improvement that has taken place in the general working of our railways as such. On the punctuality front, a lot of im provement has been made though something more needs to be done. On the availability of wagons also, we find a lot of improvement. All these things have been achieved by Railway Minister hon by investing any more money or anything like that but by mere streamlining of the jrganisation structure and taking up a little more vigorous enforcement of the rules and the working conditions. I wish the Railway Minister and the other chief officials in the Railway Board would keep up the tempo and try to improve further the conditions in the Railways, particularly in regard to punctuality and passenger amenities.

Sir. with regard to passenger am enities. Ι am sorry to find that ing much has been done in this Bud Sir. one irritating source. apart get. from the late running of the trains, is catering facilities. Since many colleagues 'my have already spoken much about this, I do not want to add anything more. But I join my colleagues who other have expresed dissatisfaction about the ing facilities presently available. connection, I would like to point this out one thing about the catering ar rangements, particularly when the trains are running late. If the cater ing arrangements for particular for breakfast or lunch or dinner train stipulated at a particular station, are passengers in other trains, arrive lier by chance at that station, they get whatever available. iust is the passengers of the long-distance trains for whom those arrangements get intended do not anything. are Verv often, when the trains are run late, there is a ning total failure in the catering arrangements. That is because the concerned staff do not take adequate caution and do not ad vise the concerned people at the next station about the late running of train and the catering the arrange ment that have got to be kept ready. I have myself experienced this. is not because of the non-availability of the infrastructure but it is just due to the negligence on the part of he concerned officials. They assume that the train will reach the station at the time and everything appointed will be taken care of and that they have nothing more to worry. It is only their assumption that is creating all these difficulties.

Another point which I would like to bring to the notice of the hon. Railway Minister is about the casual workers. Yesterday, Hon. Member Mr. Kulkarni was telling that he has met a causual worker with 30 years of service. I am less fortunate than him. I have met a person who has got a service of 32 year3. I cannot just understand this sort of keeping a person as a casual worker for a

long time, for a whole generation. Under what rules or what procedure this is being done, I do not know. I would appeal to the hon. Railway Minister to see whether there is any procedure for regularising these casual workers. And if there is a procedure and if it is not implemented, let him at least spare some time, some thought for this. This is very difficult to swallow. Somebody joins the Railway administration as a casual worker and at the time of retirement he retires as a casual worker is something which is very unreasonable and inhuman. And I hope our Railway 1 Minister will take care to see that at least in future this is not allowed to continue. Then, Sir, another unfortunate category of people who are serving the railways, is that of licensed porters. I do not know what for they are licensed. They are supposed to be licensed to do the work of porters job inside the station, on the platforms. But, at the same time, in a number of stations I have seen that there are other people without any badges or uniform who are also competing with these people in their work and remuneration. I do not know why and how it is allowed. This is one way of exploiting them. The other way of exploiting them is that at certain small stations when the goods wagons arrive and they are detached from the main train and the engine is taken away they are asked to take these wagons from the place they are stationed to the goods yard. For this thing these licensed porters are used and they are not given any remuneration for this work at all. I hope the hon. Railway Minister will look into these grievances and rectify them.

(Railways) 1984-85

One of the irritants to the general public is that at some of the level crossings-I do not know whether this is being done under any rules or not-instead of keeping the gates open, they are kept closed most of the time. The railway employees just keep the gates closed at the level crossing and either they go away somewhere or keep chatting some-

[SHRI M. S. Ramachandran]

where. All the buses aid bullock carts and all sorts of traffic is held up. It is only if and when some experienced lorry driver goes and talks to the level crossing man and greases his palm that the gate is opened. This is not happening at just one or two level crossing. This has become almost a regular feature at a number of level crossings. 1 do not want to mention any particular names. But my personal experience is that at the border of Tamil Nadu with Andhra Pradesh this has assumed severe proportions. I was myself a victim a number of times. I had to stop there for more than an hour until some lorryman came to my rescue. I think this would be the experience of several other people. I think the Railway administration should take care of it. I feel that some sort of a log-book should be maintained at these level crossings in which it should be noted as to which train, goods or passenger, crossed at what time and when the gates were closed and when they were opened.

Sir, before concluding I would like to make an appeal to the hon. Rail way Minister regarding the platform tickets. This is another irritant to the general public. There are two categories of people who go to the railway station. One category always purchases the platform tickets. The other category never purchases plat form tickets. Regarding the second category, which never purchases plat form tickets, whether it costs half a rupee or one rupee or two rupees, it them. But does not matter to the law-abiding for citizens who always purchase platform tickets, this fifty paise to one rupee hike is a great irritant, which will affect the common man, and by way of revenue you are not going to get any substantial amount. So I appeal to the hon. Railway Minister to give up this increase and retain, if possible, the platform ticket at its previous cost of thirty paise, and, if that is not possible, retain it at least at the cost of fifty paise.

The other difficulty which I have myself experienced as that when I went to the Old Delhi Railway Station one day, I was to baard one train, the public address system announced that the train would arrive at such and such platform -lumber and that it would also leave from the same platform number. I was looking the train from that platform number but there was no train. Just five minutes before the departure of the train, the public address system announced that this train will leave Delhi from a different platform. As I mentioned earlier, this is another instance of absolute negligence and indifference on the part of the administration. It is these small things and small complaints which causes irritation and avoidable inconvenience to the travelling public.

I am happy to note that our Rail way Minister has done quite a good amount ^{0I} work in streamlining the machinery and putting things in order. I wish he and his colleagues would increase the present tempo and bring in more and more improvement in the future. Thank you.

श्री एामेश्वर सिंह (उत्तर प्रदेश) : उपसभाष्यक्ष महोदय. रेलवे जी ने जो वजट पेश किया है इस वजट के सवाल पर वहत से हमारे साथियों ने रापनी-अपनी राय रखी है। मैं केवल इन शब्दों से शरु करना चाहता हं कि ग्राजादी की लड़ाई के वक्त अग्रेजों ने हैट, दो सी वर्ष में जितनी रेज लाइनों का विकास किया, जितने रेलवे स्टेशन्स वनाये, जितना रेल को साज-सज्जा से सस्जित किया अगर इसका हिसाब लगाया जाये तो 36-37 वर्ष की आजादी में जो किया गया है उसको नगण्य ही कह सकते हैं। ग्राजादों के बाद की कल्पना थों कि रेलवे का विकास किया जायेगा। यह देश कोई ऐसा नहीं है कि सी, दो सी या तीन सी किलोमीटर के एरिया में हो जैसे कि बांगलादेश है, पाकिस्तान है या ग्रन्य छोटे-मोटे देश जैसे बर्मा वगैरह

हैं या श्री लंका है। मैं उन देशों का नाम इसलिए ले रहा हूं कि यह एक बहुत बड़ा, विशाल देश है। लेकिन इस देश में जो गरीबी है वह दनिया के मुकाबले में यहां इतनी चरम सीमा पर है कि इसका अन्दाजा इससे ही लगाया जा सकता है कि यहां पर आम ग्रादमी की पर कैपिटा इन्कम 198 रुपये हैं। जिस देश में यह हालत हो वहां पर यह कल्पना थी कि जब आजादी आयेगी तो इस देश का बहुमुखी विकास किया जायेगा, इस देश का चीतरफा विकास होगा। कुछ हमारे साथो कह रहे हैं कि करप्णन ज्यादा है, भ्रष्टाचार ज्यादा है। भ्रष्टचार ग्राखिर है क्यों ? करण्यन ग्राखिर है क्यों ? इसके पहले मूल में जाना पडेगा। मेरे जैता आदमी इस वात को मान करके वहस में हिस्सा लेना चाहता है कि मैं बुनियादी परिवर्तन लाने के पक्ष में हुं। जब तक बुनियादी परिवर्तन नहीं लाया जायेगा तब तक ऊपर, जिसको सतहो कह सकते हैं उससे कोई समस्या का समाधान होने वाता नहीं है। मुझे हैरानो इस वात को है कि इस देश में हम कहां ग्रा करके खड़े हैं जब कि इस देश के हमारे हो साथी यह महसूस करते हैं कि दक्षिण के लोगों को उपेक्षित किया जाता है, पूरव के लोग कहें कि उनको उपेक्षा को दिष्ट से देखते हैं, हमारे काश्मीर के लोग कहें कि हमारे इलाके को उपेक्षाको दृष्टि से देखा जाता है। ग्राखिर लोगों के मन में यह भावना क्यों पैदा हो रहा है ? इसलिए कि यह हम को लगता है कि इस सरकार के पास कोई बुनियादी न ति है ही नहीं। वित्त मंत्री जी यहां बैठे हुए हैं, उनका भी इससे सम्बन्ध है। जिल मंत्री जा हनारी बात को सूत रहे हैं, मंत्रों महोदय भी हमारी बात को सन रहे हैं। कोई बुनियादी नीति आपने नहीं वनाई है कि इस देश का विकास कसे हो मैं मिसाल के तौर पर बताता हं कि ज्यों ही कोई मंत्री बनता

है वह पहले ग्रपना घर, फिर ग्रपना इलाका ग्रीर ग्रपने इलाके के बाद ग्रपने रिशते-दारों का इलाका ग्रीर फिर रिक्तेदारी से ऊपर उठकर अपने दोस्तों का इलाका ग्रीर उससे कहीं ऊपर उठता है तो उसे देश का इलाका नजर याता है। पहले अपना, हमाराघरठीक हो फिर हमारा घर ठीक होने के बाद वह देखते हैं कि हमारे परिवार का घर ठीक हो। परिवार के घर ठीक होने के बाद वह देखने लगते हैं कि हमारा इलाका ठीक होता है कि नहीं ग्रीर जब वह होता है, तब देखते हैं कि हमारे मिलों का हो जाए। इस ग्राधार पर ग्राप उठाकर देख लीजिए. विगत दस वर्षों को लिस्ट उठाकर के देख लीजिए- बाव् जगजीवन राम जी ग्राए, तो उन्होंने अपने ईलाके का विकास शरू कर दिया । कमलापति विपाठी जी आए..

श्री सूरन प्रसाद (विहार): वहां तो कुछ नहीं हुआ। ..(ब्यवधान)

श्रो रामेश्वर सिंह : लेकिन उन्होंने अपने इलाके को हो देखा और जब कमलापति विपाठी जी खाए, तो उनको बावा विगवनाथ ही दिखाई देने लगे, और अब वह हटे और केदार नाथ पांडे आए, तो जनकपुर का इलाका ही, जानकी वाला इलाका ही उनकी दिखाई देने लगा ।

ग्रव माननोय गर्ना खान चौधरी ग्रा गये. तो उनकी मालदा ही दिखाई देने लग गया है, हालांकि इन्होंने कुछ किया नहीं है, लेकिन लोग कहते हैं कि इनको मालदा ही दिखाई देने लगा है। अखिर क्यों?

इनलिए कि कोई नीति ग्रापके पास नहीं है। पहले रेलवे मंत्री जी ग्रापको यह नोति बनानी चाहिए कि इस देण में कीन-कीन सा इलाका है कलकत्ता, बम्बई मद्रास या जो विकसित इलाका है, उसमें कौन सा इलाका ऐसा है जो ग्राविकसित है। पहले तो यह बात देखनी चाहिए कि जो इलाके अविकसित हों, जिसका विकास

[श्री रामेश्वर सिंह]

नहीं हुआ हो, उस इलाके को आपको पहले लेना चाहिए।

मुझको माफ करिएगा, मैं करणान पर बहस नहीं करना चाहता क्योंकि करणान तो अब एक फैंशन हो गया है। किसी को भी कहा जा सकता है कि करण्ट है। इसमें करणान की जो धारा है जो उसकी नदी है, वह गंगोबी से बह रही है, ऐसी मेरी मान्यता है। यह मान कर चलता हुं कि करणान इस देश में एक धर्म बन गया है और धर्म बनाने का श्रेय किसको है? गंगोबी को।

हमारा कहना है कि गंगोबी का पानी अगर गंगा वहीं से पवित्र निकलेगी, तो बनारस, प्रयाग और चलते जाइये, समुद्र में जहां तक इसका मिलन होता है, वहां तक पवित्र रहेगी, लेकिन अगर गंगोबी ही अपवित्र है, वहीं से अगर गंगा का पानी अशुद्ध चला है, उसी में मैला है, उसी में कूड़ा है, उसी में करफट है, उसी में भ्राष्टाचार है, उसी में गंदगी है, तो काशी में भी गंगा अपवित्र ही रहेगी।

संसदीय कार्य विभाग में राज्य संत्री (श्री कल्पनाथ राय) : उपाभाध्यक्ष महोदय, यह रेलवे पर बहस हो रही है ना...

उपसभाध्यक्ष (श्री सैयद रहमत श्रली) : तप्सरा गंगा पर ।

श्री कल्पनाथ राय: भेरा साग्रह है कि यह एक ही बात पर कह रहे हैं। अगर यह रेलवे की बात करेंगे तो लाभ होगा। रेलवे बजट के बारे में बोलें।

श्री रामेश्वर सिंह : ल्पसभाध्यक्ष महोदय, कल्पनाथ राय जो को मालूम ही नहीं है कि यह किस विभाग के मंत्री हैं।

जपसभाष्यक (श्रो सैयद रहमत श्राक्ती): यह भी रेलवे में ग्रागये।

श्री रामेश्वर सिंह: इनको खुद मालूम नहीं है कि यह किस विभाग के मंत्री हैं ग्रौर इनको खुद मालूम नहीं कि यह है कहां बैठे हुए हैं ग्रौर इनको खुद मालूम हैं नहीं है कि यहां बहस क्या हो रही है।

इनको गंगोली क्यों दिखाई दी, क्योंकि गंगोली के प्रति यह समिप्ति हैं और उस गंगोली के प्रति समिप्ति हैं जो गंगोली अपिवत्र है और उसमें गंदगी की भरमार है और जब इनका दिमाग और मन उस गंगोली स जुड़ा हुआ है जो बिलकुल गंदा है, वहां सफाई नहीं है, तो फिर उनको गंगा, बनारस और जमुना का पानी कैसे गुद्ध दिखाई देगा। इनको तो दिखाई दे रहा है कि यह तो रेलवे पर बहस हो रही है।

में रेलवे बजट पर ही बहस कर रहा हूं। भाई कल्पनाथ जी, द्याप श्रपने को सम्पित करिए, तो शुद्ध गंगोती के प्रति सम्पित करिए, एहां पानी साफ हो। खैर में ब्रापको इसमें नहीं ले जाना चाहता हूं और वह चाहते हैं कि मैं अपने रास्ते से हट कर के अपना समय इसी में गंवा दूं। कल्पनाथ राय जी बरावर वह टैक्टिक्स तीखे हुए हैं और अपने लोगों को उभारते रहते हैं कि जब रामेण्वर सिंह बोले, तो इनको जरा छेड़ो, ताको यह लाईन से हट जाएं। पर मैं लाइन से हट नहीं सकता।

उपसभाध्यक्ष (श्री सैयद रहमत ऋली) : लाइन से हटेंगे, तो ट्रेन गिर जाएगी ।

श्री ग्रा२० रामकृष्णन : (तमिलनाडु) । डिरेल हो गये ।

श्री रामेश्वर सिंह : ठीक हो कह रहे हैं कि हट गया उधर। पर मैं नहीं हट रहा हुं। मेरा कहना है कि पहले हमारे रेल मंत्री को यह देखना होगा कि अपनी कल्पना के मुताबिक जो मंत्री आता है, मैंने अभी जिक्र किया कि जो मंत्री श्राता है, पहले अपना धर, फिर अपना परिवार और अपने इलाके का विकास करने लगता है। मैंने सभी का

बताया, बाब जगजीवन राम जी वताया, कमलापित विपाठी जी का बताया कि कमलापति विपाठी जी को शंकर जी दिखाई देने लगे ग्रीर केदार पांडे जी ग्राए, तो इनको जनकपुर दिखाई देने लगा । श्रव गनी खां चौधरी श्रा गये तो उनको मालदा दिखाई देने लगा। मेरा कहवा है कि रेल मंत्री, आपको नीति बनानी पहेंगी अगर आप चाहते हैं कि सम्चे देश का विकास हो। रेलवे का क्या मतलब है ? रेलवे का मतलब यह नहीं है कि रामेश्वर सिंह की सविधा है बनारस से दिल्ली चले जायेंगे। रेलवे का मतलब यह भी है कि जिन लोगों ने रेलवे देखी नहीं है, जो रेल पर चढ़े ही नहीं है-में ऐसे लोगों को जानता हं, मैं उस इलाके में घमता रहता हं जहां के लोगों ने रेल कभी देखी ही नहीं, कभी रेल का इंजन देखा नहीं--ऐसे लोगों की संख्या इस देश में हजार-दो हजार नहीं है, लाखों में होगी-श्राप कोल्डीह इलाके में चले जाइये। मेरे कहने का मतलब यह है कि आप के पास कोई नीति नहीं है।

में ग्रापके करप्शन पर नहीं कह रहा. गंगोती पवित्र है. उस पर वहस करना बेकार है। रिजर्वेशन में है, इंजीनियर ले रहे हैं। जब ग्राप लेंगे तो वह भी लेगा। मैं ग्रापके द्वारा कहना चाहता हं कि जिस इलाके से में आता हं--कल्पनाथ राय जी बैठे हैं, यह भी आते हैं, लेकिन इनकी हिम्मत नहीं है कि लें। हमको छेडखानी करेंगे कि हम बोलें। हमारे बोलने से शायद उनका कल्याण हो जाए । तो, भाई कल्पनाथ, मैं वही बात कहंगा जो तम्हारे मन की हो, तम्हारे लिये हितकर हो। कल्पनाथ राय जी जहां से आते हैं उस इलाके की क्या हालत है ? ग्राजादी की लडाई में सबसे ज्यादा कुर्बानी--हम नहीं कहते हमी ने की, लेकिन ब्राजादी की लड़ाई में उस इलाके में बलिया में हिन्द्स्तान की सबसे पहली गवनंमेंट बनी

थी। चित्तु पांडे ने बनाई। घंग्रेज छोड़कर चले गये, चित्त पांडे के हाथ में टेजरी की जाबी दे दी, यह चाबी है। चित्त पांडे बन गये कलक्टर, राधामोहन सिंह बन गये एस० पी० ग्रांर प्रशासन चला एक महीने तक । अंग्रेज ग्राये. उन्होंने गोली से मार डाला, कब्जा कर लिया। लखनऊ से फाँज आई। कहने का क्या मतलब है। जिस इलाके से में या रहा हं; कल्पनाथ जी आते हैं कभी आप ने सोचा है कि वहां के रहने वाले गोबर से निकाले हुये अन्न से भरणपोषण करते हैं यह गरीवी की हालत है। कभी आपने सोचा है इस इलाके का विकास कैसे होगा। विकास के दो माध्यम हैं। एक तो यातायात का साधन हो जिससे ग्रादमी ग्रपने इलाके का कच्चा माल भेजे और पक्का माल लें आये। आपने कभी इस पर ध्यान नहीं दिया । दनारस से छपरा तक की रेलवे लाइन का तीन बार सर्वे हो चका है। कमलापति जी ने करवाया । केदार पांडे ग्राये वे उसको ले गये सीतामही, ग्राप ले गये बंगलौर और वह ले गये भालदा । गवर्नमेंट का लाखों रुपया सर्वे में बेकार हुआ। आप प्रोजेक्ट बनाते हैं, करोड़ों रुपया सबें में लगाते हैं और करोड़ों रुपया लगने के बाद उस फाइल को बन्द कर दिया और नयी फाइल तैयार कर के बंगलोर की तरफ उसको खींच लिया क्योंकि ग्रापका दिन्टकोण है कलकत्ता, बंम्बई दिल्ली बनाने का क्योंकि यहां पर वडे लोग रहते हैं। आपका फोटो छप जाता है, गनी खां का फोटो छप गया. प्रधान मंत्री का फोटो छप गरा, आप खम हैं। लेकिन कभी आपने सोचा है कि जो गांवों में रहते हैं ऐसी हालत में रहते हैं उनके इलाके का विकास कैसे होगा। स्नाप कहते हैं कि ला ऐंड स्नार्डर से इसका क्या मतलब है। ला ऐंड ग्रार्डर से इसका मतलब यह है कि जब गरीबी मिटेगी लोगों को जब खाने को मिलेगा, लोगों को जब आराम से रहने को मिलेगा तो लोग फाइम से हट कर निर्माण की तरफ लगेंगे ग्रभी तो ग्राप किमिनल पैदा कर रहे हैं

(श्री रामेश्वर सिंह)

जब तक गरीबी और बेरोजगारी रहेगी यही सब होगा। भीर गरीबी भीर बेरोजगारी को दूर करने का उपाय है कि इन क्षेत्रों का विकास किया जाए।

ग्रभी मैं गया था ग्वालियर। वह इकतों का इलाका है। क्यों है ? ग्राप ने कशी सोचा है कि उस इलाके में ट्रेन की पटरी बैठायी जाए । नहीं सोचा । (समय की घंटी) मैं जल्दी ही खत्म कर दंगा। ग्रापका द्याप सोच सो है बम्बई, मद्रास, कलकत्ता, भीर दिल्ली को बनाने का भीर उसकी तरफ द्यापको तदज्ञोह है। जरूर बगावत होगी इस देश में ग्रीर लाएँड ग्रार्डर की सेच्येशन को ग्राप कंट्रोल नहीं कर सकते । हर ट्रेन में डकैती होती है, लुट होती है। स्नाप ट्रेने बनाते हैं, लेकिन उन ट्रेनों में पानी नहीं रहता। लोग डिब्बों के ऊपर चढ़कर बैठते हैं और फिर गिर कर मरते हैं। आप हैरान हो जायेंगे, एक हमारे बहुत रेस्पांसिबिल साथी ने बताया कि बहुत से लोग जो कि ट्रेन के ऊपर बैठ कर चलते हैं वे टट्टी करने नीचे तो उतरते नहीं, तो डिब्बों में पानी की टंकी जो ऊपर खुली रहती है उसी में बैठ कर टट्टी कर लेते हैं। श्राप कल्पना कर पायेंगे इसकी। कभी आपने सोचा कि क्यों वह नीचे नहीं उतरते । (ध्यवधान) हमारे एक सदस्य कह रहे हैं कि यह बात सही है। हम हंस नहीं रहे 8 1

उपसभाध्यक्ष (भी सैयद रहमत ग्रली) : आपके हंसने से यह जाहिर होता है कि आप को भी इस बात पर भरोसा नही है।

श्रीमती मोनिका दास (कर्णाटक) : पहली बार आप से ऐसी बात सुनी है। कभी देखी ग्रौर सुनी नहीं ऐसी बात।

एक माननीय सदस्य : वह ग्रपने इलाके की बात कह रहे हैं।

श्री रामेश्वर सिंह : ग्रव यह कहते हैं देन एक्सीडेट की बात । 1982-83 में 514 टेन एक्सीडेंट हये हैं ग्रीर यह ग्राप की किताब के चैप्टर 4 के पेज 22 पर दिया हुआ है। इसमें ब्राप कहते हैं कि 1982-83 में 514 रेल दर्घटनायें हुई जिनमें 82 द्घंटनायें तो अन्य कारणों से हुई हैं, बाहरी, जिनमें पुल म्रादिटट गया या कोई मौर बात हो गयी लेकिन इसके अतिरिक्त जो दुर्घटनायें हुई हैं वे सारी रेल कर्म चारियों की लापरवाही से घटी हैं। यह बात ग्राप मानते हैं ग्रीर वह आप की प्रतक में है। जब यह बात है तो इसका मतलब है कि ग्रापके विभाग में अनशासन नाम को कोई चीज नहीं रह गयी है स्रीर में इस बात को जोड़ता चाहता हूं गजराल से। मंत्री जी कुछ कहते हैं और चेयरमैन कुछ कहता है। कही आपने सनी है ऐसा बात ? ऐसे हक में उस बोर्ड के चेयरमैन को तुरन्त सस्पेंड कर देना चाहियेथा और उसको बन्द कर देना चाहियेथा। रामेश्वर सिंह को बंद कर देंगे

श्री कल्प नाथ राय: डेमोकेसी है 🖟

थी रामेश्वर सिंह : या मीसा लगा देंगे कि यह देश में तोड़-फोड़ कराते हैं। हमारी बहन रोज कहती है कि यह विरोधी दल के लोग गड़बड़ करते हैं। तुम्हारी हुक्मत तुम्हारा ही कहना नहीं मानती तो इसके लिये कौन जिस्से-दार हैं। हम लोग ग्रापके नौकर नहीं हैं। हम पोलीटिकल ग्रादमी है। विरोधी दल के लोग हैं, हमारा काम है विरोध करना । लेकिन तुम्हारे ग्रादेश का पालन तुम्हारे मुलाजिम ही नहीं करते तो कहीं न कहीं बहुत बड़ी गड़बड़ी है। वह गड़बड़ या तो मंत्री में है या उसके एम्पलाई पर है। लेकिन मैं कहता हू मंत्री तो तब तक हैं जब तक मंत्री हैं ग्रीर तब तक वह सुप्रीम हैं उसके ग्रादेश का पहले पालन होगा उसके बाद मैनेजर का या बोर्ड के चेयरमैन का बोर्ड का चेयरमैन बडा नहीं होता । लेकिन बोर्ड का चेयरमैन ग्रापको तंग करेगा । ग्रापको काम नहीं करने देंगा। ग्राप कुछ कहेंगे ग्रीर वह कुछ करेगा।

The Budget

एक-दो बात और कहना चाहंगा । ट्रांसपोर्ट की बात श्राप कहते ट्रांसपोर्ट की ढ्रनाई में भ्रापने कहा है कि रेलवे ने बड़ी तरक्की की है। क्या यही तरक्की है कि ग्रगर बना-रस से माल भेजा जाए दिल्ली में तो एक महीना लग जाता है जबकि रोड ट्रांसपोर्ट से ग्रगर माल जाता है तो वह ग्रापसे ज्यादा कंपीटेंट है, वह उस माल को तीन दिन के ग्रंदर भेज देता है। ब्रापका माल एक महीने में जा रहा है और आपका माल चोरी भी हो जाता है जब कि ट्रांसपोर्ट से, रोड ट्रांसपोर्ट से माल तीन दिन में पहुंचता है और सूर-क्षित पहुंचता है। उसमें चोरी भी नहीं होती। बनारस से ग्रगर चांदी की डिब्बी भर कर भेजी जाए रोड ट्रांसपोर्ट के द्वारा तो सुरक्षित पहुंच जायेगी । ग्रीर रेलवे के द्वारा भेजी जाए तो पता नहीं कहां गायब हो जायेंगी। या तो कल्पनाथ राय के घर चली जायेगी या रामेश्वर सिंह के घर चली जाएगी। मैं कल्पनाथ राय का नाम ईसलिए लेता हं वह मेरा दोस्त है, वह बुरा नहीं मानेगा। ग्राप ग्रव सोचिए कि ग्रापके ऊपर क्या विश्वास रह गया है। रेलवे के ऊपर क्या विश्वास रह गया है।

श्रवश्राप देखिए मजदूरों की बात को । मजदरों की क्या हालत है ? जब चाहो ग्राप मजदूरों को टरमिनेट कर दो । उनकी शिकायत सुनने के लिये कोई तैयार नहीं है। कोई शिकायत नहीं सुनता। ग्रभी हमारे साथी कह रहे थे कुलियों के बारे में । जिसके मन में श्राता है वह कुली का काम करने लग जाता है। क्या ग्रापने कुली के लिये सिस्टम कर रखा है ? कोई प्रोवीजन इसके लिए ग्रापने नहीं बनाया । (समय की घंटी)

(Railways) 1984-85

ग्राखिर में मैं एक बात ग्रीर कहना चाहता हूं । ग्राप कहते हैं 72 डीजल ट्रेनें चलाई हैं।

श्री कल्पनाथ राय : वनारस-छपरा के बारे में बोलिये।

श्री रामेश्वर सिंह : मैं इस बारे मे पहले बोल चका हं। कोई सुनता ही नहीं। ग्रापने कहा 72 डीजल की ट्रैनें चली । 232 गाडियां ग्रापने तेज रफ्तार की कर दी। लेकिन मैं बनारस से ग्राता हं. मगलसराय के पास से। यह रास्ता कलकत्ता को जाता है। एक गाड़ी जयन्ती जनता है। उसको आपने गोरखपुर तक चलाने के लिये सोचा। बनारस के लोग कैसे जायेंगें इस बारे में ग्रापने सोचा? मेरा एक सुझाव है कि जो तिनसुखिया मेल है-दिल्ली से बोंगाई गांव तक यह चलती है, इलाहाबाद से मिर्जापुर होकर, मगलसराय भी रुकती है। बनारस के पैसेंजर 6 बजे इसमें चढते हैं। बनारस से जैसे डीलक्स दो दिन ग्राप चलाते हैं वाया मिरजापुर, दो-तीन दिन चलाते हैं बाया बनारस तो क्या ग्राप इंतजाम करेंगे तिनस्खिया को आप डेली ले जायें। इससे बनारस के लोगों को सुविधा होगी।

[श्री रामेश्वर सिंह]

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जैसा मैने कहा कि बनारस से गाजीपुर-बलिया होते हुए एक छोटी लाइन है इसको बड़ी लाइन बनाने के लिये सर्वे हो चुका है। मैंने पिछली बार भी कहा था कि बिहार और यु पी की सरहद पर, जयप्रकाश नारायण ने काफी कुर्वानी दी है, ग्राप मंत्री अभ कर यहां भ्राये हैं, उन्हीं के प्रयास से यहां बैठे हैं। उनके गांव पर एक पुल है। उस पुल में हर साल 10-20 लोग मरते रहते हैं क्योंकि पूल की पटरी छोटी है।

श्री कल्प नाथ राय : जनता पार्टी के राज में क्यों नहीं हम्रा ?

श्री रामेश्वर सिंह : जनता पार्टी बनवायेगी। धगर ऐसा ही होता रहा तो जनता पार्टी ग्रायगी ग्रीर वह बनवागी । इसको छोड़ दीजिए। मेरा ग्रापसे यह ग्रन-रोध है कि इस लाइन को जिसका सर्वे हो चुका है, कई बार सर्वे हो चुका है ग्राप रिकाई उठा कर देख लीजिए अगर वह गलत हो तो स्रापवेशक इस चीज को निकाल दीजिये लेकिन जो सर्वे हम्रा है छोटी लाइन को बड़ी 4 P.M· लाइन में बदलने का, इसको जल्दी करियं। लेकिन सारा फंड बंगलौर चला गया है। या श्री गनी खान चौघरी माल्दा ले गये हैं। सारा पैसा वहा चला गया है। अगर इस पैसे को दूसरी जगहों पर लगाया जाएंगा तो इससे मंत्री महोदय को दुख नहीं होना चाहिए। मैं यह नहीं कहता कि भ्राप इन इलाकों का विकास न करे।

श्राखिर में एक बात मैं श्रीर कहना चाहता हुं। ग्राप ट्रेनों के लिए सामान

चुप नहीं बैठेगी।

मेरे कहने का मतलब यह है कि अगर आप हमारी तरफ नहीं देखेंगे तो ग्राम जनता

खरीदते हैं। बनारस में एक शाह एजेन्सी है जिससे सीलिंग फैन खरीदे जाते हैं। इन सीलिंग फैन्स की कीमत रु० या 160 रु० बैठती है। लेकिन इनको 500 ए० में खरीदा जाता है। बनारस में 'येपंखे 160 ह0 में बनते है। लेकिन उनको रेलवे तीन सौ या चार सौ रुपयों में खरीदता है । यह बहुत बड़ा भ्रष्टाचार है। दिल्ली ग्रीर की जो बात मैंने कही थी उसी के मंबंध में मैं यह बात कह रहा हूं। इस विभाग में भ्रष्टाचार भरा पड़ा है। ग्रापने वनारस में डीजल इंजिन का कारखाना बनाया । इस कारखाने से हमको बहुत उम्मीदें थीं, लेकिन ग्रापने इसके टुकड़े-टकडे करके इसको कई हिस्सों में बांट दिया है। कुछ हिस्सा ग्राप पटियाला ले जा रहे हैं और कुछ हिस्सा श्रीगनी खान चौंधरी ग्रपने यहां ले जा रहे हैं। श्राप नहीं चाहते हैं कि एक जगह पर . किसी जगह का विकास हो ... (व्यवधान)।

उपसभाष्यक (धो सैयद रहमत ग्रली) : ग्रापका वक्त समाप्त हो गया है ।

श्री रामेश्वर सिंह : जब तक ग्राप सब इलाकों का विकास नहीं करेंगे तब तक मैं ग्रापकी मदद करने के लिए तैयार नहीं हुं। इस देश में सब इलाकों का विकास एक समान होना चाहिए ग्रौर उनमें फंड को बराबर बांटा जाना चाहिए। मैं पूछना चाहता हं कि ग्रगर ग्रापने विकास के लिए सौ रूपए रखे हैं तो ग्राप बंगलौर के लिए कितना पैसा देते हैं, कलकत्ता के लिए कितना पैसा देते हैं, अमेठी के लिए कितना पैसा देते हैं ? ग्रभी तो हालत यह है कि 12 श्राने तो श्रपने इलाकों पर खर्च किये जाते हैं और 4 म्राने बाकी सब जगहों पर

खर्च किए जाते हैं। ग्राप मुझे माफ करें, में एक मिनट का समय और लूगा। सारा विकास ग्रमेठी का हो रहा है.... (व्यवधान)।

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उपसभाष्यक्ष (श्री सैयद रहमत ग्रली) : श्रापका समय समाप्त हो गया है। ग्रव में 4 बजकर 2 मिनट के बाद ग्रापको नहीं बोलने दूगा । ग्रव ग्राप बैठजाइए।

श्री रामेश्वर सिंह : श्रभी हालत यह है कि सारा जोर ग्रमेठी पर लगाया जा रहा है। सारे देश में पांच सौ से भी अधिक कांस्टिट्यूएन्सीज हैं। उनमें से कितनों का विकास हो रहा है। जितना अमेठी का हो रहा है। सारी प्रोजेक्ट्स अमेठी में चलाई जा रही हैं। सारे ट्यूबबेल और सारे कारखाने ग्रमेठी में लगाये जा रहे हैं। अस्पताल वहां पर बनाये जा रहे हैं। अस्पताल वहां पर बनाये जा रहे हैं। देश भर को छोड़कर सारी प्रोजेक्ट्स बहां पर चलायी जा रही हैं। सन् 1977 में रायबरेली से हारी थी।*

उपसभाष्यक्ष (श्री सैयद रहमत ग्रली) : ग्रापका वक्त खत्म हो गया।

' SHRI C. K. JAFFAR SHARIEF: So far as the Railways are concerned, what he is stating is not correct. Nothing has been done like that.

श्री राभेश्वर सिंह: श्रीमन्, में सिर्फ एक मिनट का वक्त लूंगा । मुझे मंत्री महोदय को धन्यवाद देना है ।

SHRI C. K. JAFFAR SHARIEF: Mr. Vice-Chairman, Sir, it is wrong reflection, and it should not go on record.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): I will see.

• ,*Expunged as ordered y the Chair.

SHRI LAL K. ADVANI: You have refused it. That is allright.

श्री रामेश्वर सिंह : उपसभा-ध्यक्ष महोदय, में मंत्री जी को बहुत-बहुत मुबारकबाद देता हूं । मंत्री जी ने हिम्मत के साथ कहा कि श्रमेठी में हम किसी स्कीम पर खर्च नहीं कर रहे हैं । वे बधाई के पात्र हैं । गवनमेंट को इस पर श्रिडिंग रहना चाहिए । लेकिन मैं यह कहना चाहता हूं कि देश का बहुमुखी विकास तभी होगा जब हर इलाक का धाप विकास करेंगे, हर इलाक को मजबूर करेंगे हर कांस्टिट्यूएन्सी को मजबूत करेंगे ।

श्री सी के जाफर शरीफ देश में विकास हर हिस्से का हो रहा है। अमेठी भी इस देश का हिस्सा है। माननीय सदस्य को कोई इल्जाम नहीं लगाना चाहिए। जैसा कि और जगहों का विकास हो रहा है बैसा ही वहां का भी विकास हो रहा है। दूसरी जगहों का पैसा निकाल करके वहां लगाया जा रहा है, यह कहना गलत है। माननीय सदस्य किसी पर कीचड़ उछालने की कोशिश कर रहे हैं। ऐसी बात उनको नहीं कहनी चाहिए। यह सब रिकार्ड पर न रखा जाए, यह मैं आपसे दर्खास्त करंगा।

उपसभाष्यक्ष (श्री सैयद रहमत श्रली) : मैं इसको देखंगा ।

SHRI LAL K. ADVANI: If something has been said and the Minister has refused it, both should go on record, unless something unparliamentary has been said. Nothing un- 'parliamentary has been said. That matter ends.

श्री रामेश्बर सिंह : श्रीनन्, नुझे . .

उपसभाष्यक (श्री **ग्राली)** : रामेश्वर सिंहजी जो वात कहेंगे वह रिकार्ड पर नहीं प्रायेगी ।

SHRI RAMESHWAR SINGH:

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उपसभाष्यक्ष (श्री सैयद **ग्रली)** : ग्राप बैठ जाइये ग्रापकी कोई बात रिकार्ड पर नहीं जायेगी।

SHRI RAMESHWAR SINGH:

SHRI C. K. JAFFAR SHARIEF: Sir, the name of the Member of the other House should be expunged.

 उनसमाध्यक (भी सैयद रहवत जली) : वह: कोई चीच रिकार्ड पर नहीं ग्रा रही है, यह मैं पहले ही कह चका है।

SHRI T. BASHEER (Kerala): I rise to support the Budget proposals presented here by the hon. Minister for Railways.

Sir, before I speak, I offer my thanks to the hon. Minister for introducing two longdistance trains from Trivandrum, one between Ahmedabad and Trivandrum and the second between New Bongaigson and Trivandrum.

Sir, I am aware that the hon. Minister of Railways has very limited resources, and he deserves compliments for the Budget presented by him with the limited resources at his disposal.

Sir, the Indian Railways is the largest national, public enterprise. It is the main transport .system in the country. No doubt, the railways are greatly contributing to the development of our country. So, the rail-

ways require great development as a matter of great importance. They are arteries of the country and contribute a lot to the social and economic development. They are a requisite for industrialisation and urbanisation of this couatry. But in the past, development of the railways was not given the emphasis and importance that it deserved. Now the importance of the railways has very much increased. The scarcity of the petroleum products and the continuous rise in prices of the petroleum products has made transport by road very hard and costly. Much emphasise is required for the development of the railways.

Sir, about the Budget proposals, my colleagues here have talked a lot. So, I will not take much time on them. I understand that the total increase in the freight and fares is about Rs. 140.22 crores. It is not much, and I. would like to say that it is justifiable compared to the previous year's increase. I also hope that this will be spent for the right causes. Of this amount of Rs. 114.22 crores, Rs.l04'.22 crores is being raised through increase in the passenger fares. So I hope the hon. Minister will take necessary steps to increase the amenities of the passengers. I must congratulate • the Minister for reducing the freight rates on 121 This will help the anticommodities. inflationary measures and also help to, keep the prices down.

Now, I would like to draw the attention of the hon. Minister to some very important needs, vital needs of the State of Kerala, my own State. I am sorry to say that Kerala is very much neglected. Kerala is a neglected State on the map of Indian Railways. As the Government of India is aware, the development of railways in Kerala has been lagging behind the rest of the country. The length of the rail network In the State per lakh of population is less than 4 kilometres against 10 kilometres in the country as a whole. Kerala has an area of

^{*}Not recorded.

38,864 sq. kilometres. Kerala's density of population is 654 per sq. kilometre. It is higher than the density of population of any other State. The State, with a large proportion of skilled man-power and vast hydro-electric power remains underdeveloped, one of the contributory reasons being want of efficient railway transport infrastructure. This is naturally affecting the development of the State very badly. So this neglect of Kerala in this budget also is quite unjustified. Where is the Minister? The Minister is not there.

Sir, I am happy to say that the people of Kerala will be grateful to the Government of India for their decision to have the Eranakulam-Allep-pey line extended up to Kayankulam. But, Sir. for that work the allocation In the budget is only Rs. 1 lakh-a yery nominal, very meagre amount. Anybody can imagine what can be done .with Rs. 1 lakh. I do not know what is the basis of this allocation. I am sorry to say that this is a disgrace to that line and a disgrace to the Kerala people. I hope the Government will come forward with sufficient allocation for that, work. Construction of Ernakulam-Alleppey line is going on. As my information goes, nearly Rs. 10% crores is required for the completion of that line. But I am sorry to say that only Rs. 3 crores is allotted. I hope the Railway Minister will be good enough to allot sufficient funds for that work, because that is a very important line so far as the development of that area is concerned. I must add that some new factories are fast coming up. there. yo,u could complete this line at the saltiest, that will help speedy development of the As regards repair work, from State. Ouilon to Trivandrum the Budget provision is only Rs. 4 lakhs. This is insufficient. What can be done with a mere Rs. 4 lakhs? You cannot even~ construct a small bridge. The next thing is about electrification. I have with me a news item Malayalam published in a local daily some months ago, and in that there is a statement made by the Southern Railway General Manager, Mr. Rama-swamy. He said electrification will be completed in Kerala during the Seventh Plan period. But I am astonished to see that nothing has been said in the Budget; no provision has been made in the Budget for electrification of Kerala lines. In the Budget Speech Mr. Ghani Khan Choudhury expected that by the end of March. 1985 a total of 1824 route kms. will have been electrified, bringing the total electrified routes on the Indian Railways to 6784 kms. But I am astonished that there is no proposal on the part of the Government to electrify even a kilometre in Kerala. I take this opportunity to express my strong resentment at this. I would request the Government to take steps to electrify from Jwalarpet to Palghat and from Palghat to Cochin and from Cochin to Trivandrum. I hope Government will do justice in this respect and take necessary steps.

I come to my next point. There" is a longfelt demand by the people of Kerala for a coach factory. Keral has no railway workshop while there are Ave workshops in Tamil Of course, I do not mean to say that Tamil Nadu is having more. But I am asking for my State also. There are two in Karnataka and two in Andhra Pradesh. Kerala State's problem of educated has to be solved. The State unemployed Government has already offered the required land free of cost for establishing a coach factory in Palghat district. The State Government has also offered other facilities for the purpose and has been informed by the Government of India that a team is" being sent abroad to study the latest technology and that on completion of the study, the State Government's request will be sidered Tor establishing the Coach Factory in the State. We are really disappointed that the units planned are being allotted elsewhere one by one. The legitimate claim of the State Government may be considered by the Government of India.

[Shri T. Basheer]

There was a proposal for introduction of a new train between Kanya-kumari and Jammu-Tawi. Many times Railway officers, have even declared that this train is going to be introduced and on several occasions, even dates were given. But even, today it has not been introduced.. I request the Government to introduce this new train" between Kashmir and Kerala symbolising the unity .of this country,

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Today I got a reply from the Hon"ble Minister for Railways that there is no proposal to conduct any survey for laying a railway line between Chengannur and Trivandrum via Pandalam, Kottarakara; Kilima'noor, Vembayam and Nedumangad. This broad gauge railway line is highly essential for catering to the needs of the travelling public as the people in the area between Chengannur and Trivandrum they are facing a lot of difficulties due to lack of transport facilities. Survey for this line may be taken up immediately.

Sir, I am going to conclude in a fewminutes. Consequent on the conversion of the Trivandrum-Eranakulam line into broad gauge, there has been a fast development of passenger traffic necessitating increase in the number of trains' along the line, saturation having been reached for ahead of the anticipated time. Requests for essential additional services are not being accommodated for want of line capacity. This is the most ideal section for electrification in the country, with adequate availability of electricity and from the angle of passenger traffic and pattern. The State Government would, therefore, strongly recommend the doubling of the line from Trivan-drum-Kayamkulam immediately along with the extension of the Ernakulam-Alleppey line to Oayamkulam.

I would like to mention one or two points more. And these are regarding the trains running in Kerala. The coachet of these trains are very old.

especially those of Trivandrum-Can-nanore Express, the Madras Mail, and the Trivandrum-Mangalore Express. The coaches of these trains are old and leaky and their windows cannot be shut or opened. So I would like the Railway Ministry to put an end to such state of affairs, Sir.

And, then, there is the Parshuram Express. In that Express there is no A.C. chair car. Actually, the tourists use this train for their travel. So I would suggest that there should be an AC chair car in Parshuram Express.

Sir, before I conclude, I would also like to point out that the work on the Trivandrum Divisional Office is going on. The remaining work must be speeded up.

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): Shn S. S-Mohapatra.

SHRI SHYAM SUNDAR MOHAPATRA: Mr. Vice-Chairman, Sir, I "must congratulate the Railway Minister Mr. Ghani Khan Choudhury and Minister of State Mr. Jaffar Sharief for the new innovations they have imparted into the Budget.

Sir, as we know, the Indian railway system is the largest in Asia and the fifth in the whole world, and the system carries nearly one crore passengers and 70 lakh tonnes of freight and there are 11,000 trains covering 7000 stations across the country every day. Taken together, it covers 1.3 million kilometres daily, which is about 3J times the distance between the moon and the earth.

Sir, almost every quarter of vear we come across certain agitations amongst the officers which puts the Railway Ministry into a lot of controversy. Sir, the recent agitation among the railway officials, which has almost'shaken the Railway Ministry is very deplorable. We are

very sure that the Minister and the Minister of State are trying to solve the situation. But the fact is that the largest Government enterprise has been shaken by officers who are losing faith in the Minister or the Railway Board. But then what is the matter? Sir, from Mr. Lai Bahadur Shastri to Mr. Ghani Khan Choudhury there has always been a controversy between the Railway Board and the Minister. I am of the opinion, and many economists and professors are of the opinion, that the Railway Board has been a white elephant.

AN HON. MEMBER: Definitely.

SHRI SHYAM SUNDAR MOHA PATRA: What is the purpose of the Railway Board Chairman when there is the Minister, when there are the Secretary, Additional Secretary, Joint Secretaries, Deputy Secretaries, Under Secretaries, below to the Section Officers and they can manage the Railways?, What is this Railway-Board which sits over the Ministry and poses as a super Ministry and tries to govern the whole system? So the earlier the Government decides about curtailing the longevity of the Railway Board the better it will 15e for the country.

Sir, why should there be a separate Railway Budget? I pose this Question. And this has been talk the Universities, particularly amongst us Professors when we teach the students and the students ask us: why should there be a separate railway budget, which is the legacy of the Britishers? In 1924 in the Governor-General-in Council the Railway Budget was separated from the General Budget. Why should it continue till 1984? If it is the quantum of the Budget that 'matters, then why not a ^separate budget for the public undertakings, •which is a very hug amount. So the Government has to decide whether there should be a separate Railway Budget o,r it comes under the General Budget.

Sir, I have to bring before you the fact that our Railway has earned a good name outside India. I am a person who has gone almost to all the Continents, probably to 80 countries excepting Australia. And when I go to any country I try to compare the system with our country. And people '.here told me-including teeh-nocrats, Prime Ministers and Ministers that the Indian Railway is second to none in the world. Sir, I went to Iraq and the Iraqi Government told me that the Indian Railway technocrats with their engineering skills have proved their mite, compared to the French, compared to the Germans, compared to the United States of America and other railway engineers. We have our projects in Algeria, we have our projects in Saudi Arabia, we have our projects in Nigeria, we have our projects in many South-Asian and African countries where we have earned name. My contention is when we send our engineers abroad, we must try to choose such engineers who will really prove their worth in those countries. Sometimes we hear of criticism also. I must urge upon the Railway Minister-although I don't see him sitting here-for the last two years we do not have either the ZRCC or the DRUCC or the Catering Committee or the Library Committee or the Bookstall Committee none of these committees. All committees have been abolished. These are all committees where people involve themselves to give a new dhrensien to the functioning of the railways and railway passenger amenities. In the DRUCC or in the NRCC or in the ZRCC public discussion takes place, people sit and discuss with railway officials where sometimes the Railway Minister himself is present, and they discuss the functioning of the railways. What is the the reason that for the last two or three years all the committees have been abolished? Are we taking it that there is no publicman worth the name in this country to be nominated on these committees? My question is when we select persons for these committees.

[Shri Shyam Sunder Mohapatra]

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it should not politically-biased or it should no be personally-biased. We have to choose proper persons for proper committees. I would illustrate catering. Woman are the best persons to be nominated to the Catering Committee because they know about food and food preparations. Excepting South India—I have all praise for South India—you take tea anywhere, it is absolutely butter water. Why has the standard gone down? There is no supervision. Officers go to a stall; eniloy themselves, make themselves comfortable in the railway guest-houses, . go back and give a clean chit to the stallwallah, to the catering manager, with the result we passengers suffer. When the frieght is going up, when-the passenger fare is going up, why . should these services deteriorate? tyftat is required is supervision, efficient management. Two things are basically wanted for any top organisation managerial skill and resource mobilisation, two things are para-mount and imperative; One is - efficiency of management and the second in internal resource mobilisation. Railways want more money for development purposes; therefore, resources available should be utilised properly and by efficient management, by skill, which is what is lacking.

I come to Orissa, my State. • South-Eastern Railway is one among all the Zonal Railways which carries the maximum freight, almost three-fourths of the -country's freight, because it goes to the entire South. But the railway mileage today has not improved. Whatever we had before independence, in the First Five Year Plan, only that much, after that there has been a very mearge addition to the railway ministry. I bring all these points to the notice of the Railway Minister so that he will reply to them all. I want to inform this learned House, you, that I had recently been to through Nicaragua, a country which is under the threat of American invasion almost everyday. In Nicaragua they had hardly 30 miles of "railways. Under the Samozua's dictatorship the exploitation was so much that there is nothing left either for the road or the railway. And the Railway Minister there told me that India is the leader of the Non-Aligned world, Mrs. Gandhi is the chairperson, and Indian way technology has been accepted as the best in the whole Central America and South America, and they want to import Indian railway techno] to their country. I have already written a letter to the Rail Minister. India is second to none as far as technical know-how is con-

cerned. whether in science, whether in engineering, whether medical in profession or whether in teaching, Indians 'are second to none in *{he* world. So. Mr. Khan dhury will do' well Ghani develop research and development section of the Railways so that we can stand on a par with other railways. In Japan the speed of the train is the highest, its highest speed i 330 kms. per hour andFrance is

ng'-to make it 500 kms.per hoi¹ threefou.r years' time. Sir Korea, the under

system is superb. I urn talking of 20 vears ago not now. We are doing' it now in Calcutta. Under the leadership of Kim II Sung, 20 years before they had built the underground j ways. Spick and span, and as if almost you are seeing a photograph. Cleanliness, efficiency and management is superb. It is a small country of 40 million people only. What is railway in Calcutta take such a efficiency, dedication to, the cause. Why should this underground railway in Calcutta take such a long time with all the foreign aid, foreign technical know-how and the money spent? It is taking such a long time that the people are losing faith in the Metro, railways. What is required coordinated effort. And that effort, I will be imparted by the Ministry. think. The leadership is to he given by the Minister and his colleagues. And the Government of Mrs. Indira Gandhi, we are all sure,

dedicated to the welfare of the people, and the Railways is included in it.

Thank you, Sir.

श्री सरज प्रसाद: महोदय, जो रेलवे वजट है उस पर तरह-तरह की प्रति-कियाएं अखवारों में देखने को मिलती हैं। , कुछ लोगों का कहना यह है कि यह बजट सीदागरों के लिये बजट है। कुछ लोगों ने इसको चुनाव के वजट की संज्ञा दी है ग्रीर जो कुछ खणामदी लोग हैं उनका यह कहना है कि यह आम जनता का वजट है, उन्होंने इसे 'जनता का बजट' की संज्ञा दी है। हमें देखना यह है कि इस छठी पंचवर्षीय योजना की गौधुली बेला उसका यह अंतिम वर्ष बीतने जा रहा है। इस योजना के लिये जो राशि निर्धारित की गई है उसमें कितनी सफलता प्राप्त हुई है, समची बात देखने से यह बात प्रकट होती है कि उपलब्धियां निराणाजनक है और रेल की जो वित्तीय स्थिति है उस पर लाल वर्ती लगी हुई है। छठी पंचवर्षीय योजना में रेलवे के लिये 5100 करोड़ रुपये की व्यवस्था की गई थीं । इसमें यह प्रावधान किया गया था कि इसमें लाख वंगन खरीदे जायेंगे और 14 हजार िलो मीटर रेलवे लाइन का अभिनवीकरण जायेगा और 28 TT किलोमीटर लाइन का विद्युतीकरण किया जायेगा । लेकिन देखने के बाद यह मिलता है कि किसी भी क्षेत्र में उपलब्ध जो भी है वह आशाजनक नहीं है। जहां रेल के डिब्बे खरीदने की बात है वहां महज 72 ही रेल के डिब्बे खरीदे जायेंगे। रेलवे लाइन का भी अभिनवीकरण केवल 9 हजार 150 किलीमीटर लाइन का होगा और विद्यतीकरण महज 1824 किलीमीटर का होगा । इसके देखने से यह लगता है कि योजना मद में जितने भी लक्ष्य निर्धा-रित किये गये थे उसके किसी भी मद में पुरा करने में रेलवे विभाग ग्रसफल रहा है यह भी देखने को मिलता है कि छंठी पंचवर्षीय योजना का अंत होते-होते रेलवें पर 51 सौ करोड़ के स्थान पर 6593 करोड़ रुपये का खर्चा होगा । याती जो लक्ष्य है उसमें 31 परसेंट ज्यादा खर्चा होगा । लक्ष्य महज 65 परसेंट ही पूरा दोगा । इसका मुख्य कारण यह है कि देश जो सरकार की नीतियों की वजह से

जो सरकार की नीतियों की वजह से जो महंगाई बड़ी है उस लिहाज से योजना की जो रकम है उसमें भारी कटौती हुई है। दूसरी तरफ हम यह देखते हैं कि आने वाले रैंबेन्य में जो रेलवे को डिविडेंट देंगे उसे भी देखने से लगता है रेलवे असफल सावित हो रही है। सन 1983-84 में लक्ष्य रखा गया था 449 करोड, ६० देने का, लेकिन उसमें 338 करोड रुपये दिये जा सके और उस प्रकार 111 करोड़ रुपये डेफड़ डिविडेन्ट लाय-बिलिटी में रख दिये जाएंगे। सन 1984-85 के बारे में भी इसी तरह की वात देखने को मिलती है। सन 1984-85 में टोटल लायविलिटी 445 करोड रुपयों की हो जाएगी । इस प्रकार रेलवे पर रोज व-रोज कर्व बढ़ता चला जा रहा है। यावत् जीवेत् सूखम् जीवेत्, ऋणम कृत्वा घतं पीवेत्। इसका मतलव यह है कि जब तक जीयो सख से जीयो, कर्ज लेकर भी घी पीयो। इसी सिद्धान्त पर रेलवे विभाग चलता हथा नजर धाता है।

दूसरी बात देखने को यह मिलती है कि रेलवे विभाग कई वर्षों से लगातार माड़े यानी माल की ढुलाई और पैसेंजर भाड़े में विड करता चला जा रहा है। लेकिन उसकी आमदनी में एक तरह से ठहराव की स्थिति दिखाई देती है। हम देखते हैं कि पांचवीं पंचवर्षीय योजना के अन्त में महज दस मिलियन टन के इंदीगर्द ढुलाई का लक्ष्य प्राप्त हुआ था। सन् 1984-85 में हम यह देखते हैं कि यह

[श्री सुरज प्रसाद]

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मिलियन टन लक्ष्य 230 की , का ढ्लाई होगा । यानी छठी पंचवर्षीय योजना में जो इजाफा हो स्हा है वह 20 मिलियन**ं**टन का है। इसका कारण यह है कि रेलवे को टक्स की भयंकद्र प्रक्रियोगिता का सामना करना पड़ रहा है। रेलवे में माल की चोरी होती है; लेकिन ट्रक्स माल को घर तक पहुंचा देते हैं । इसलिए व्यापारी ग्रपने सामान को रेलवे के द्वारा न भेजकर टक्स से भेजना पसन्द करते हैं । यही कारण है जिसके कारण रेलवे के अन्दर माल की ढुलाई में ठहराव की स्थिति बताई जाती है। मैं चाहंगा कि इस बारे में सरकार सफाई दे । दूसरी तरफ हम यह भी देखते हैं कि यातियों की संख्या में भी कमी नजर आती है। अगर हम सर्बंबन ट्रेन्स को देखें तो 2064 मिलियन कासन 1982 – 83 में जो लक्ष्य था ग्रीर जो प्राप्ति हुई वह सन् 1983-84 में महज 2029 मिलियन की है। इतने यात्री रेल से सफर करते हैं। उसी तरह से नब सवर्बन में भी रेलवे से याता करने बालों की संख्या सन् 1982-83 में 1640 मिलियन थी, लेकिन यह घटकर 1626 मिलियन हो जाती है। इसका प्रधान कारण यह है कि ग्राजकल रेलवे के समा-नान्तर वसें चलती हैं जो काफी सविधा **बाब्रियों** को देती हैं । श्राजकल बसों में विडियो कुछ लगाये जाते हैं, गाने भी गाये जाते हैं जिससे यात्रियों का काफी मनोरंजन हो जाता है। इसलिए सी या दो सौ किलोमीटर तक की याता पर जो जाना चाहता है वे यह पसन्द करते हैं कि बसों से जायें बनिस्पत रेलवे के । इसलिए दोनों ही क्षेत्रों में यात्रियों की संख्या और ग्रामदनी के क्षेत्र में ग्रीर माल ढोने की ग्रामदनी में घटत हो रही है। .तीसरी बात जिसकी तरफ में सरकार का ध्यान स्राकषित करना चाहता है वह

यह है कि रेलवे एक समय में इम्प्लायमेंन्ट का मुख्य जरिया था। लेकिन आज हम देखते यह हैं कि रेलवे में दिन प्रति दिन कमी होती जा रही है। जब कांग्रेस ने 1980 में ध्रपनी हकुमत बनाई थी उस समय इसमें 110 मिलियन लोग अन-इम्पलाइड थे ग्रौर ग्रब 224 मिलियन लोग ग्रन-इम्पलाईड हैं । ग्रगर रेलवे इस दिशा में कुछ सधार की होती तो यह स्थिति न होती। जाहिर रेलवे द्वारा इम्पलाईमेन्ट में सुधार की काफी गजाइंश थी। 1950-51 से लेकर 1965-66 के बीच में रेलवे के नियोजन में वृद्धि 3.2 प्रतिशत की हई थी लेकिन उसके बाद से रेलवे में इम्प्लाईमेंन्ट की संख्या 1.1 प्रतिशत बढती चली जा रही है । 1982-83 में महज यह .05 प्रतिशत वहां इम्पलाईमेन्ट में वृद्धि हुई है यद्यपि उत्पादन 2 प्रतिशत होता है। इस तरह से देखने से मिलता यह है कि रेलवे में इम्पलाईमेन्ट रोज-ब-रोज कम होता चला जा रहा है। एक समयथा जब रेलवे काफी लोगों को इम्पलाईमेन्ट देती थी, काफी लोगी की इसमें बहाली हो जाती थी। दूसरी तरफ हम यह भी बात देखते हैं कि ग्रांकडों की संख्या में रोज-व-रोज बढती होती चली जा रही है। यद्यपि आंकडों को बढाने से भी श्रष्टाचार में कमी नहीं होती और न एफिसियेंसी में वृद्धि होती पाई जाती है। इसलिये इस क्षेत्र में रेलवे में हैर।सनजर म्राता है। इस साल सरकार का कहना यह है कि देश को म्राधिक हासत में सुधार होता जा रहा है। ग्रास नेशनल प्रोडक्ट 6 प्रतिशत होगा । इस तरह से लगता यह है कि ग्रामतोर से देश को ग्राधिक हालत में सुधार होगा। कृषि काओं लक्ष्य रखा गया है, खाद्यानन के उत्थादन के बारे में सरकार कहता है यह 142 मिलियन टन होगा । हमे कहना यह है कि क्या रेलवे, जब इस तरह से ग्राधिक रियति

में सुधार हो उहा है, इस देश में जो सामान डोने के कार्य में जो वृद्धि होता जा रही है, इस काम को करने में सफल हो सकेगी। हमारे पास जो ब्रांगड़े हैं, सरकार द्वारा हो। समीपत श्रांकड़े, उनके मुसाबिक यह प्रकट होता है कि देश के अन्दर वैगनों की संख्या दिन प्रति दिन घटती चली जा रही है । 1981- 2 में वैगनों की संख्या 3920062 थी। अब कि 1982-83 में यह संख्या 3834092 हो गई। दुसरी तरफ हम पाते यह हैं कि विभिन्न जो क्षेत्र हैं, जो वैगनों की मांग करते हैं, उनकी मांग रोज-ब-रोज बहुती चली जा रहा है। मेरे पास तो तमाम सरकारो विभागो द्वारा मांग किये गये वैगनों की संख्या के बारे में फिगर्स तो नहीं हैं लेकिन कोयले को बारे में मझे कुछ जानकारी प्राप्त हुई है। एकान।मिक टाइम्स के 14 फरवरी के ग्रंक में जो समाचार प्रकाशित हमा था, उसके मृताबिक कोयले के लिये बैगनों को जरूरत है 14500 प्रति दिन, लेकिन रेलवे महैया करता है 13050। ऐसो स्थिति में 6 महीनों के दरमियान भो 3.5 मिलियन टन कोयला नहीं होया जा सकता है। अगर देश में बैगनों को कमी है तो इसका असर विजलों के उत्पादन पर भी पड़ता है और बिजलों के बहत से प्लान्ट इस तरह का रोना रो रहे हैं कि उन्हें कोयला नहीं मिल रहा है थीर इधर जो कोल माइंस हैं वह इस तरह को शिकायत कर रहे हैं कि उन्हें विजलो नहीं मिल रही है। इस तरह से हम देखते हैं कि रेलवे की असफलता के कारण कोयले पर ग्रसर पड़ता है, बिजली पर क्रमर पड़ता है और स्वयं रेली पर भी इसका ग्रसर पड़ता है। इसलिये इस क्षेत्र में इस तरह की जो ग्रसफलतायें नजर श्राती है इसका सही निदान निकालने की जरूरत है।

The Budget'

उपसभाध्यक्ष (श्री ग्रारः रामः धणन) पीटासीन हए

सरकार ने एक्स डेन्ट सेफ्टी एंड पैसेंजर अमेनिटीज फंड का निर्माण किया है। एस्ट मेट बमेटो, जो लोक सभा की है, उसकी 1983-84 की रिपोर्ट के मुताबिक जो इस फंड का इस्तेमाल ग्राम-तार पर एक्सोडेन्ट सेपटी ग्रांर पैसेंजर्स के लिये किया जाना चाहिए उसमें 46 करोड रुपये इस तरह से जभा पाए गये हैं जिनका बिलकुल इस्तेमाल नहीं हो रहा है। ऐसी अवस्था में इस तरह से रखे जाएं जिनका कोई इस्तेमाल नहीं हो तो इसका कोई मतलब नहीं निकलता है। दूसरों तरफ हम यह पाते है कि यद्यवि एक्स डेंट्स के संख्या घटती हुई नजर ग्राता है लेकिन एक्से डेंट्स की कमें। करने की दिशा में जो सुझांच इस्टेमेट कमेटी की वर्ष 1983-84 की रिपोर्ट में दिये गये हैं उनको तरंफ रेलवे विभाग का ध्यान गया है या नहीं, यह मैं नहीं कह सकता हं। हमें जो मुख्य बात बताई गई है वह यह है कि दुर्घटनाओं का मुख्य कारण मानवं य असफलता है ग्रांर ग्रभी हम लोगों के सामने सरकार के द्वारा जो मेट रियल प्रस्तुत किया गया है उसके मताबिक 65 %द्धंटनाओं का मुख्य कारण मानवं य ग्रह्मफलता है। ऐसी स्थिति में इस्टीमेट बमेटा ने जो मुल्यवान सङ्गाव दिये हैं उनकी तरफ रेववे विभाग का फहां तक ध्यान गया है यह मैं नहीं जानता। उसने एक सूझाव यह भी दिया है कि कर्मचारियों की उम्र सीमा निर्धारित को जानी चाहिये न्यनतम मानदंड की गारंटी करनी चाहिये, न्यूनतम शिक्षा की गारंटी करनी चाहिये और शिक्षा के लिए रिफेशर कोर्स भो निश्चित करना चाहिये। डाइवरों को शिक्षा कम से कम मेकेनिकल इंजीनियरिंग की होना चा हवे। इस प्रकार से सुरक्षा की दिणा में कुछ वार्ते एस्टा मेट कमेटी ने रखी हैं। मैं नहीं जानता कि सरकार काध्यान इस तरफ कहां तक गया है बय [क्री भरज प्रसाद]

बहुत सी ऐसी बातें देखने को मिलती हैं कि सुरक्षा की तरफ जो कदम उठाना चाहिए सुरक्षा की तरफ ध्यान जाना चाहिये सरकार के द्वारा वे कदम नहीं उठाए जा रहे हैं । बहुत सी ऐसी दर्घटनाएं आजकल होती हैं कहीं ट्रक रेल से टकरा जाता है, कहीं बस रेल से टकरा जाती है. कहीं पर ट्रेक्टर रेल से टकरा जाता है। इसका मुख्य कारण यह है कि रेलवे कासिंग पर कोई ग्रादमी नहीं रखा जाता है ग्रार तमाम ख्ले हुए पाए जाते हैं । पूरे देण के अन्दर रेलवे कासिंग की संख्या 37211 है यद्यपि मैंड कासिंग महज 14680 हैं। 1983-84 में 300 कासिंग पर ग्रादितो रखे जाएंगे । इससे यह लगना है कि सरकार इस दिणा में कोई विशेष ध्यान नहीं दे रही हैं। मैं चाहंगा कि सरकार इस तरफ विशोष ध्यान दे।

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दूसरो बात मैं अपने इलाके के बार में कहना चाहता हं। जो यह बजट पेश किया गया है इसमें बिहार को भारो उपेक्षा की गई है। इसके पहले स्वर्गीय केदार पांडे रेल मस्त्रो थे उन्होंने कुछ ध्यान दिया था नेकिन यह सोच रहे हैं कि बिहार को उपेक्षा की जाए और कहीं दूसरा जगह पैसे को खर्च किया जाए। मगलसराय से जो मेन लाइन जाती है उसके विद्यतीकरण योजना बहुत दिनों से विचाराधीन जो बंजट किया गया उस में इसके विद्यतीकरण के बारे में कोई खास प्रावधान नहीं किया गया है। पटना की लाइन की करने की बात थी लेकिन इसमें प्रावधान नहीं है। ग्रारा सासाराम रेलवे के निर्माण को योजना बारे में सरकार ने एक रिपोर्ट तैयार करने की वात कही था, जमीन का एक्बो-जीशन भी हो 'गया है। मैंने इसके बारे में एक क्वेश्चन भी किया था जिसके जवाब में सरकार ने यह जवाब दिया है कि यह

लाइन वासेवल नहीं है इस देश के अन्दर बहुत सो ऐसी लाइनें हैं जो वायेवल नहीं हैं और यह लाइन भोजपुर और रोहतम्स जिल के लिए बहुत महत्वपूर्ण है। इसलिये मैं चाहूंगा कि सरकार इस पर ध्यान दे और जल्द से जल्द इसके निर्माण की तरफ कदम उठाए। उसी तरह से पटना और दुलंगंज प्लेटफार्म जो बहुत नीचे हैं उनको रेज करने को योजना भी सरकार के पास थो लेकिन सरकार ने उस पर कोई ध्यान नहीं दिया। इन्हीं सब बातों के साथ मैं अपनी वात खत्म करता हं।

SHRI SCATO SWU (Nominated): Mr. Vice-Chairman, Sir, I agree with the Minister of Railways when he described the railways of India as the lifeline of the nation. I want him to make this lifeiine of the nation more meaningful by extending it to Naga-land and North Eastern zone for obvious reasons. Sir, you will agree with me that for many years together North Eastern zone has been completely left out from the map of Indian railways. I would appeal to 1he Minister to change this attitude. The Indian railways have a coverage of five kilometeres in Nagaland. Kindly imagine how much the Railway Ministry has done for Nagaland. Dimapur is a fast growing city which is the only railhead in Nagaland and it caters to Nagaland and Manipur States as well Non-construction of an overhead bridge at the Dimapur railway station causes much of public inconvenience and loss of time. An early construction of an overbridge at the station is a must. Reservation quota for the Stales like Arunbchal Pradash. Meghalaya, Manipur, Mizoram and Nagaland, should be given a second thought. The present arrangement for reservation of seats for these States is very very inadequate. The quantum of reservation of seats allotted to Nagaland is only five. Nagaland-cum-Majnipur express should be introduced as soon as possible The Planning Commission should have a realistic attitude towards financial constraints suffered by the Ministry of

Railways. The broadgauge railway line should not terminate at Gauhati. There should be an effective conversion of meter gauge into broad gauge up to Dibrugarh so that wo shall not suffer the disadvantage of transshipment any more.

Ministry of Railways is the largest Ministry and, therefore, there should be a preferential chances of employment for the Scheduled Castes and Tribes people. My colleagues have made a lot of references to the points of security, better catering and punctuality. So, I shall not repeat them. Quite often I travel by train and I have biter experiences even of first class passengers. 1 have seen many passengers holding first class ticket, travelling in standing position. The lot of the second class passengers cannot be described. Their condition is not better than that of the black hole of Calcutta. People do no have even the standing position. So. I would appeal to the Minister to have an effective revision of these conditions so that they would be able to travel in better facilities. In the railway we ere very often given drinking water from the bath room. This is highly objectionable. That is why there should be some arrangement for drinking water. Once we were served with bathroom water and when we made a com-' plaint they said that they were helpless. So I think there should be immediate and effective arrangement for drinking water for the passengers.

My appeals are very few and specific. My question to the Railway Minis ter" is, whether he is prepared to have the Nagaland-Manipur Express or not, and also to give a carefully thought to the development of Dlmapur station, especially the construction of an overbridge there. With these words, I support the Railway Budget. Thank you.

*SHRI ROBIN KAKATI (Assam): Mr. Vice-Chairman, Sir, the Railway

Minister Mr. Ghani Khan Choudhuty presented the Railway Budget for the year 1984-85 in both the House. He also delivered a long speech in this connection. The Railway Budget is being discussed in both the Houses. Many Hon'ble Members participated in this debate. It is an old practice introduced by the British Government during their regime. We are also following the same procedure as introduced by the Britishers. There is no change. It has become a ritual.

Here, I would like to touch a few points in respect of the North-East Frontier Railway. The Railway land has been under unauthorised occupation by some unscrupulous persons. The total land of North-Eastern Railway is 24515 hectares. Out of which railway itself is utilising 19195 hectares of land. In answer to one of my questions in the Parliament the Railway Minister stated that 1712 hectares of railway land has been leased out to various persons. The remaining land is under unauthorised occupation. In reply to my another question in the Parliament the Minister stated that from the year 1978 to 1982-85 persons, vacated the railway land and this amounts to 118.82 hectares of land. Although some encroachments have been removed there are still encroachments around some stations and railway line of North-East Frontier Railway within Assam. The Railway Minister admitted the fact that progress of eviction has been hampered due to disturbed condition in the state of Assam. The Railway is also not getting the requisite help from civil Administration for removal of eneraacher^. Unauthorised structures around the stations are as under: -

Pandii-2318, Chaparmuk-8G, Dibrugarh-36, Gauhati-1530, Maligaon-260, Amingaon-410, Lumding-5175, Badarpur-154 etc. etc.

speech delivered in Assamese.

^{*}English translation of the original

. [Shri Robin Kakati] In reply to my question dated 2-12-81 the Railway Minister stated that the Railway Administration has been taking action to evict the encroachers from Railway land including Greater Gauhati, Pandu ' and Amingaon areas, under provisions of the public premises (Eviction of unauthorised occupants) Act, 1971. The number of persons evicted from December, 1978 to August, 1981 is 85.

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In reply to my another question dated 14-7-1982 the Railway Minister stated that a total of 2.39 hectares of land recovered by evicting the encroachers during April, 1981 to May 1982 by North-East Frontier Railway. A total number of 907 eviction notices were served on the encroachers between April 1981 to May 1982 bv North-Eastern Railway Administration. The removal of encroachers has been planned phase-wise based on the notices. In reply to another question of the same date the Railway Minister admitted that eviction has been stayed with a view to examine representations received in this regard on behalf of the affected persons and in view of the ensuring monsoons. It is found that the same type of replies are coming from the Railway Minister as well .as the General Manager North-East Frontier Railway.

[The Vice Chairman* (Syed Rah-mat Ali) in the Chair]

Mr. Vice Chairman Sir, since 1972 I am repeatedly drawing the attention of the Railway Minister in this regard. But unfortunately the very same reply is being given time and again. Here. I would like to submit that whenever the Railway authority makes any effort for the removal of enroachers, very strong lobby is created so, that there is no eviction in any case. This has been the state of affairs. No effective steps are being taken in this direction. This lobby has got their influential press. In addition to that

some political parties also are advo eating their cause at the cost of the national interest. In this way every time when the NEF Railway authority tries to remove ths encroachers at the behest of this strong lobby the Central Government inteiests in it and as result eviction is stopped.

Whether it is a matter of detection or deportation of foreign nations from Assam or a matter of removal of unauthorised encroachers on NEF Railway land or Forest Reserve Land, every time when such move is made, an atmosphere of disturbance is created' by the vested interest people; so that nothing can be done. This lobby is so dominant in the state of Assam. Even a false propaganda is made that Indian citizens are harassed by the local people. This had brought a bad name to Assamese people. This has tarnished the image of Assc.m; although the people of Assam are peace-loving.

In Maligaon area some people are having Railway lease and some others are having lease. Now a section of the people are trying their level best to retain Railway lease at any cost so that they cannot be evicted from the Railway land. This is very dangerous move. If the Government is not cautious it may have very dangerous consequences. The Railway auhority acquired land for their own utilisation and not for any commercial or business purposes. It was not the intention of the Railways to introduce any Zamindary system on the Railway land, Unfortunately in Assam there is a Railway Zamindary system practised by some unscrupulous Railway officials and thereby they are minting money. Although these things were brought to the notice of the Railway authority, nothing has been done so far. I want to snow from the Hon'-ble Minister for Railways what steps are going to be taken against such unscrupulous officials who are indulging in such illegal activities causing loss to the Railway revenue. In this con-

These encroachers are creating many problems. Slum areas are coming up and some unsocial elements are also taking advantage of the situation. The Government should pay attention towards this alarming problem. Already it has become very late. Since, 1-971 I am constantly trying to •draw the attention of the Government hut in vain. The Government is turning a deaf ear towards this problem. The Government is not at all serious in this matter. Although every Railway Minister gave assurance, it has not been implemented so far. Therefore I urge the Government once again to keep their own promises given from time to lime.

The next point I want to make is that a road bridge is going to be constructed at Silghat on the river Brahmaputra, Government of Assam and other public organisations have made representation to the Central Government to convert the Brahmaputra bridge at Silghat into a road-cum-railway bridge. In this connection the Railway Minister stated that the question of construction of a rail-cum-road bridge the river Brahmaputra near Tezpur/Silghat instead of $\blacksquare a$ road bridge has been examined time and again. The road bridge is being constructed by Railways as a "Deposit Work" for North East Council. . There is no operational ne?:1 for a rail bridge at this site. This is not a fact. If a rail cumroad bridge is constructed it will be linked with the existing Railway system on both the banks of the rivers. There will be a direct iink in between Arunachal and east Bhutan and also northern Assam and southern Assam will be connected at the same time. In addition to this the whole of Assam including Arunachal and Nagaland will be benefited and specially the people of Sibsagar, Jo.rhat, Dibrugarh etc., wilt get the benefit of a parallel Railway line is constructed on this bank of the river Brahmaputra. I raised a question dated 17-3-1982 in the Rajya Sabha:

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- '•(a) Whether it is a fact that Calcutta and other cities of India will be shorter by 100 Kms by road from Upper Assam, Nagal *Ini*, Manipur and a part of Arunachal Pradesh via Silghat road bridge then by Brahmaputra bridge at Pandu (Gauhatic
- (b) whether Railways are likely -to loose a greater part of goads traffic to and from the above region to road transport companies; and
- (c) if so, what steps are proposed to be taken in this regard?"

In reply to this question the Railway Minister stated:

- (a) "No. the distance via Silghat road bridge will be shorter by ■ 36 Kms.
 - (b) Not likely.
 - (c) Does not arise."

(Time bell rings)

SHRI ROBIN KAKATI: I have got 18 minutes for my party.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI); There are other speakers also, I think.

SHRI ROBIN KAKATI; No.

The Vice-Chairman (Shri Syed Rah-mat Ali): All right.

SHRI ROBIN KAKATI: Although the Minister stated the distance to be 36 Kras. only; but actually it will not be less than 70 kms. In this way that road transport companies will be beneficed by this bridge, and not the people of Assam as a whole. As a consequence there will be no economic development in Assam as a result of this road bridge. All the industries in Assam are in the hand of Tatas and Birlas. The people of Assam have no share in it whether it is tea garden industry or plywood industry or anything of the sort. The big industrialists are enjoying the lion's share. During the British regime the-re were English companies and now they have been replaced by the Tatas and Birlas. This is the only difference we find.

If the Government wants to develop Assam, it is high time that this bridge be made rail-cum-road one; otherwise there will be no development at all in the real sense.

Another point that I want to mane is the construction of the B G line in Assam. The Central Government decided in the year 1972 that the BG line will be extended upto Gauhati. People of Assam were demanding for BG line for a long time. The construction started in 1974. It was decided that by the end of 1983 BG line will be constructed upto Gauhati. Now it is being said that the work will be completed by the end of March, 1984. From New Bongaigaon to Gauhati the distance is only 165 kms and this distance could not be covered even after ten years. But the British Government constructed Railway lines in the whole of Assam in lesser time. Such a gigantic work could be completed by the British Government in short span of time I fail to understand why our national government fails to construct 'this 165 kms of BG line in ten years of time. During those days even a nail also was not manufactured in Assam. All the construction materials were to be brought from, outside Assam

If one is to travel from New Jalpaiguri to Alipurduar he will find the horrible condition of the trains Assam mail, Tinsukia mail or Kamrup Express. It is but impossible to accommodation in those anv trains. Not to speak of the second partments, but similar is the case with the first class compartments also. Why is so? This is because a good people are still penetrati, number of into Assam from Bangladesh via West Bengal. This was statea by Mr. N. R Laskar, ex-Minister of State for Home 'Us a few days back. Even today there are lakhs of people from Ban-West Bengal. trains coming to That is why these Gauhati are always crowded. In der to rehabilitate these people huge expenditure is being incurred the Government of Assam. In a very well-planned these manner people by poli it to Assam some 1'his trend must tical parties. stopped. On one band the Govern ment is spending crores of rupees setting tribunals up for detection of frreign nationals and on the other ha" 1 the foreign nationals are coming into Assam.

(Time Bell rings)

Sir, please give me a few more minutes.

Another point I want to submit that in case of Railway services there are no lacal people in the higher posts. Even in case of lower posts of clerks etc. local Assamese people are very few. It is a matter of great regret that a particular community is dominating in this respect. There are less than 25 per cent representation of the local people of North-East Fiontier region in North East Frontier Railway. In addition to this the contractors, book-sellers and tea stall owners also ere from outside Assam. A particular class of people is dominating the North-East Frontier Railway.

Recently a circular has been issued by the Central Government to North-East Frontier Railway authority that those who are serving in this Railway and they don't hail from NEF region, they will be given 25 per cent increase in salary, more allowance and better facilities for leave etc. than those local people. In this way local people have been discriminated deliberately. As a result of this there prevails a great discontentment among the local

A colonial exploitation tendency is fast developing in the minds of some central leaders. They think that if they Northcan dominate these East states, they will remain in power In the centre. This is a very dangerous tendency. They are trying »') feeat the Norths-East Frontier region as their colonies. This type of exploitation should be stopped, in the greater interest of the nation. This is one of the main causes of regional agitation which is spreading in different parts of the country. Another thing I want to point out is that North-East Frontier region people are treated to be something inferior in the eyes of the Central Government. Mr. Deputy Chairman Sir, our Railway Minister is a prominent leaders of the Cong. (I) Party. There is -no doubt in it. In the field of politics he has proved his skill and efficiency. To my mind, he is devoting more time and energy in party politics than in Railway administration which is not a healthy sign for the good health of the Railway of our country. There is rampant corruption in the Railways. The Railway Minister is quite indifferent towards the problems of the Railways. Although he gave the slogan of. safety, security and punctuality he failed miserably in this regard. He has to gear up his Railway administration.

In the last general election in Assam our Railway Minister played a very vital role for his party. In installing the Cong.(I) Government in Assam he

played the key role. He tried to spread a communal feeling among the people living in Assam. Even the Railway Minister provoked people for violence. His slogan was. ."If one is killed from our side, we will kill two of them." As a consequence, there was complete massacre at the time of last general election in Assam. Is not the Railway Minister responsible for all these killings? This is being reflected now in Punjab, naryana, West Bengal and Jammu Kashmir. Therefore, I urge the Govt, that such things do not occur in the near future.

श्रो केशव प्रसाद श्वल (मध्य प्रदेश) : उपसमाध्यक्ष जं, आपने इस सम्माननं य सदन के समक्ष मुझे अपने विचार प्रस्त्त करने वा समय दिया, इसके लिये बापको धन्य-बाद देता है। मैं अपने क्षेत्र की कुछ नमस्याओ के बारे में रेल मंत्र जे, का ध्यान आवर्षित क लगा।

मैं सबसे पहले बेल संबाः बंह्नको धन्यदाद देता हं जो उन्होंने यह संत्तिक वजट प्रस्तुत किया है। यह बजट स्थागत योग्य है श्रीर में इस बजट का पूर्ण रूप से समर्थन करता हं ।

महोदय, हमारा क्षेत्र, जहां से धाता हं मध्य प्रदेश का रोधा जिला है। यह जिला हमेणा से उपेक्षित ग्रीर आर्थिक द्धि से अत्यन्त पिछड़ा हुआ जिला है। यह क्षेत्र देशी राजाश्चों के शासन काल में भी पिछडा था मोर कभी भी यहां के लिये विकास की योजनामें नहीं बनायी गयी। 1947 में जब हमारा देश स्वतन्त्र हम्रा तव हम लोगों ने **अपने नेतृत्व** की भीर बड़ो श्राणा भरा दृष्टि से देखा कि अब हमारा यह क्षेत्र भी विकास की दिशा में आगे बढ़ेगा और हमारे क्षेत्र की जनता की गरीबी दूर होगी। लेकिन तय से लेकर ग्रब तक हमारे क्षेत्र का कोई विकास नहीं हक्रा। इसका मुख्य कारण यह है कि हमारे क्षेत्र में रेलवे लाइन न होने से, उद्योग- The Budget

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पति उधर जाना नहीं चाहते हैं। उद्योग न होते से, उद्योग घंधे न बढ़ने के कारण वहा के लोगों को रोजगार नहीं मिलता है। रेली के ग्रनाय से वहां कोई उद्योग धंधा कायम नहीं हो रहा है जिससे हमारे क्षेत्र में जनता पिछड़ें। की पिछड़ो रह गयो है। वहां पर, आपको यह जानकर ताज्जब होगा कि, न तो सिचाई के साधन हैं, हमारे यहां केवल एक प्रतिजत निचाई है फ्रांर न कोई उद्योग धंबे हैं। लेकिन इस सबके बावजद वहां के लोग जागरूक हैं ग्रीर वड इसलिये हैं क्योंकि यह इलाका इलाहाबाद के नजदीक है ग्रीर वहां के लोगों को आणा यह लगो हयो थी कि स्वतंत्रता के बाद हम लोगों को भी कछ मिलेगा। ऐसे समय में हम लोगों में बढ़ा घटन है। इस बार वडी प्रसन्नता की वात है कि हमारे क्षेत्र के लिये रेल विभाग ने रेल मंत्रालय ने उसके विकास करने की दिशा में कदम उठाया ग्रीर सबसे पहले उन्होंने रीवां को सल्तानपर से जोडने का प्रवास किया है। इसके लिये मैं उनको धन्यवाद देता हं अपनी तरफ से आंर क्षेत्र की जनता को तरफ से कि रेल मंत्री जो ने कम से कम इस छोर ध्वान दिया है ताकि हमारे क्षेत्र का विकास हो सके। लेकिन उसके साथ हा जब यह बाज आई तो हम लोगों में प्रसन्नता की एक लहर दाड़ गई ग्रीर हमारे पत्स इस सम्बन्ध में कितने लोगों के पत ग्राये लेकिन सल्वानपर से रीवां का मिलाकर एक अनमेल विवाह जैसा प्रकरण हो गया है अन्तर्जातीय विवाह तो ठोक है लेकिन अन-मेल विवाह हो गया। रोवां को सल्लानपर से जोड़ा गया यह कैसे जोड़ा गया । यहां तक कि हमारे इलाके के विरोधा नेता जमुना प्रसाद शास्त्री मृतपर्व संसद् सदस्य ने एक वक्तव्य दे दिया कि यह तो हमारे क्षेत्र की जनता से फाड किया गया है। यह गढ़ी मानकपुर से होते हये रीवां से सुरुतानपुर को जोडने का बड़ी लाइन का प्रोपोजल दिया गया है। यह तो कोई न्यान हो नहीं है। यह तो स्थान वहां है ही नहीं । यह कहीं

दसरी जगह है। मैंने रेल भवन में जाकर के करफर्म किया तो पता चला कि इलाहाबाद के पश्चिम फाफामऊ ग्रीर उन्चाहार नाम के कोई स्थान हैं उसके बीच में गढ़ी मानकपर का कोई स्थान है वहां से होकर के सत्तानपर ऐल जायेगा। यह हमारी तमञ्जूषे नहीं प्राया यह उसी तरह की योजना है जिस तरह लितपुर संगरीला की योजना चली ग्रीर ग्रव तक यह योजना चलती रही। हम लोगों को धोखे में रखा गया। यह कहा गया कि रेल लाइन बन रहो है उसके लिये सर्वेक्षण किया गया और उसमें करोड़ों रुपये वरवाद कर दिये गये और फिर वाद में कह दिया गया कि यह फोजोबल नहीं है। इसी तरह से यह भी एक योजना है जो रीवां को सन्तानपुर से भिला रहे हैं। इसके लियं दो सी करोड़ रुपये का प्रावधान है और वर्ष 1984-85 का जो बजट रखा गया है उसमें केवल दो करोड़ रुपये का प्रावधान किया गया है। अगर इस गति से काम होगा तो हमें मालम होता है कि इसमें 100 वर्ष लग जायेंगे। हमारे क्षेत्र की जनता हमसे पछती है कि यह रेल लाइन कब बनेगी छार यह कैसे बनेगी, क्या यह उसी परह की होगी जैसे ललितपर से संगरीला की लाइन बन रहो थी जिसमें पैमा खर्च करके उसको खत्म कर दिया गया । मैं उनको इसका कोई जवाब नहीं दे सका । वना यह इसी तरह की रेल लाइन है। मैं रेल मंत्री जो से निवेदन करूंगा कि वे इस बात को स्पष्ट करें कि इसमें केवल दो करोड़ रुपये का प्रावधान क्यों रखा गया है अविक इस पर अनुमानित व्यय दो सी करोड है। इसके मायने यह हैं कि यह तो कुछ नहीं है। इस तरह से इसमें 100 वर्ष लग जायेंगे और यह रेल लाइन कमी नहीं बनेगी कुछ वर्ष के बाद कह दिया जायेगा कि यह फीजीवल नहीं है। इस तरह की योजनायें जब बनायी जाती हैं तो जनता में हम जवाब नहीं दे पाते हैं। मैं विख्वास करता हं कि चाहे इस साल दो करोड ही हो लेकिन अगले साल ज्यादा पैसा देकर कार्य इतनित से किया जायेगा । इसके साथ

(Railways) 1984-85

ही मैंने बजट में देखा है. हम लोगों का जो प्रस्ताव था कि हम लोगों को सतना से मिला दें तो अच्छा होता क्योंकि सतना हमारा रेल हैंड है जो रीवां से केवल 60 किलोमीटर की दुरी पर हो है। वहां से 60 किलोम टर तक लोग पहुंचते ग्रीर मानकपर, कटनी जबलपर सब जगह के लिये जाने का रास्ता था! श्रव तो उल्टा रीवां से सुल्तानपुर जायेंगे या वहां से कटनी जाना है तो सतना होकर फिर कटनो जायेंगे या इलाहाबाद जाना है तो सल्तानपर होकर इलाहाबाद आयें यह मेरी समझ में नहीं आता है गढ़ी मानकपुर को मिलाकर के सलतानपर को मिलाना कहां तक न्यायसंगत है ? ग्रगर इसको मानकपुर तक हो मिला दिया जाता तो जो जंक्शन है तब तो समझ में ब्राता है ब्रांप रीवां से सतना मिला दिया जाता है तो कम खर्च में 60 किलोमीटर को लाइन बन जातो है ग्रंग उससे हम सतना होकर के इलाहाबाद वर्ग रह जा सकते हैं। तो हम लोगों का जो पहले का प्रस्ताव था बह था सतना से रीवां होते हुये गोविदगढ़, वधवार, ब्योहारी से कटमी तक एक लाइन जाये । क्योंकि हमारे इलाके में चने का विपल भंडार है। यहां पर सीमेंट के कारखाने बनने की सम्भावनायें हैं और अगर हमारे क्षेत्र में सोमेंट के कारखाने डाल दिये जायें तो हम कह सकते हैं कि हिन्दस्तान को हम सोमेंट पुरा दे सकते हैं। रीवां से 15 किलोमीटर की दरी पर नौबस्ता में सीमेंट की एक बड़ो फैक्टरी डाली गयी है ग्रीर बब-वार में एक सीमेंट की फैक्टरी डाली गई है, सोयाबीन का प्लांट भी डाला गया है। कुछ उद्योगपतियों को प्रलोभन देकर के प्रेरित किया गया है लेकिन अगर अब यह लाइन नहीं बनती तो ही सकता है वे लोग कारखाने ही न डालें तो मेरा विनम्र निवेदन है कि रेल मंत्रों जो से कि अगर सतना से रीवां होते हुये गोन्विदर ह भीर वधवार को मिलाकर ब्योहारा होकर कटनी मिलाया जाता तो यह रेलवे लाइन उन लोगों के लिये ज्यादा मफोद होती बनिस्त्रत सतना से गढ़ीमानिकपुर होते हुथे गुल्तानपुर को

मिलाने से । तो मैं यपने क्षेत्र की जनता की भावना से रेलवे मंत्री जो को अवगत करा रहा हूं कि हमारे यहां डिमांड यह है और यही फोजिबुल है, इसको करना चाहिये।

दूसरा मैंने बजट में भी देखा तो लिलतपुर संगरोलों तथा सतना रीवां बधवार होते हुये ब्योहारा तक की रेल लाइन के लिये कुछ प्रावधान रखा गया है। तो हो सकता है कि उस ब्रोर भी दृष्टि हो। जो कोई फ जिबुल हो उसको करें। लेकिन रीवां से गढ़ों मानिकपुर से सुल्तानपुर मार्ग को परिवर्तित कर सकें तो बड़ों कुमा होगी।

तीसरी बात यह है कि हमारे यहां कैवल एक रेल हेड है जहां से रीवां से पहुंचा जा सकता है वह है सतना। सतना से हमारे रीवां तक सम्भाग के दो जिले सतना ग्रीर रोवां तथा सम्भाग के दो जिले पन्ना ग्रीर छत्तरपुर हैं. इसका रेल हेड है पन्ना, यहां से हमारी राजधानी भोपाल को जाने के लिए कोई भी दूसरा ग्रन्थ साधन नहीं है। यहां से काशी एक्सप्रेस जाती है और एक महा-नगरी एक्सप्रेस आती है। हमारे यहां जनता की एक मांभ रही है कि काशी एक्सप्रेस में एक बोगी सतना से भोपाल के लिए लगा दी आये। लेकिन उसे रेल मंत्रालय ने नामंजर कर दिया है। पता नहीं क्यों नामंज्र किया। मैंने चिट्ठी लिखी श्रीर उस चिटठी का जवाब यह दिया गया कि यह संभव नहीं है क्यों कि काशी एक्सप्रेस में बहुत बड़ा लोड़ है इसलिए श्रधिक लोड इस पर नहीं दिया जा सकता है। इसलिए उसको अभान्य कर दिया गया है। महानगरी एक्सप्रेस पहले दो रोज चलती थी ग्रब चार रोज चलने लगी है। जब दो रोज चलता था हफ्ते में तो उसमें एक बोगो लनायो गयो थी, वह बोगी कटनो बोना पैसें अर में आकर इटारसी से लग जाती है। तो इससे The Budget

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समय का ब्यव होता था। उनको बारम्बार कहने के बाद खरम किया गया। श्रव सतना से भोपाल के लिए जो बोगी लगायी गयी है वह जा करके इटारली में कट जाती है और कटने के बाद उसको पैसेंजर में जोड़ा जाता है और वह जा करके दूसरे रोज 11 बजे भोपाल पहुंचती है। इसको छत्तीसगढ़ एक्सप्रेस में जोड़ा जाना चाहिए था या विनासपूर इन्दौर एक्सप्रेस में तब वह भोपाल 6 वजे पहुंच जाती और इससे जगदा स्विधा होती है लेकिन न माल्म क्यों इसको पैसेंजर में जोड़ा यन है। दूतरो बात यह है कि इसमें कोई फार्स्ट कतात का कम्पार्ट मेंट नहीं है। यह हमारे यहां की मांग है कि इसमें फर्ट क्लाल का भी कम्बार्टमेंट रखना चाहिए और सेकेण्ड क्लास का भी रखना चाहिए।

तोतरी वात मैं वह निवेदन करूंगा कि हनारे यहां दिल्ली से राजधानी की पह चने के लिए केबल एक हो-गाड़ी है और वह है कुतुन एन उप्रेस । वह कृतुब एक्सप्रेस सतना से लेते हैं। लेकिन जैसे भीर भी लोगों ने कहा कि हर एक गाड़ी लेट चाती है, यह तो लगता है कि लेट होते में सबते आगे है। सुबह 7.15 पर सतना में उसके आने का टाइम है और 7.25 पर छूटने का तथा दिल्ली पहुंचने का उत्का टाइम 11.30 है लेकिन हमेगा यह दो घंटे लेट पहुंचती तीन-चार घंट लंट हो जाती है। इसमें यह नहीं कि चेन पूजिंग से होता है बल्कि इसके साथ हो साथ कहीं रास्ते में रोक दिशा करते हैं और फिर घंटों वहां स्की रहती है। इसका कोई कारण नहीं साल्म होता है। मैं रेजवे मंत्री जो से कहंगा कि इस पर विचार करें ग्रीर यह जो लेट चलना है वह न चले इसके लिए प्रयास करें ताकि इम लोग समय पर आ जा सर्वे ।

में कुछ ग्रीर बोलना चाहता था समय नहीं है इसलिए में अंत में रेलवे मती जो को धन्यवाद देकर के अपना भाषण खत्म करता हुं कि इन्होंने हमारे ऊपर बड़ी इपा की है लेकिन जैसे एक कहावत है कि एक बार ऐसा हुआ कि किसी के लड़का नहीं हो रहा था, ब हत दिनों के बाद उनको लड़का हुआ। तो किर यह हुआ कि औरतें सब इकट्ठा हई ग्रीर वे सब गाना बजाना लगी लेकिन देखा गया तो न लड़का था न लड़की। तो कहीं ऐसा नहीं जाये कि न लड़का मिले न लड़की अर्थात न स्ट्रान पूर मिल न यह मिले। ऐसी वाद न हो यही में कहना चाहता हूं। ग्रीर भी वहत बजट में ग्राया है तो इन वातों को कार्यान्वित करना चाहिए।• इन्ही शब्दों के साथ में ग्रापको धन्यवाद देता हं।

(Railways) 1984-85

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): Mr Ramakrishnan

SHRI R. RAMAKRISHNAN: Vice-Chairman, Sir, I thank you for this opportunity speak on this very important Rallwav Budget for the year 1984-85.

Sir, on account of the importance of the Indian Railways, it has been the practice for the past so many years that the Railway Budget should be presented separately as against the General Budget. And this year I whole-heartedly welcome the Railway Budget as also the General Budget, whatever be the reason. It may be that elections are round the corner or it may be some other reason. But the fact is that the common man has been spared. To this extent it is welcome. The second class passengers have been spared and even the freight traffic, barring a little marginal adjustment, has also not received the usual treatment it receives from the Railway Minister. I have nothing against the

itself.

Ministers, the Cabinet Minister or the Minister of State who is a friend of mine and who is sitting here. But the Indian Railways which is the second largest system' in the world, requires . a little more bold, pragmatic and aking. As regards its finances, a. lot of perspective planning

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required and if the Planning Commission is standing in the way, then It :-? to the Railway Minister, in the interest of. the Indian Railways, to convince the Finance Minister, the Planning Minister, the Planning commission and the Prime Minister to see that some large-scale inputs are put. In fact. I remember that there was a Planning Commission Working Note and even in the Mid-Term Appraisal, the Planning Commission had ed t massive resource investment is required in the Indian Railways. Therefore, the fact that they have given only a little over 6500 crores as against 11000 crores asked for by the Minister is a tter which has to be taken seriously it may impair the very future of the railway system

Sir, when I say that some powerful and. bold thinking is required, it is re quired not merely as regards to the control of administrative and ful expenditure which is there in the Railways; but also about the reapprai sal of uneconomic lines which have · got to be discarded. Sir, I do not re present the transport lobby or a. com Indian peting lobby to the Railways, but today the road transport in the country has also advanced so much I is serving nooks and corners be will mare profitable for a man or a villager to reach from his I the nearest town other place rather than one of these uneconomic hv trains About 130 such lines have been ^identified by the Railwayy Minister hink a separate working group went into it. I think for political and other =ons the Railway Minister is loath to take a decision on this. These are the sort of hard decisions which are to be taken by the Railway Minister in time to come. Otherwise, Sir. defi-

nitely the Indian Railway will come to a grinding halt one day. I will not go repeatedly into what most oft the hon. Members have mentioned. We all know about the condition of railway tracks on the Indian Railways, the total number of unmanned level crossings and all .those important things. But the fact is that if less than 10 per cent of the track is renewed, every year, over a period we will find that the defective tracks are overtaking the Hood tracks and in time to come this will definitely affect the safety of the Railways.

Last year, the Railway Minister had come forward with three catchy slo gans saying that his interest is safety, security and punctuality. The Railway Minister is very good at coining slo gans. J mean that if he would not have been the Railway Minister, he would definitely have got a job as a Using agency. copy man in a-This year also, he has come forward with the slogan "Every tomorrow, a better

'tomorrow". If the .tomorrow

About the safety, I need not mention. About two weeks ago, we saw near the capital, near Rohtak or somf other place, that some 44 persons v killed. The record of rail safety 0* the Indian Railways leaves muob be desired. The 06th Report of the Estimates Committee of the Lok Sabha has also gone into this thing and made several useful recommendations. Of course, the usual points of constraints of finance and other things will mentioned by the Railway Minister. But this is a fact which has got to be looked into rather early than late.

The second thing is about security. I need not say much about it. Even yestexday. the wife of.Mr. V.P. Singh, our Commerce Minister, has lost her jewels. If this is the fate of the Union Cabinet Minister's wife, what will be your fate or my fate in the Railways? * The Railways are coming up with one explanation or the other. Actually, they are not coming forward with any satisfactory improvement on

the security side.

[Shri R. Ramakrishnan]

About punctuality, Sir, there used to, be an old joke. T need not repeat that. If you go to the station to catch a train which leave at 8 o'clock in the morning, you may get the yesterday's train. The day is not far off when you will find that it is the day before yesterday's train. Therefore, these 3 factors will ha.ve to be looked into by the Railway Minister and the Minister and all of us have got to work for it. Just' slogan mongering will not do. Sir, about the resources constraint, because of time constraint, I do not want to go into any ideological argument on that. But 1 only want to ask one thing. For example, take the depreciation reserve fund. Even the Railway Convention Committee of which my esteemed friend. Mr. Gopalsamy who is here is also a member, has recommended that this year Rs. 1100 crores will have to, be apportioned whereas the hon. Railway Minister, with some sort of pseudo explanation has said that Rs. 850 crores is enought This is not a laughing matter. This will have its affect in course of time. Any person who is good ^nd adept at figures wants to arrive at a total of 9, you can add four plus five or three plus six, and you arrive at 9. But if nine is not nine, but nine is six, then it makes a world of difference. Therefore, you have got to be very careful on this. I do not know what is the reason why the Railway Minister cannot convince the Finance Minister or the Government of India to raise some sort of noval schemes which will give more funds for the Railways. For example, Sir yesterday, the hon. Minister of State of Finance, in a reply said, "the Government of India cannot quantify the total amount of black money in the country." If the Railway Ministry brings forward a programme, some type of bearer bond scheme programme where no questions would be asked from where the money came and where you give attractive rates of interest, you can get crores * and crores of rupees for your Railways. You have got to give some incentive whereby the money of the parallel economy will come into productive sector. This is a matter which has got to be carefully examined by the Ministry.

Sir. I would like • to ask the hon. Railway Minister one question. Some three years back, 30 million pounds were given by the Government of UK to the Indian Railways for being used in any scheme. And even two years back, when it was not used the Minister from England, hon.'Mr. Baker or somebody who was the Minister for Technology had expressed surprise' why this money was not being utilised. I don't think till today that 30 million pounds which was offered by the UK is utilised. It might be a paltry sum compared to the amount required by the Indian Railways. But still, why has it not been used till now? This is the question which only the Railway Ministry can answer. So, there are things like this where the Railway Ministry, the Railway Minister has to-sit down and come to brass tacks and look to the situation. Just giving some sops here and there and trying to hoodwink the public will" not get" them long.

Sir, I will now come to some general points. There is the question of computerisation. The Railway Minister has mentioned in his Budget Speech that small start will be made. Sir, three and a half years back, when I just came to the house, when Mr. Kamlapati Tripathi was the Railway Minister. I had asked him about t'we computerisation. He said that it is coming. After that, I think, this is the third or fourth Minister who has come and who is still saying that it is being started. Sir, there are three C's which the Railway Minstry is always playing about. The three C's are: computerisation, catering and courtesy. I will come to all these points. Let us not talk of computerisation of signalling which entails huge investment. That is a separate matter by itself which will take a long time. Let us take computerisation of rail reservation*. Perhaps, the Indian Railways can s*me satisfaction that contemporaries in the air, the Indian.

Airlines, who are supposed to be much more modern, do not have a computer. I think, we take pride in going in a bullock cart in the modern jet age. So, even for a small thing where you have the ECIL and other indigenous computers, you cannot start a computerisation programme. It is a rather sad commentary on the running of the railways. I hope that this year at least the Minister's statement will be kept up.

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Sir, the second thing I want to mention is about catering. I do not know whether you travel by train often because I always see you in the plane. I travel by plane from Madras to Delhi every week. I also travel by train quite a lot (interruptions) You want to see my name in the railway chart, Sir? Anyway, regarding catering, Sir, in most of the stations, I don't think the idly or vada or whatever you get is fit for human consumption, leave alone the dogs which are on the platforms. They will also hesitate to pick them. This is the state of affairs. Today, Sir, I happen to see some of the hon. officials who are sitting in the Gallery-vvhom I should not normally referhaving jhangri and some other sweet and vada here. It was very good. They were very delighted. But I hope they get the same yema feeling when they go to a roadside small station and they take these things there. Secondly, Sir, about the drinking water. Many of the stations do not even have any proper arrangements for supplying drinking water. So.metimes when you ask the catering boy to get you some drinking water, he may just go to the bathroom and get you some water from the wash basin which may not be good for drinking. These are small things but they are very essential. Then, Sir, there has been a proposal for forming a catering corporation for a long time. But sc far it has not been formed and it is said that some more time will be needed for the persons to be named and appointed and the matter will have to go the Cabinet Committee and thus it will be delayed. By the time this thing matures, neither the Minister will be there nor I will be there, nor even, Sir, you will be there.

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The other thing to which I want to refer to is 'courtesy'. Sir. Many of the Government departments observe 'courtesy week'. But the railways should observe a 'courtesy year'. Then only, perhaps, there can be a change. These are all basic things. The rail ways is a consumer oriented organisa tion. It is also a monopoly organisa tion. It cannot be a competing organi sation. If you give parallel service to Indian Airlines, they will see that Indian Airlines runs into a loss. But because of the massive investment re auired. we cannot have competing What railways organisations. is needed "hat the railway i.s employees should be taught and given some course in public relations, and even if they have to say 'no', they should know how to do it politely. Many of the railway officials think that they have been sent from the Heavens. Some of them are good but some of them are bad. Perhaps it is my bad fortune that more often I have come across with bad persons in the railways. As you know, Sir, by nature I am a very mild and soft person. To give you an instance, one day when I rang up-Shri Jaffar Sharief please listen, but he is missing —some P.A. to, the General Manager, and, said that I want to talk to the General Manager, he asked me who was speaking. I said that I am so and so speaking. Then he said, what do you want to speak to him about? If I can speak to the P.A. about the subject matter, then why should I ask for the General Manager. This is what happened in Madras. I told the then Railway Minister about it. He said that he will pull him up. Of course, when Shri Jaffar Sharief comes: they all dance in attendance on him. It comes under the paraphernalia. But when Shri Jaffar Sharief losses his Minister's post, they will not look at him. But the point is that in the interests of the country what is the harm if the railway people are taught a little courtesy. This is a very important matter and it is not a laughing

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matter because it will be a matter of pride for all of us when even foreigners find that we are having a very good and clean and courteous railway.

Sir, coming to the foreigners' IND-RAIL passes, it has been a success. These are sola in almost all the foreign countries and it has also, I think, given the railways s.>me £64 lakhs. It is a very good innovation. Then, Sir, I come to the Palace on Wheels. It has also been sold out. Last year or year before, when I was speaking I had asked for a Palace on Wheels for the South. Mr. Jaffar. Sharief being trom the South he can take the train Mysore to Banglore. We could have a Palace on Wheels in the South. Such things will change the revenue

ttern of the railways.

Now, Sir, I will come to a point which will startle most of the persons here and you also. Sir, I welcome the increase in the rate of platform tickets from fifty paise to one rupee. Sir, we are saying that we must have more productivity in the railways. India is a nation where we require more productivity than merely seeing off cur relatives and receiving our friends, If our people spend more time in their work the nation will be better off. This hike in the platform ticket to one rupee is very welcome. Sir sometimes if you go to the New Demi Station in the mornings, they do not even permit you to enter unless you are accompanying an ailing or sick person. This is a most welcome thing. I hope you will make it even two rupees next year.

Now, Sir, coming to the more important thing about the railways is their speed, or fast trains. Originally the railways took pleasure when they introduced fast trains. The Tamil Nadu Express was one of the fastest Then came the . Rajdhani Express. Later because of the track safety and other things which came into play we did not have any very fast trains. But there is a train between Paris and Lyon which goes at a speed of 380 kms. Then there is the Bullet Train between Tokyo and Kyoto which goes.

at a speed of 360 kms an hours. Our fastest train. I think, does not exceed a speed of 120 kms an hours. This

be linked to the vicious circle of track safety and all these things. Ultimately, Sir I think if the H

have got to improve, these things have got to be attended to.

Then, Sir, one of the matters which the Railway Estimates Committee has recommended is the amendment of the Railways Act for compensation to passengers. You cannot place' a value on human lives. Previously the compensation to be paid was Rs. 50,000. Now they have recommended to raise it to rupees I Is is receiving Cabinet approval. I hope a Bill will be seen introduced to give effect to this

Then I come to the railway properly... SHRI C. K. JAFFAR SHARIEF: The Bill raising the compensation to Rs. 1 lakh has already been parsed by this House.

SHRI R.. RAMAKRISHNAN: session I was not here. Then I am sorry. When

see lot of v' the track. Like that, I have seen a! places railway property lying as junk. The Railway Minister should ask the Stores Department or the Department of waste disposal to see that these properties are auctioned as early as pos-sible so that you git a little money. Now I come, as a representative of my State,, to Tamil Nadu Sir Nadu has always been neglected the Railway Miniters for whatere reasons. Please don't fake it when I compare to what the V. has done for Malda or place. I welcome it. If he has d something for his constituency, if some lavish guest house with swimming pool has been provided, if ever he has done, as we see in the newspapers, I welcome it. But this should not be at the c^st of any Other State. He says resources constraint, prevents him to give more lines. Why this resources constraint dirt not come in the way in case of Malda and two other constituencies nearby? I refer to Karur-Dindigul-Tirunelvli for

which most of the Members of Parliament, all Chambers of Commerce, in fact the entire South, have been pleading for it. We gave a petition to the Prime Minister and finally 2-3 crores of rupees were sanctioned; this time you are sanctioning a few more crores and the total cost will come to Rs. 42 crores. But I feel the project-if it ever sees the light of the day-will cost Rs. 200 crores ultimately. Going at this speed, I wonder how will it come through Therefore the existing lines, the new lines or their conversions, should first be taken up. If you are going to use these spurious arguments of having to satisfy the aspirations of the people from constituencies all over India, then you will definitely land yourself in a lot of problem, Therefore, while I do not have anything against Malda, please see that you allot more resources and that this Karur-Dindigul-Tirunelveli- Tnticorin line project is completed in 3, or 4 years.

Coming to Mass Rapid Transit System of Madras, here again I say the Minister smacks of favouritism. In his budget speech the Minister nas made a reference to it in a casual manner, in 2 or 3 words, whereas he has announced circular railway for Calcutta, I do not have anything against the people of Calcutta; my Marxist friends, Mr. Mohanan is here. Therefore, you can do whatever you want. But then you are already committed to the Mass Rapid Transport System in Madras. At least from Beach to Luz this should come about but you don't provide for any funds for the existing lines. And, perhaps with an electoral eye on West Bengal where CPM is ruling, you give Rs. 5 crores to Calcutta Rallway. This is a strange logic which the Minister or the Railway officials cannot justify ... (Interruptions) We are also friendly and we are also constructive, but when it comes to the matter States' right, we plead for more rights for the States both financial and otherwise, because this is a federal set-up.

Coming to trains cancellation, Madras-Pondicherry train has been cancelled. It was a very convenient train which would leave at 6 o'clock and coming back by 10 P.M. This train has been cancelled. Similarly, there is absolute necessity for train from Bangalore to Pondicherry via Hosur-Krishnagiri Thiruvannamalai. This is a very important link which has not been given proper attention. Even in the list of one hundred surveys I do not find any mention of it. Similarly, Chamarajanagar-Palani line is there. From the long list of similar things, I can reep out many other cases but I know that this will not serve any purpose apart from my going on record. and the Minister delivering a cheech in both the Houses and a final reply and then next year, another Railway budget will come. So, why should I waste my breath over it.

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Coming to two more important points, I may point out about the Ooty-Nilgiris railway track-a showpiece and also very popular tourist attraction, as well as attraction for our own people where people will like to travel, take their children also, and it is a unique experience. There was a talk that it is going to be scrapped but after our representations matter was shelved. But it requires 2 or 3 new engines, more powerful engines, and some new coaches which have got to be specially made. Then I come to the matter of coaches. There is a premium on efficiency in this country. The Integral Coach Factory at Marines is a showplede for all foreign tourists including the Presidents of 6 P.M. various countries who are taken there: It is doing very good work. This year, target was 750 coaches: But they produced 775 coaches. That is wiv, perhaps they have set up a committee to find out, to decide, where the second coach factory should be located! This is because, the Cabinet has to satisfy all the States. Therefore, they mant to take it away. Of charge, it is not taking away. They want to set up another coach factory. But the question is, when one is doing

good work, when there is an existing

infrastructure, when there is technical knowhow which is available, it is pro-

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per that this should be located at Tamil Nadu. If you do so, you will be able to achieve the same efficiency. Of course, different States will be clamouring for it. But I would suggest that it is in your own interest that you locate this second coach factory in Tamil Nadu itself

Then, there are one or two final points. One is a very small point. In fact, it may appear even foolish when I refer to it here. But I am bringing this to the notice of the Railway Minister because my oral representations did not have any effect. This is a very small thing, taxegard to horse box wagons. You know, I am connected with the turf. There are only two types of wagons with the mighty Indian Railways which can transport-horse boxes. The horse-owners are generally affluent people. They can afford to pay whatever freight charges are levied. They do not really bother about the charges. In fact, the Railways have increased the freight charges from Rs. 6,000 to Rs. 16,000. But that is a different matter. Even in regard to these box wagons, the turn-round of these wagons, because of the inadequacy, is not much. Therefore, when the horses have to be transported from Madras to Ooty, up to Mettupalayam, there are no wagons. This is happening, every year. This shows that there is absolutely no planning in the Railways. Even in regard to small matters, there is no planning Of course, in regard to big matters, there is no planning at all. But, let this go ori record. At least, I hope, I will receive reply a courteous reply, from the Railway Minister. This is the one good thing about the Indian Railways. I mentioned it about three and a half years ago. I mention it again now. Whatever we say here, will be analysed sentence by sentence and a reply will come, whether it is regret, positive or negative. This is one good thing. That is why, perhaps, the Indian Railways was the proudest possession of the British Raj. But today, this presents a rather patheti' picture.

Then, there are so many things, which I wanted to mention. For 3x-ample, ticketless travelling, on which ample, ticketless travelling, on which you will have to come down heavily-But because of the time factor and also because I would like to hear my hon. friend, Mr. Gopalsamy, from Tamil Nadu, I am concluding. I thank you for the opportunity. I congratulate the Railway Minister for his Budget. But please be more bold. This sort of Budget is allright for the election year. But next year, you should do something to keep the flag of the Indian Railways flying high and mighty.

SHRI SANKAR PRASAD MITRA (Nominated): Mr. Vice-Chairman, Sir. judging by the reports in the 'Press, it appears that there has not been much criticism of the Railway Budget proposals for this year. The Railway has concentrated on fares Minister and freight charges with a view to dis courage short distance passengers and increase the volume of high rated' goods traffic. He has imposed a sur charge on each passenger irrespective of the length of the trip. He has re duced the parcel rates n various items which have already been mentioned by several hon. Members.

[THE VICE CHAIRMAN (SHRI R. RAMAKRISHNAN) in the Chair.]

The Budget, it seems, reveals ant awareness that the Railway Administration has reached its limits of the capacity to increase revenues by increasing passenger fares and freight rates. The Administration has now to find out ways and means of augmenting its resources and we are anxiously awaiting to hear from the Railway Minister what these other ways and means are likely to be. The hon. Minister is no doubt conscious and it has been pointed out by several Members of this House, from both sides, that the Administration is open to criticism on several counts, such as lack of proper and adequate travelling comforts and facilities, frequency of accidents, unpunctuality of trains and unchecked corruption. The House should be taken into

confidence and told by the hon. Minister in his reply about the steps taken to eradicate these evils so far. Train robberies and pilferage of fittings in compartments also continue unabated and the hon. Minister will please tell us, what progress, if any, :has so far been made in apprehending and punishing criminals.

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Sir, when you were speaking a little while ago, vou were justified in making claims on behalf of the State of Tamil Nadu, but I appeal to you not to be envious about West Bengal. I place on record my appreciation of some of the steps taken by "the Railway Ministry in West Bengal. A broad gauge railway link connecting Eklakkhi with Balurghat, I find, has been sanctioned by the Planning Commission and the work is in progress. This is a long felt need of the area. A new broad gauge rail link between Digha and Tamluk has been ranctioned in the Budget for the year 1984-85. Kharagpur-Midnapur electrification has been included in the Budget for the year 1984-85. A large number of trains, I believe about 22 in the non-suburban sections, has been introduce[^] in West Bengal. And we are indeed proud that every district in West Bengal today is connected with Calcutta by an express service.

Lastly, the long felt need of the people of the districts of Purulia, Bukura and Birbhum has been met -with introduction of new trains.

I am glad to find that a circular railway for Calcutta with an outlay of RS. 5 crores has been included in the Budget. This was the dream of Dr. Bidhan Chandra Roy, the maker and architect of modern Bengal, and I am indeed haripy that this dreem is about to be realised. Mr. Sukomal Sen, while addressing; the House 3'esterday, said that at first the Minister spoke of completing the circular railway with in six months, then he spoke of completing it within three months and now 18 months have gone but nothings has so far

been done. I do not know whether a case based on limitation can be argued in these circumstances, but I would like to impress upon the hon. Minister that the circular railway, as envisaged and conceived by

the late Dr. Bidhan Chandra Roy, is a necessity and an immediate and urgent necessity to relieve the traffic

congestion in the city of Calcutta which is reaching a suffocating point.

I am also glad to find that an amount of Rs. 80 crores has been allocated for the Calcutta Metro Railway Project in the year 1984-85. The allocation, for 1983-84 was Rs. 62.5 crores. I find that a section of the Metro Railway from Esplanade to Bhowanipur will be opened for service within the next few months. Before I came here I heard on the television that the West Bengal Minister for CMDA. Mr. Prasant Sur. had made an announcement that this section would be opened in the month of July, It is my respectful suggestion to the hon. Minister that he should see that one section, namely from Esplanade right upto Tolly-gunge in the south and the other section, namely from Shyam Bazar to Dum Bum in the north, should lie opened as expeditiously as possible. People are losing their faith in the Metro Railway Project altogether, and there should be no attempt to establish a link between these two sections until the circular railway project is completed. Otherwise the traffic situation in Calcutta would go completely beyond control. I read in the papers that crtain preliminary activities for the Metro Railwy would be undertaken soon for the two great cities of Bombay and Madras, I only hope that the Presidents of Bombay and Madras would be spared of all the horrors that the citizens of Calcutta have gone through for the last 7 or 8 years on account of digging of roads and streets by the Metro Railway Project.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN)': Mr. Mitra, child birth will have labour pains.

SHRI SANKAR PRASAD MITRA: But labour pains, with modern scientific advances can be redue the minimum and I want your pain to be reduced to the mini: Sir, at my request and at the request of various other person hon. Railway Minister has up the Railway static, named it after Ultadanga Dr. Bidhan Chan-commeifforate him. congratulate him for taking this step because it would ease the at the Sealdah station and wau of great relief to the people of the Salt¹ Lake city, a satellite city has come into existence as a realisation of another dream of the late Dr

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m Chandra R~0"y. Since the Ultadanga station has been named Dr. B. C. Roy, I am requesting the hon. Minister to consider two other proposals. Our hon, friend, Shiva Chandra Jha, is not here now, but he has been clamouring for a long time that the Mokana station in Bihar should be named after Shaheed

ia Chaki who saerffied h there before Khtidi Ram Bose while making an attempt jointly with him on the life of Mr. Kingsford.-Mr. Shiva Chandra Jha, as far as I know—I have got photostat with me-wrote a letter to the present Chief Minister of Bihar, Mr. Chandra Shekhar Singh, and he has received a reply from Mr, Chandra Shekhar Singh that the Bihar Government has no objection to this proposal. I also suggested to Dr. Jagannath Mishra, when he was the Chief Minister of Bihar, that the Giridih station should be named after Acha-rya Jagadis Chandra Bose, that eminent scienist, because many of his epoch-making discoveries were made at Giridih itself. Dr. Jagannath Mishra at that time said to me, orally of course, that he had no objection

if a proposal was made to him he was willing to agree. I do not know the attitude of the present Bihar Government under the leadership of Mr. Chandra Shekhar Singh, and the hon. Minister would kindly make inquiries in this regard also and take appropriate steps.

The Railway has this time come forward with a new slogan, the slogan of "A Better Tomorrow." We hope that in 1984-85 this promise would be duly fulfilled by his Ministry

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Thank you.

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Vice-Chairman, Sir, I am so grateful to you for this opportunity. With much disappointment I would like to express some of my views- on budget which is being discussed here. bout from the housetops and preach sermons ion of this country. 1 want to know whether this budget i^{\wedge} meant for the whole of India or for the whole of the north or whether this

> at for India minus the 1 Nadu.

I am speaking with authority- I am speaking after careful' study of the budget papers. Sir, our protests have fallen on deaf ears. I think this is the fifth time that I am speaking on a railway budget. Every time I voiced that the State of Tamil Nadu is totally, completely neglected. You can see the network of railways in Tamil Nadu. But, that network of railways is the legacy of the British. The credit for this does not go to the Indian Government after Independence. I can say that the whole of south has been neglected. Mr. Jaffar Sharief is also from the south but he won't care for the south; at times he will care for Bangalore and Karna-taka. You see the allocation of funds in the budget for the Eastern Railway, Western Railway and Northern Railway and then you come to Southern Railway. Sir, I am not going to plead here; we are not begging here We are also equal citizen of this country. Whereas you are allocating Rs. 80 crores for the Metro system in Calcutta, you are allotting just Rs. 75 lakhs for Madras. Of course, the former Chief Justice of the Calcutta High Court was happy. I am not against the friends from West Bengal.

When they are getting Rs 80 crores, why not my State? This is my ques-. Tamil Nadu is not a colony of India, but you are treating it as a colony. Even before the Calcutta proposal was considered, the proposal for the metro system in Madras was under consideration, you have spent Rs. 246 cares and 13 lakh for and

again you have given Rs. 80 crores and 70 lakhs this year But for the city of you have spent Rs. 95 lakhs; and this time you have allotted Rs. 5 lakhs. And you pre seimons to us and say that these are partisan attitudes, secessionist ait;

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demand here more funds or a proper re from the Centre, I won't accept that. Si it leader '^ere, before we gave the separation call, he said: "VADAKKU VALARGI RATHU THERKU THEY-GIRATHU" (North flourishes; South vanishes). Now I am compelled to raise the same slogan again. Why? After becoming the Chief Minister of Tamil Nadu,- Anna when he gave an address before the student community stated: "We have given up the philosophy of separation, the philosophy of Drivadathan but the reasons are alive. We should not forget that." If things are carried on like this, posterity will definitely raise the slogan again.

Sir, from 1947 onwards, only one railway line from Tirunelveli to Nagercoil, a broad gauge line, was constructed. That was also given to the Trivandrum Division. But that is a different matter. On 7th December. 1983, on the floor of this House, I wanted a specific reply from Shrt Ghani Khan Choudhury why the Karur-Dindigal project had been neglected; and I cited from the Explanatory Memorandum that for all the other 74 projects the date of completion was mentioned, but not for this particular project. The Minister was not able to give any reply; and our hon. Chairman gave the reply that the

Minister had no reply, that the Government of India had no reply. This is the observation made by the Chairman.

Now, Sir, this is the Explanatory Memorandum to_r the year 1984-83. This time they have not given the date of completion for Karur-Dindigal as also for 30 more projects. They have not given the date of completion Our officials are very clever cunalngly clever. You have spent so far Rs. U cro,res for the Kuroor-Dindigal pro ject, whereas the total cost is about Rs. 50 crores. As you correctly sta due to escalation in costs, this wilt go up to Rs. 200 crores. The project will never get completed. There were bandhs, processions, meetings towns and cities, irrespective of politiideologies; Kuror.

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their political ideologies all the political parties joined together and they conducted procesus, they conducted meetings, and ;serve hartals, bans and that. What for?

And seme people rushed to Delhi, gave a memorandum *l* the hen. Prime Minister of India, and they gave? statement to the Press that the Prime Minister was going to consider. What have they considered? Again you have allowed very meagre funds.

Not only that. Sir. I am coming from that particular region. I am coming from the Tirunelveli District. Here :i serious danger is facing us. Hon. Mr. Jaffar Sharief, I hope you will understand my agony. Hera at page 30 of the Explanatory Memorandum on the Railway Budget, 1984-35 you have mentioned, and I quote:

"Construction of (1) BG line from Karur to Dindigul (72.9 kms)."

I do not object. That is well and good. Then:

"(ii) Parallel Broad Gauge line from Dindigul to Maduria (64.23 kms.)."

[Shri V. Gopalsamy]

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Of course, that is also to De welcomed But what about the conversion from MG to BG from Maudrai to Maniyachi (12725 kms.)? Sir, from Maudari to Maniyachi they arc going to convert the line. We should know that there is a railway line from Madras up to Tirunelveli. That is a MG line lhat is runing via Chinglepet, Villu-puram, Viridhachalim, Tiruchira-palli, Dindigul -and Maduari. Beyond Madurai it goes to Tirumadgaiam. Virudunagftr Satur, Kovilpatti, Ka-dambur, Maniyachi and Tirunelveli. You are converting the line between Madurai and Maniyachi. That means, you are going to abandon the MG line you are going to abandon the MG line. between Dindigul and Madurai. But you are going to abandon this MG line between Madnria and Maniyachi. What will happen if the passengers travel oy train from Madras from the southern districts particularly, is that when travel from Madras they have to get down at Madurai. The bogies would have to be changed because beyond there would not be any MG line, from Madras up to Madurai, there would be the MG line which is the only line. Between Dindigul and Madurai, you are going to have parallel lines[^] both MG and BG lines but beyond Madurai up to Maniyachi you are going to abandon the MG line and you are going to convert it into BG line. Then, all the passengers would be subjected to hardships, undescribable hardship and sufferings. They would have to change to a BG- coach. Sir, beyond Maniyachi up to Tirunelveli there will be a Parallel line. This is a very serious thing. You should come to the conclusion that- there should be parallel line construction. Otherwise, what will happen? I warn this Government that the people in that area will revolt will agitate. They will not allow you to touch that line. 1 know what I am saying. I know the meaning of it. We would not allow you to touch that line. Lakhs of people will be subjected to hardships beyond Madurai. You have not provided any railway line, any project for us. But

you are putting us into difficulties. So, 1 you have to reconsider the decision. The people would not be aware, they are not aware, of these things the seriousness of it. (Time bell lings) Kindly, Sir. Please. If they come to know what is going to happen, definitely there will be agitation. We would not allow the Government to touch that line. Why should suffer? Instead of suffering we for years, let us suffer in jails. You can come and arrest us, and you can put us behind bars. But ; we are prepared to undergo imprison-\ ment. Whatever punishment you may give, but we would not allow you to touch that line. From Madurai to Maniyachi, there should not be any conversion. You construct a parallel line as you are proposing to construct a parallel line between Dindigul and Madurai.

Sir, now again the question about the constructoion of the coach factory-Last year, when I spoke on the Rail-! way Budget, I stressed the need for openning of an additional railway coach factory. I demand expansion of the coach factory because the infrastructure is readily available there at Perumbur.

Apart from that I demanded J additional railway coach factory in one of the backward districts of Tamil Nadu, in Madurai Rami?ad or Tirunelveli. The hen. Minister for Railways in his letter No. 83-M447/27 dated the 27th July, 198?, to me assuped me that this would be duly considered. But, Sir, nc-w I am shocked to learn that they are considering some other place in some other state. Hon. Minister, Mr. Jaffar Sharief, you should do justice not only for your state but to the South. I am really so jealous of Mr. Ghani Khan Choudhury for his attitude towards West Bengal. He wil; not win elections there whet ever be the amount you allot, you cannot defeat the Marxists there; but anyhow they are getting so much allocation.

RAMANAND YADAV (Bihar): You are under a wrong impression.

SHRI V. GOPALSAMY- History will tell, time will tell. In order to win the people, in order to win their con-iidence, you are allotting funds like anything for that State. But you are neglecting the whole South, particularly the State of Tamil Nadu.

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Sir, I want to ¹;ring to the notice of the hon Minister one pain: about restructuring of ;he grades of staff on the Indian Railways. The cadre of Railway Station Masters and some other operating staff has been restructured, allotting -M per cent of the strength for higher grades and 10 per cent for the initial recruitment grade. Am I correct? While congratulating the hon. Minister of Railways for this kind gesture, it has to be pointed out that the various grades of other cadres have not been restructured on par with the Station Master. I can give some illustrations, but due to the time factor. I am not going into that. So justice and fair play warrants restructuring of all the cadres in the same proportion.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please cover all the other important points. The Minister wants to intervene after you finish.

SHRI V. COPALSAMY: Before I conclude, I would like to draw the attention of the hon. Minister to a very serious matter. I have got great respect for the officers of the Railway Department. Sir, our technocrats, engineers from the South have contributed a lot to the Indian Railways.

SHRI RAMANAND YADAV: Point of order.

मेरा पाइंट आफ आईर है कि उनको आफिसस की तरफ पाइंट ग्राउट नहीं करना चाहिए। He should not point out like that. He should withdraw it.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): It is the practice

and convention not to refer to persons other than those in the precincts of this chamber.

SHRI V. GOPALSAMY: Ail right. At times we refer to the official Gallery just like that it is not a serious matter.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You make your point.

SHRI V. GOPALSAMY: because Mr. Yadav is hurt—I know for what reasons....

SHRI RAMANAND YADAV: He can criticise the entire officers of the Railway Department, but those officers who are sitting here should not be pointed out by him.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN); Nothing personal You proceed.

SHRI V. GOPALSAMY: If it is wrong, I stand corrected. The officials are serving the society; they are serving the country. 1 have got respect for the Railway crficial who are working under the Ministry.

THE VICE-CHAIRMAN SHRI R. RAMAKRISHNAN) V/hat have they done?

SHRI V. GOPALSAMY: But some of the officials want to please some body and they become politically-minded and they do seme activities which are not expacted of them. Sir, the other day, some controversy was raised about a train incident and Mr. Yadav also was

THE VICE-CHAIRMAN (SHRI ' R, RAMAKRISHNAN): Please don't raise controversies.

SHRI V. GOPALSAMY. I am not going to repeat it, particularly when my friend is not here. I would **not** take that opportunity; I am not of that type. No, ho I won't do it in his absence. But when that controversy was raised. I explained the episode Mem«

[Shri V. Gopalsamy] bers of this House wen: convinced. FA en my Irietids from the Congees Party were convinced. Here an officer working in the Railway Departmenthe is Chief Commercial Superintendent in Madras, Mr. Nair by name

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THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Don't mention it.

SHRI V. GOPALSAMY: ..this Nair is writing a letter to the former Chief Minister of Tamil Nadu mo motu. There was no correspondence from the side of the former Chief Minister of Tamil Nadu.

But this officer, suo motu, is advising the former Chief Ministei of Tamil Nadu. Mr. Minister, I would like to inform you. I could establish what I am going to say, what has happened. This is the letter from the Chief Commercial Superintendent, No. C. 51813/ 784 dated 7-2-1984 from Headquarters Office, Madras to Dr. M. Karunanidhi, Madras.

"It is learnt that you had occupied B compartment from Madurai even though you were advised by the Railway staff that the State Minister had been allotted B compartment and would be boarding the train at Dindigul. When the train arrived at Dindigul and on finding that had not vacated the B compartment aud that the train detained on this account, the State Minister travelled in a 4-berth compartment. This has caused considerable embarrassment to the Railway Administration and incovemeuce to the Minister besides considerable detention to the train at Dindigul and consequent late running.

It is requested that in future you may occupy only the accommodation allottee to you specifically so that detention to trains of inconvenience to other passengers and allround embarrassment can be avoided.'

He is advising he his not verified what happened. This is net his business to advise lie should know what political leaders. happened. Mr. Karunanidhi was not at all informed by the railway staff. That can be verified. He was not informed. He was only informed that the entire coupe was allotted and that he could occupy it. Only on that account he occupied it. And I was an eyewitness to that episode. Now this Commercial Superintendent becomes a politician and in order to please some foul man somewhere he has written a letter. Not .illy that. The Minister should go through this and call for an explanation, tie should know happened, he should verify. And then, under no circumstances is an officer expected to write a letter suo motu to a former Chief Minister of Tamil Nadu like this advising him. When I saw this letter I got a shock of my life. Again, on the basis of this letter here comes the other gentleman, the General Manager of the Southern Railway; he has written a letter to the concerned Minister and in that letter he refers to the conduct of the former Chief Minister of Tamil Nadu and in that letter he says.—

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"The Railway Administration is also writing to Dr. Karunanidhi pointing out that but for the good gesture and timely response shown by you to travel in the 4berth compartment, the situation would have been embarrassing. It is a gesture on your part to avoid an ugly situation and the train could proceed on its onward Journey I must thank You for this gooi gesture.

The Railway Administration has also written to Dr. M. Karunanidhi pointing out that but for your good gesture the episode would have taken an ugly turn. We hope and trust that in future suato awkward situations would not be allowed to occur causing inconvenience o all concerned.'

I swear by my conscience that Mr. Karunanidhi was not at all informed by the railway offira'is...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): There must be two sides to the story. You have placed your version. Now you go to the other points.

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SHRI V. GOPALSAMY: I could es tablish my case because one doctor. who is above politics,—he was born in Gujarat and is now serving in Cali fornia-is another eye witness he is not a DMK man; he is not a Congress man he does not belong to any politi cal party. That doctor also travelled in the 4-berth compartment and he moved to the second class A/C sleeper coach and the difference of moi.ey 1 paid to the railway officials. could know from the chart. But without ascertaining, without verifying what happened, some railway bifida] writing letters to the former Chief Minister like this, I don't think anybody from this House will accept this. I would request the hon'ble Minister that the officials should be reprimanded; otherwise, they will write letters to you, to each and every Member of Parliament like this. This is highhanded action and I hope and trust that the hon'ble Minister will look into this matter and take necessary disciplinary action against those officials who have written these letters. Thank you.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The Minister of State for Railways will now intervene.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Mr. Vice-Chairman

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN TARY AFFAIRS (SHRI KALP NATH RAI): On a point of order. Now, yo.u have asked the Minister to intervene in the debate. No opposition Member representing any recognised party is present.....

SHRI V. GOPALSAMY; I am also a member fro.m the opposition.

SHRI KALP NATH RAI; Nobody representing CPI, CPI(M), BJP, Lois Dal, Janata or any recognised political party is present. . . .

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SHRI V. GOPALSAMY. What do you mean by 'recognised party?

SHRI KALP NATH RAI: An important discussion is going on in the House and the Minister is now going to intervene on such an important subject as Railway Budge¹:. But the opposition parties are completely absent. Yesterday you gave a ruling. Today again opposition parties are absent. In the Business Advisory Committee they say that Parliament is not running as it should and it should sit for two months, etc. I want you to give a directive so that the opposition Members remain present in the House on such important occasion.3 like this.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN), The short point raised by the Hon':?!e Minister....

SHRI V. GOPALSAMY: Whea we were discussing the President's Address Loth 1he mover and seconder were absent. I want to know whether they were advised similarly.

THE VICE-CHAIRMAN <SHRI R. RAMAKRISHNAN. Yesterday also thf Hon'ble Minis*-.'- raised this point, that the opposition Members were absent. There could be no effective ruling on this. But the Chair can always advise that in the interests of Parliamentary democracy and since everybody is interested in the elective functioning of democairy in this country, there should be effective participation in all debates. The Hon'ble Minister •is right that in the Business Advisory Committee all the parties ask for more time. It is only fair that persons who have taken pari: in the debate should also be present in the House to listen to the points of view of others, particularly when the Minister is going to intervene. Even otlmvse it should be so. This is exactly how Parliament should function. Member may be absent for valid reasons. Still it is a

| Shri R. Ramakrishnan]

sad commentary that both yesterday and today and also on very many important occasions the attendance is rather thin. It does not speak very highly about our functioning. Therefore, it is hoped that this ruling will he taken not of and in future during important debates or when the House is slitting late it is hoped that there will be proper representation form all sides.

श्री रामाल द यादव : मेरा भी पाइन्ट आफ आर्डर हैं। अभी यहा पर अपोजिशन का कोई रिस्पोनियल लोडर नहा है... (श्यवधान)। नियम साहब तो हैं, वेकिन, वे भी मेरे जैसे हैं। मेरा कहना यह है कि रिकाग्नाइज्ड प्रयोजिशन पाटियों के लोडसं यहां पर रहें और उनके सामने मंत्री जी अपना रिप्लाई करें तो अच्छा है।

उपसमाध्यक्ष (अंध्याद-पासुण्णम्)ः ग्रमी तो वे इन्टरीन कर गंहि ।

श्री रामानन्द यादवः तव तो ठीक है।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The Hon'ble Minister may continue.

SHRI C K. JAFFAR SHARIEF: Mr. Vice-Chairman, I am grateful to you for giving me this opportunity to intervene in the debate on Railway Budget, Just now I have listened to the very emotional speech of Shri Gopalsamy with regard to that unfortunate incident involving his party lea He read ouf Hie contests of th.^ letter which clearly speaks out that something has gone wrong. I can certainly assure him that we will look into the matter and find out what prom; them to write such letters...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): After heai both sides.

SHRI C. K. TAFFAR SHARIEF: Of Course.

Shri Gopalsamy was so much agitated on this issue. Ho said that he was speaking on the Railway Budget for the fifth time pointing out how South is being neglected. As he know; I also come from the South.

Sir, he was addressing on the fifth Railway Budget. But, for your information, I am the fifth Railway Minister from Karnataka: Our predecessors, right from Mr. Dasappa, Mr. Poonacha, Mr. Hanumanthaiya, Mr. T.A. Pai and now 1 am ths fifth man in the Government associated with the Railway Minister. Sir, let us lock at the past. All these great statesmen, as Mr. Gopalsamy has saiddid they lack vision, did they net have love or affection for the regions from where they came' It is not so. They looked to the broader perspective, the objective, before the country, the priorities and the economic development of the country. It is that approach which has guided any expansion or any development programme that has taken place in the country.

Sir, not only Mr. Gopalsamy but even some of the earlier speakers also made personal references to me, saying that I am doing more for Bangalore. Sir, I must make it very clear that I for one would feel that if a Minister looks after his region or constituency is much as any other region or any part of the country, it is not a crime. But whatever we do, it should be legitimate it stands to reason.

Sir. I personally feel that if I have done anything which is not legitimate, which is not justified, it is a sin. I have committed a crime against the nation and the people. I do not think that done anything like that.

Sir, there were two on-going projects. One is the Bangalore-Guntakul conversion. The policy of the Government is to complete the on-going projects, which are nearing completion. This was only completed. The second is the wheel and axle plant which is now ready for commissioning, which is a plan) on which crores of rupees are

being spent to save foreign exchange. These are the only two things which are ready and nearing completion which have been completed. Beyond this, there is nothing which I have done, which one can attribute that I have done much for the people of Bangalore, Karnataka, On the contrary, as you have expressed the agency...

SHRI V. GOPALSAMY: This time you have also been neglected. (Interruptions)

SHRI C. K. JAFFAR SHARIEF: Please bear with me. My people also express their anger that I have not been able to do much

Sir, my experience for the last four-a-half years or more than five years now. . . (Interruptions)

थो लाडलो मोहन निगम (मध्य परेग): उपसमाध्यक्ष्य महोदय, मैं सिर्फ सुबता के लिये मंत्री जी से एक निवेदन करनाचाहना हं क्योंकि मंदी जी जी वातें कर रहे हैं कि जो रेल मंत्री रहे हैं त निवास रहे हैं और उन्होंने ग्रापने चाव क्षेत्रों के लिये कुछ नहीं किया। मैं उन्हों सूत्रा के तिर्दे एक ताजा उदाहरम देना चाहता हूं। क्या यह सच नहीं है कि इससे वक्त जो मौज्दा रेल मंत्री हैं चौत्ररी साहब वह खाली यही न हीं, एक डिबीजन ही मालद टाउन में बनाने जा रहे हैं।

उनामाध्यस (भो आरः रामः हणान्) : यह सब बोल दिया है।

लाडली मोहन निगम : उपसभाध्यक्ष महोदय, मैं कह रहा हूं, मैं मंत्री महोदय पर ग्रारोप नहीं लगा रहा हुं। स्वाभाविक है, घुटना पेट की तरफ झकता है। . मैं यह कह रहा हूं कि जो लोगों की सामान्य मांगें हैं उनको नजरदांज करके एक मंत्री ग्रपने एक

शहर को डिविजन बनाना चाहे दो करोड़ का उसके लिए प्रावधान करें और 20 लाख रूपये सेंग्णन कर दें जो श्रापने बजट का मन्सवादिया है उसमें ग्राइटम नम्बर 24 पेज 35 में उन्होंने 20 लाख रूपये रखे हैं यह कहां तक न्यायोचित बात à ?

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उन्तराध्यक्ष (को ग्र.रः रामः हणन): माननीय सदस्य सब बोल चके हैं। यह कोई नया प्वाइंट नहीं है।

श्री ल.डला मोहन निगम : ग्रीप यह कह रहे हैं कि मंत्री लोग नहीं करते हैं ौर इतना करने के बाद भी... (व्यवधान यह नहीं होना चाहिये।

SHRI C. K. JAFFAR SHARIEF: Sir, I am speaking only for myself. Tomorrow the Minister is going to reply and Mr. Nigam has got the right to ask him. He can do so. I am speaking about myself. Mr. Gopalsamy referred to me and other Members also referred to me.

श्रील (डल) मोहन निगम : ग्राप मंत्री जी से इस का जवाब दिलाने की कपा करें।

उनसभाष्यक्ष (भ्रो म्रार० रामुण्यन्) : यह सब नोट किया है।

SHRI C. K. JAFFAR SHARIEF: Secondly, there was a charge by some Members in the morning saying that some relations and quests travel to Kashmir or they travel to Agra or Jaipur and so on and so forth and that we misuse our officials. Let me clarify it. They attributed it to the Minister. So far as I am concerned, I have got nothing to do nor is it in any way concerned with me. None of my relations and friends have gone like that and our official machinery has not been used for that purpose.

Coming to the budget, Sir, it is very heartening to note that the Railway

(Shri C. K. Jaffar ShariefJ Budget has been well received both inside the House and outside. I share with the Members their concern about need for allocating additional the resources to the Railway to meet their rehabilitation and development needs. It will be our endeavour to try and get additional resources during the course of the year for stepping up the outlays against various on-going projects. In this brief intervention I shall attempt to cover some of the more important but specific points raised in the course of the debate. The points of a general nature will be covered by my senior colleague while winding up the debate. Dr. Adiseshiah wanted to know the reasona why revenue-earning freight traffic has been raised from 230 million tonnes in 1933-84 to 245 tonnes in 1084-85. The revenue earning freight traffic in a budget year is fixed in consultation with the Planning Commission with reference to the Railway's capacity to carry and also the anticipated offer of traffic mainly from the bulk users. The target of 245 tonnes fixed is considered quite realistic keeping in view the Railway's capacity to carry and also the anticipated offer of traffic. It may be recalled that in 1983-84, the target was 241 million tonnes, but this could not materialise because of non-offering of projected traffic by the core sector. Dr. Adise-shiah's analysis that the shortfall was due to the Railways not being able to carry the traffic is, I am afraid, not correct. The shortfall has occurred in certain specific areas and these have been analysed as b'ing due to shortfall in offering of traffic and not due to the Railway's inability to carry the same. In fact, In certain other areas, such as cement, foodgrains, etc., the Railways have carried more than the budgeted traffic.

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The Railways do have the capacity to carry the traffic budgetted for 1984-85. On the basis of the traffic likely to materialise the Planning Commission has, in fact, been suggesting that the Railways should work to p higher target of 250 million tonnes.

Sir, Dr. Adiseshinh wanted to know what the Deferred Dividend Liability Account is. In the years in which the Railways do not generate adequate net revenue to pay to the General Exchequer the prescribed dividend, the shortfall is transferred to a deferred Dividend Liability Account. In years in which there is a net surplus available after meeting the Dividend payment and also the expenditure chargeable to the Development Fund, such surplus is used for reducing the Deferred Dividend Liability out standing as on that date. Due to the Net Railway Revenue of Rs 420 crores being indequate to pay the full prescribed Dividend of Rs. 490 crores in 1984-85, the shortfall of Rs. 70 crores has been transferred to the Deferred Dividend Liability Account. I hope the position is clear.

The Railways are fully alive to the seriousness of the arrears of track renewals. As the Members would have noticed, the allocation of funds for 'this purpose in 1984-85 has been stepped up to Rs. 350 crores as compared to Rs. 290 crores in 1983-84 and Rs. 247 crores in 1982-83. As the percentage, the expenditure proposed for 1984-85 is 42 per cent more than the actual expenditure in 1982-83. In physical terms, as against an actual achievement of about 1900 kms of track in 1982-83, the target renewal 1983-84 is 2100 kms and that for 1984-80, 2500 kms. Heavier track structures with 52 Kg. rails and concrete sleepers with elastic fastenings are being laid important routes. On sections having traffic density of over 20 GMT, even 60 Kg. rails are being laid. Concerted efforts are being made to secure higher allocation of funds and increase the pace of track renewals still further.

Dr. Adiseshiah referred to the Railway Committee's Reform recommendation regarding the contribution to the Depreciation Reserved Fund In

figure of Rs. 1110 crores mentioned by him, Rs. 850 crores was to be contributed by the Railways and Rs. 260 crores was to come as a subsidy from the General Exchequer. The Railways have gradually stepped up their contribution to the Depreciation Reserve Fund from Rs. 220 crores in 1980-31 to Rs. 850 crores in, 1983-U4. The same level has been retained in 1984-85 also. Sir, I am grateful to my hon. friend, Mr. Nigam, who initiated the debate in this house and who also spoke the same aspect and supported us by saying that the Planning Commission should make more allocation for this work. Sir, some of the hon. Members have commented adversely the pace of implementation of the on Reform Committee's Railway recommendations. I would like to assure the hon Members that there has been no wilful delay in the implementation of these Several of these recommendations. recommendations involved and the consultations with other Departments and Ministries of the Government. More they also involved heavy important. financial outlays. It is in this context that it has been mentioned is the Budget Speech that we are awaiting eagerly the report of the Railwaj Reforms Committee in regard to raising of the massive resources required for development md rehabilitation on the Railways.

Sir our friends, Shri A. G. Kulkar-ni and Shri Hanumanthappa referred to the conversion of the line from Miraj to Bangalore. The survey 7 P.M. has been carried out and the reports are under examination. The decision on the conversion project will be taken after the completion of the examination and in consultation with the Planning Commission. Our endeavour is to see that it is taken in the Seventh Plan.

Shri A. G. Kulkarni raised a point regarding the transfer of Miraj-Pune line from South Central Railway to the Central Railway. The entire question of reorganisation of railways is currently being examined by the Railway Reforms Committee. The

demand of transfer of Miraj-Pune line from South Central Railway to the Central Railway has also been referred to the Committee for their consideration. The report in the matter is awaited.

Sir. some Members complained about the lack of participation by the minority communities at all levels in the railways. There were also complaints regarding discrimination in the matter of appointments and promotions against members of the minority communities and Scheduled Castes and Scheduled Tribes.

In the matter of reservation of jobs in the Railway services the Ministry of Railways is following the instructions issued by the Ministry of Home Affairs and the directive given by the Prime Minister. The railways have been instructed on 1-6-1983 that in the Selection Boards for recruitment to, Grade 'C and Grade 'D' posts, in addition to a Member from SC/ST community, they should also include one Member from the minority communities. A cell is already functioning in the Ministry of Railways to oversee the implementation of the reservation rules. Sir. I have also given an assurance to this very effect on the floor of this House. During the last debate on the Supplementary Grants some Members expressed the apprehension that the official members will not be able to protect the interests of the weaker sections. I have made a commitment to this House that invariably there will be non-official Members selected who will be able to guard the interests of the weaker sections and the minority communities.

Sir, Shri Ajit Kumar Sharma mentioned that the North East Frantior Railway have systematically ignored candidates from local areas like Assam, Arunachal Pradesh and Me-ghalaya in the matter of appointment on railways. I would like to inform the hon. Member that separate Railway Service Commissions have been set up in different regions in order to meet the aspirations of the local per-

sons. In fact, the Railway Reforms Committee has not accepted this but we have not agreed to their suggestions. What I mean about the Railway Reforms Committee recommendation is that they have observed that a Service Commission on the basis of a State or region would not be proper. But looking at the feelings and the sentiments expressed b_v the hon. Members time and again here and the feelings outside we have not agreed to such suggestion and the Government is keen about the sense of involvement and sense of participation by other regions. It is therefore that the Commissions have been established in every region.

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Sir> some Members referred to the inadequacy of the quota allotted to Hubli on the Mahalaxmi Express train. Hubli station is already provided with a quota of berths in various classes including 66 in the Second Class 3-tier by the Mahalaxmi Express train. It has, however, been decided that with effect from 1-4-1984, additional 72 berths quota in the Second Class will be transferred from Southern Railway to South Centra! Railway to be distributed to the various stations on their system on the basis cf requirements.

Then, Sir, some hon. Members referred to police personnel travelling without proper tickets in reserved compartments in upper classes causing inconvenience to bonafide passengers. The question of ticketless and irregular travel by police personnel has been engaging the attention of the Ministry of Railways and the Ministry of Home Affairs. Instructions have been issued to the railways that police personnel detected travelling irregularly in trains should not only be charged like other ticketless passengers but a report should also be made to the concerned Inspector General of Police who have been requested to take suitable departmental action against such officials. The Mininistry of Home Affaira have also suitably addressed the Slate Government in the matter. Shri Hanuman-thappa referred to nonproviding woollen uniforms to Parliament House canteen staff. Sir. as per tie existing dress regulations on the Railways, all stall working in static departmental catering units are supplied with one woollen jersey once in two years. The staff working in the Parliament House canteen are also entitled to the same. As per the revised dress regulations which will come into force from the ensuing summer, bearers and other class IV staif working in the Parliament House canteen will be entitled to one set of woollen uniform and one woollen jersey once in two years.

I must make use of this opportunity to mention that there has been a dissatisfaction also among the Station Masters, the Guards and others who have been complaining about the uniforms. We have told the Administration when we spend so much of money, they should see to the comforts and see that proper uniforms are stitched so that the Stall look smart so that it is convenient for them to perform their duty.

About catering service, many Members have criticised these services on the Railways. I am aware of the extent of dissatisfaction. I do not want to give any excuses or explanation. There are problems when such a large number of passengers travelling over the length and breadth of India have to be served the meals, to satisfy their individual tastes. But I accept that clean wholesome food has to be given to the passengers, and that is our responsibility. I also accept that whatever steps we have taken so far, have not been adequate. Unless we get professionally trained cooks, bearers and managers, things will not improve. That is why we are thinking in terms of a separate corporation, managed by professionally trained staff. I concede it will take some time ..

But till then, I can only promise that inspections will be* intensified and accountability for inefficiency I introduced both in respect of departmental and contract catering services.

It has not been-possible far me to touch upon all the points raised by the hon. Member. But this demands and also their suggestions have been duly taken note of and it will be our endeavour to implement as many of them as is practicable within the constraints we face.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Including the points mentioned by me for which officials have not given you the typed reply.

SHRI C.K. JAFFAR SHARIEF: I thank the hon. Members and to you for giving me this opportunity to intervene and rest of the points which have not been covered by me, will be replied to by my senior colleague tomorrow. Thank you.

श्री लाडलीमोहन निगम: कल्पनाथ जी ने कल भी श्रीर श्राज भी यह प्रश्न उठाया, सही है संसद के सदस्य बहस में मौजूद रहें।

श्री कल्प नाथ राजः मैंने कहा विरोधी दल के सदस्य श्रीर नेता नहीं रहते हैं श्रीर रोज मांग करते हैं सदन एक मंहीना श्रीर बढ़ा दिया जाय। एक भी विरोधी दल का नेता मौजूद नहीं है।

श्री लाडली मोहनित्रमः में श्राप ही की बात कर रहा हूं। श्राप को ख्याल होगा कि मैंने यहां तक कहा था, जब श्राप के स्थान पर पीठासीन था, कि मंत्री महोदय उन्हीं सदस्यों का जवाब दे जो मौजूद हों, बरना न दें। मैं श्राप से एक ही निवेदन करना चाहता हूं कि देंह गलत परम्परा है, लेकिन कोई बात

एक तरफा नहीं होनी चाहिए। कोरम पुरा करने की जिम्मेदारी सत्ताह्ह दल की होती है। बार बार इस प्रश्न को उठा-कर सदन को कहा जाय-मैं मानता हूं और मैं कोशिश करता हू कि **ग्राखीर** तक बैठू-. मैं इतना ही निवेदन करना चाहता हूं कि बार-बार इस प्रश्न को इस तरह न उठाया जाय, मंत्री जी को विरोधी दलों के साथ इस बात की चर्चा कर लेनी चाहिए। अगर यह प्रश्न इस तरह उठाया जाता है तो फिर मेरे जैसे लोगों के धीरज की भी सीमा होती है। मेरा जैसा ब्रादमी भी श्रगर कोरम का प्रक्न उठा देता तो फिर क्या होता। वही होता जो लोकसभा में बुटा सिंह जी ने...(**ब्यवधान**) रामानन्द जी, में जिम्मेदारी से नहीं भागता हूं। तो विरोधी दलों के सहयोग से ही कोरम ग्राप ने लोक सभा में पूरा किया था। तो मैं चाहता हूं कि सत्ताहद दल यह बात ग्रगर उठाये तो मोर को ग्रपने पैर पहले देख लेने चाहिए।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): **The** point is, there should be co-operation from all sides.

श्री कल्प नाथ रायं : एक भी नेता मौजूद नहीं था और आप देश की जनता की बात करते हैं।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Only when there is cooperation, the Parliamentary democracy will be better run. Now₍Shri Ramanand yadav.

श्री ामानन्द ादव : पिछला वजट पेश करते वक्त , उपसभाध्यक्ष महोदय, रेल मंत्री जी ने कहा था कि... उप सभाष्यक्ष (श्री श्रार० रामकृष्णन) ठीक है। श्राप कल कांटीन्यू कीजियेगा। The debate will be resumed tomorrow. The House stands adjourned till 11 a.m. to-morrow.

The House then adjourned at eleven minutes past seven of the clock, till eleven of the clock, on Thursday, the 8th March, 1984.